2588450  30/08/2013
HARSHA LEATHER GOODS PRIVATE LIMITED
trading as ;HARSHA LEATHER GOODS PRIVATE LIMITED
52D,G.J. KHAN ROAD, KOLKATA 700039
MANUFACTURER, MERCHANT AND EXPORTER.
AN INDIAN PRIVATE LIMITED COMPANY.

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/04/2009

KOLKATA
Bags of all kinds made of Leather and Imitation of Leather, Briefcases, Luggage Cases, Suitcases, Wallets, Purse, Leather Pouch, Key Holders, School Bags, Ladies Bag.

NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER
PREMIER POKER LEAGUE

2858181   08/12/2014
A. B. PROPMART PVT. LTD.
4TH FLOOR, PUNJABI BHAWAN, 10 ROUSE AVENUE, NEW DELHI-110002, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
2858172

DELHI

LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLER INCLUDED IN CLASS 18
3474911  07/02/2017
CHHAYA DEVI
MANUFACTURER AND MERCHANT
Address for service in India/Antents address:
THE KOTTAY.
111/2, HARSH NAGAR, KANPUR - 208 012
Proposed to be Used
DELHI
PURSE AND BELT MADE UP OF LEATHER AND IMITATIONS OF LEATHER.
3491822    25/02/2017
PEOPLE'S EXPORTS PRIVATE LIMITED
C-36, SITE-C, UPSIDC, INDUSTRIAL AREA, SIKANDRA, AGRA, PIN- 282007
Manufacturing And Trading
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :08/06/2007
DELHI
LEATHER GOODS MENS, LADIES & CHILDREN FOOTWEAR & BOOTS . GOODYEAR WELTED SHOES AND BOOTS,
LEATHER FOOTWEAR, SLIPPERS, CHAPPAL, SANDAL, BELLY, SYNTHETIC FOOTWEAR, FOOTWEAR WITH LEATHER
SOLE, LEATHER BELTS AND LEATHER GOODS, LEATHER AND IMITATION OF LEATHER AND ARTICLES MADE FROM
THOSE MATERIALS, PURSES, SUITCASES,WALLETS, BELTS, SKINS, HIDES, TRUNKS AND TRAVELLING BAGS,
UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS, SADDLERY BEING GOODS
3491825  25/02/2017
MR. GAURAV GOYAL
trading as ;M/S. PRIME EXPORTS WORLDWIDE
144, AVTAR ENCLAVE, PASCHIM VIHAR, DELHI-110063
Manufacturing And Trading
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :15/02/2017
DELHI
LEATHER GOODS MENS, LADIES & CHILDREN FOOTWEAR & BOOTS, GOODYEAR WELTED SHOES AND BOOTS, LEATHER FOOTWEAR, SLIPPERS, CHAPPAL, SANDAL, BELLY, SYNTHETIC FOOTWEAR, FOOTWEAR WITH LEATHER SOLE, LEATHER BELTS AND LEATHER GOODS, LEATHER AND ImitATION OF LEATHER AND ARTICLES MADE FROM THESE MATERIALS, PURSES, SUITCASES, WALLETS, BELTS, SKINS, HIDES, TRUNKS AND TRAVELLING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS, SADDLERY BEING GOODS
PATANJALI PARIDHAN

3594422   19/07/2017

Patanjali Paridhan Pvt. Ltd.
Kripalu Bagh, Kankhal Haridwar, Uttarakhand-249408, India.

Address for service in India/Attorney address:

Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Used Since : 15/07/2017

DELHI

Leather and imitations of leather and goods made of these materials and not included in other classes, ladies and gents purses, ladies and gents belts, pocket wallets, ladies and gents hand bags, school bags, laptop bag, gym bags, sports bags, brief cases, suitcases, traveling bags, traveling sets (leather wear), traveling trunks, watch straps (leather) mobile covers (leather) and vanity cases, umbrella and umbrella accessories.
3690151  29/11/2017

MOHD ARSAD PROP. OF AMAN ENTERPRISES
A-365, KRISHNA BASTI, NABI KARIM, PAHAR GANJ NEW DELHI-110055

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
leather wallets, Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
3709536   22/12/2017
MR. NAESH GUPTA PROPRIETOR OF M/S RUMORS INC.
423/8, Industrial Area-A, Satyam Tower, Ludhiana. (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/10/2016
DELHI
Leather and imitations of leather, animal skins, hides, Bags, Hand Bags, trunks and travelling bags, umbrellas and parasols, walking sticks, whips, harness and saddler, Purses, Leather Bags and Wallets
4372300    09/12/2019
MOHD SARWAR ALAM
PLOT IN KH NO. 1215, G/F, KAPASHERA, NEAR D.C. OFFICE, NEW DELHI-110037
Proprietorship Concern

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092

Proposed to be Used
DELHI
LEATHER BAG, LADIES BAG, LADIES WALLET, GENTS WALLET, LAPTOP BAG, HANDBAGS, TRAVELING BAGS, HANDBAGS, INCLUDED IN CLASS 18.
4381780  18/12/2019
SURENDER SINGH
PLOT NO-7, KAUSHIK BHAWAN, FIRST FLOOR, MAIN ROAD, OLD KONDLI DELHI-110096
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since : 12/08/2018
DELHI
BAGS, LEATHER AND LIMITATION OF LEATHER INCLUDED IN CLASS 18
4387845  24/12/2019
SHRI BAJRANG ALLIANCE LIMITED
521/C, Urla Industrial Complex, Urla, Raipur – 493221, Chattisgarh
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE,
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery
4397960 04/01/2020
IMNUKSUNGLA, PROPRIETOR, SHILLOI ENTERPRISES
FLAT NO. 79A LE CHALLET VILLA, RAGAVENDRA NAGAR, MEVULURKUPPAM, SRIPERUMBUDUR, KANCHIPURAM,
TAMIL NADU 602025
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
LEATHER GOODS
Trade Marks Journal No: 1952, 15/06/2020

R. SRICHARAN PROPRIETOR OF FINE TOUCH LEATHER
7/2, CHITTIBABU STREET, CHETPET,(NEAR OLD RTO OFFICE). CHENNAI - 600031

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Leather; Leathercloth; Leather straps; Leather handbags; Unworked leather; Leather wallets; Leather bags; Leather and imitation leather bags; Boxes of leatherboard; Cases of imitation leather; Leather, unworked or semi-worked
4440555    13/02/2020
KATHIRIYA ISHWAR SHAMJIBHAI
72, DHARMJIVAN SOCIETY, HIRAWADI ROAD, NARODA, AHMEDABAD – 382 345 (GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
LUGGAGE AND CARRYING BAGS; SCHOOL BAGS, BAGS FOR SPORTS, BEACH BAGS, GAME BAGS (HUNTING ACCESSORIES), HAVERSACKS, TRAVELLING BAGS, LUGGAGE BAGS, FANCY BAGS, RUSKSACKS, TROLLEY BAG, CHAIN BAGS, BIKE BAGS, POUCHES, SUITCASES, BRIEFCASES, HAND BAGS, AND AIRLINE TRAVEL BAGS.
MOHD SHAHID KHAN
C1/27, RAJU PARK, SAINIK FARM, South Delhi, Delhi, 110062
IBRA HANDICRAFTS
associates129@gmail.com

Proposed to be Used
DELHI
Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery
4445339   18/02/2020
HUSAIN A. SAYLAWALA
Haji Ismail Gani Building, 2nd floor, Room No. 105, 172/94, Dr. Babasaheb Ambedkar Road, Byculla (E)
manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/09/2019
MUMBAI
Bags made from fabric
TikTok

4447173   19/02/2020

BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
3960172

DELHI

Bags, Tote bags, kit bags, backpacks, purses, Luggage tag, luggage straps, passport case, card case.
HIMANSHU KUMAR
HOUSE NO-Q-2, 3RD FLOOR, FRONT SIDE, VIKAS VIHAR, UTTAM NAGAR, WEST DELHI, DELHI-110059
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103
Proposed to be Used
DELHI
Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Handbags; Casual Bags; Shoulders Bags; Travel Bags; Bags For Transport Of Clothes; Bags Made Of Leather; Briefcases; Purses; Belt Pouches And Leather Belts; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
SHAOON

4454672   26/02/2020
NARENGBAM RAVIKUMAR SINGH PROPRIETOR OF SHAOON DESIGNS
109, WARD 5, NARENGBAM COLONY, SOROKHAIBAM LEIKAI, WANGJING, THOUBAL DISTRICT, MANIPUR- 795148
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Leather; Leathercloth; Leatherboard; Synthetic leather; Leather cord; Leather suitcases; Leather wallets; Leather bags; Leather straps; Leather briefcases; Leather pouches; Leather and imitations of leather; Bags of leather; Leather travelling suitcases; Leather shopping bags; Leather key cases; Leather luggage tags; Bags of imitation leather; Adhesive labels of leather; Shoulder belts [straps] of leather; Tool bags of leather, empty; Bags [envelopes, pouches] of leather, for merchandise packaging; Garment bags for travel made of leather
MR. RAZAB ALI TRADING AS M/S SWISSIKON
Serve No. 23/3, 1326 / 3 Main Road, Tumkur Main Road, Madavara Near TCI, Madavara Post Rural, Bengaluru – 562123.
Karnataka, India

Indian National

Address for service in India/Ageats address:
SOURAV P. GHOSH

Proposed to be Used
CHENNAI
Luggage, bags, wallets and other carriers, Leather and imitation leather, pelts and hides, and goods made thereof, Umbrellas and parasols
EJIS

4458670    29/02/2020
ZAREENA KHATOON TRADING AS M/S EJIS ENTERPRISES
E-18, SEWAK PARK, UTTAM NAGAR, NEW DELHI, 110059
PROPRIETORSHIP

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used

DELHI

Backpacks, Baby backpacks, Backpacks for carrying babies, Backpacks with rolling wheels, All purpose sport bags, All-purpose leather straps, All-purpose athletic bags, All-purpose reusable carrying bags, Ankle-mounted wallets, Clutch handbags, Clutch purses, Clutches [purses], Small clutch purses [handbags], Gym bags, Hard-sided and soft-sided carry-on bags and gym bags, Handbags, Multipurpose handbags, Handbags of leather, Travelling handbags, Ladies handbags, Pocketbooks [handbags], Hip bags, Hiking bags, Leather handbags, Leather pouches, Leather wallets, Leather suitcases, Schoolbags, Shaving bags sold empty, Traveling cases, Traveling bags, Trunks and traveling bags, Umbrellas and parasols, Garden umbrellas, Bags for umbrellas, Covers for umbrellas, Sun umbrellas [hand-held], Beachbags, Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.
OVERDOSE
4460041 02/03/2020
GNG ENTERPRISES
B-169, First Floor, Okhla Industrial Area, Phase-I, New Delhi-110020, Delhi, India.
A Partnership Firm
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since: 31/10/2019
DELHI
Leather and imitations of leather; luggage and carrying bags; umbrellas and parasols; Bags; briefcases; handbags; pocket wallets; purses; school bags / school satchels; shopping bags; sling bags for carrying infants; slings for carrying infants; travelling bags; Rucksacks; Sling Bag; Sport Bags; Duffel Bags; Pouches.
USHA RANI
PLOT NO. 40, STREET NO. 2, NICHI MANGLI, CHANDIGARH ROAD, LUDHIANA-141010, PUNJAB
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS AND HIDES; LUGGAGE AND CARRYING BAGS; UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLERY; COLLARS, LEASHES AND CLOTHING FOR ANIMALS, LEATHER TRANSFER FOIL
4462679 04/03/2020
MANIK
FLAT NO-2, OPP GOLA SIZZLAR RESTAURANT, OLD DELHI ROAD, GURGAON-122001
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
LEATHER, BELT, LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY INCLUDED IN CLASS 18
4463801  05/03/2020
ZIDANO LEATHER CRAFT PROP. TARIQ ZUHAIR
536/130 OPPOSITE AVADH VATIKA MADEHGANJ ANSHIK KHADRA LUCKNOW UP 226020
PROPRIETOR
Address for service in India/Attorney address:
HARSHIT RASTOGI
536/2/628 TRIVENI NAGAR NEW MADEYGANJ LUCKNOW

Proposed to be Used
DELHI
HANDBAGS, PURSES AND WALLETs, LEATHER AND IMITATIONS OF LEATHER, ANIMAL SKINS, TRUNKS AND TRAVELLING BAGS, UMBRELLAS, WHIPS, HARNESS, JACKETS, CLUTCH AND SADDLERY OR RELATED ITEMS IN CLASS 18
PORTRONICS

4464885  06/03/2020
PORTRONICS DIGITAL PVT.LTD
B-76, 2nd Floor, Wazirpur Industrial Area, Delhi - 110052
Private Limited Company

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-II, ASHRAM, NEW DELHI 110 014, INDIA
Used Since: 07/06/2010

DELHI
BAGS AND CASES FOR COMPUTERS, HAND HELD COMPUTERS AND MOBILE PHONES; LEATHER AND IMITATION OF LEATHER AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELING BAGS.
MOHD PERVEZ
AB-135, AMAR PURI, NABI KARIM, PAHAR GANJ, DELHI-110055
BAGS, TRAVEL BAGS, SCHOOL BAGS, BELT, PURSE, LADIES PURSE
INDIVIDUAL

Proposed to be Used
DELHI
BAGS, TRAVEL BAGS, SCHOOL BAGS, BELT, PURSE, LADIES PURSE
SMK

4466347  07/03/2020

MOHAMMED MUSTAKEEM KHAN
F/FLOOR, OLD PLOT NO-147, NEW H NO. E-147, GALI NO-69, KH NO-118/20/1, MAHAVIR ENCLAVE PART-3, WEST DELHI, DELHI, 110059
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used

DELHI

LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY
VENFIELD

4469281  11/03/2020

ABC APPARELS PRIVATE LIMITED
889, KRISHNA COMPLEX, POONAMALLEE HIGH ROAD, ARUMBAKKAM, CHENNAI-600 106, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/2019

CHENNAI

LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS AND HIDES; LUGGAGE AND CARRYING BAGS; UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLERY; COLLARS, LEASHES AND CLOTHING FOR ANIMALS; BRIEFCASES; SUITCASES; HANDBAGS; CARD CASES [NOTE CASES]; PURSES; POCKET Wallets; TRUNKS [LUGGAGE]
ANANDAN VIJAYAKUMAR, PROPRIETOR OF M/S. ATTRARRE LIVING
NO.380, 1st FLOOR, 6th CROSS, WILSON GARDEN, BANGALORE-560027, KARNATAKA, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
LEATHER, LEATHER AND IMITATIONS OF LEATHER, LEATHER BAGS AND WALLETS, LEATHER HANDBAGS, TRAVEL BEGS, LEATHER POUCHES, LEATHER BAGS FOR PACKAGING, ANIMAL SKINS, HIDES, TRUNKS AND TRAVELING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS AND SADDLERY
MYSAC

4471320   13/03/2020

Pinnacle Innovatory Services Private Limited
Flat 408, B wing, Hill Side CHSL, Raheja Vihar, Opposite Chandivali Farm Road Studio, Andheri (East) Mumbai 400072
Indian National

Address for service in India/Attorney address:
GNK Legal
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai-400064

Proposed to be Used
Mumbai

Leather Bags, Handbags, Travelling Bags, School Bags, Backpacks, Pocket Wallets, Purses, Fabric Gift Bags, Bags and Sacks for Packaging, Storage and Transport
QTOP

4473515  16/03/2020

KBZ TECH INC
1156 S Saint Paul St., Denver, Colorado, 80210 US
Company Limited

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used

CHENNAI

Pelts, Imitation leather, Cattle skins, Fur, Purses, School bags, Travel cases, Sling bags, Back packs, Change purses, Tote bags, travelling bags, Briefcases, Footlockers, Suitcases, Rucksacks, Bags for sports, Umbrella frames, Hiking poles, Clothing for pets, All-purpose carrying bags, Card wallets [leatherware], Clutches [purses], Coin holders in the nature of wallets, Credit card cases [wallets], Cross-body bags, Gym bags, Handbags, purses and wallets, Luggage, Umbrellas, Walking stick handles.
OCEL
4478803   20/03/2020
MOHIT MAHAJAN
HOUSE NUMBER 196, WARD NUMBER 22, ADAESH NAGAR JALANDHAR - 144002, PUNJAB, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
leather and imitations of leather animal skins and hides luggage and carrying bags umbrellas and parasols walking sticks whips, harness and saddlery collars, leashes and clothing for animals
KAISHA

4479465  20/03/2020

KAISHA LIFESCIENCES PRIVATE LIMITED
70, NAGINDAS MASTER ROAD, FORT, MUMBAI 400023, MAHARASHTRA
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.
Diraa

4481217  23/03/2020
RAMITA ASHOK RAJPUT
B-60/C, Anoop Nagar, Bindapur Road, Uttam Nagar NEW DELHI, DELHI 110059
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
4484585    03/04/2020
KUNAL GUJAR PROPRIETOR OF AKIALOA
703/1, VASANT LAWNS, VOLTAS COMPOUND, MAJIWADA, THANE(W). MAHARASHTRA-400601
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Bags *, Trolley bags; Travelling bags; Flight bags; Sports bags; Wheeled bags; Roll bags; School bags; Shopping bags; Carry-all bags; Suitcases; Luggage; Trunks and suitcases; Suitcases with wheels; Travel luggage; Luggage and carrying bags; Travel bags; Trunks [luggage]; Backpacks; Backpacks [rucksacks]; School backpacks; Small backpacks
MUNISH GUGLANI
S/O SUBHASH CHANDER R/O 69, NEW JAWALA NAGAR, NAGRA ROAD, MAQSUDAN, JALANDHAR-1, JALANDHAR-1, PUNJAB - 144008
PROPRIETOR

Address for service in India/Attorney address:
KRISHAN KUMAR
HOUSE NO. 25, WARD 3, GARHI SARAI NAMDAR KHAN, SHIV MANDIR, GOHANA, SONIPAT, HARYANA - 131301

Proposed to be Used
DELHI
TOOLBAG AS PER CLASS 18
4485811 08/04/2020
Smith & Wesson Inc.
2100 Roosevelt Avenue, Springfield, Massachusetts 01104, United States of America
A company organized and existing under the laws of the United States of America

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Wallets, bags, namely cross body bags, totes, backpacks and handbags
4486730   11/04/2020
MR. AAYUSH SHAH
1ST FLOOR, SHOP NO.4 SATYAM BELT NX 57, SUTAR CHAHL, NEAR ZAVERI BAZAR, MUMBAI 400002, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHICA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
LEATHER SHOULDER BELT OTHER THAN FOR CLOTHS
2852261  28/11/2014
HIJOS DE FRANCISCO GAYA FORES, S.L.
CTRA. BURRIANA, 8 12200 - ONDA - CASTELLON, SPAIN
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF SPAIN.

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :01/03/2010

KOLKATA
NON-METALLIC BUILDING MATERIALS; GLAZED CERAMIC TILES; TILES; PAVEMENTS; MATERIALS FOR WALL
SURFACING AND COVERING AND FOR FLOOR PAVING MADE OF CERAMIC, SANDSTONE OR PORCELAIN; NON-
METALLIC BUILDING MATERIALS TO COVER FACADES AND OUTSIDE SURFACES OF BUILDINGS.
2972360  27/05/2015
TREXINDIA ENTERPRISES PVT. LTD.,
trading as :TREXINDIA ENTERPRISES PVT. LTD.,
VI 138, R4, 1ST FLOOR, MACKAR PLAZA, BYPASS ROAD, PNB JUNCTION, MARKET (P.O.) MUVATTUPUZHA ERNAKULAM (DT), PIN-686676
MANUFACTURING AND MERCHANT
Address for service in India/Attorney address:
SINDHU LEKSHMI ADVOCATE
HK LEGAL # 1003 A, WING, 10TH FLOOR MITTAL TOWERS, M.G. ROAD, BANGALORE-560001.
Used Since :01/04/2015
CHENNAI
PLYWOOD
GOLDEN APPLE
3705938  19/12/2017
NEERAJ CHANDHOK
WORKSHOP ROAD, NEAR JYOTI PALACE, YAMUNA NAGAR, HARYANA
INDIVIDUAL

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
PLYWOOD, TEAK PLY, SHUTTERING PLY, MARINE PLY, FLEXI PLY, BOARDS OF WOOD, LAMINATED BOARDS FOR BUILDING USE (NON-METALLIC), PLYWOOD BOARDS, TIMBER PARTICLE BOARDS, WOODEN DOORS, FLUSH DOORS, NON-METAL DOOR PANELS, TIMBER MOULDINGS, VENEERS, SUNMICA AND LAMINATES
3765317  27/02/2018
VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Building materials,- non-metallic, non-metallic rigid pipes for building; cement, Portland cement, fiber cement, roofing cement, cement for buildings, cement for roofs, asbestos cement, fire cement, cement slabs, hydraulic cement, asphalt, pitch and bitumen; Statues and works of art made of materials such as stone, concrete and marble, included in the class 19.
4387846  24/12/2019
SHRI BAJRANG ALLIANCE LIMITED
521/C, Urla Industrial Complex, Urla, Raipur – 493221, Chattisgarh
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE,
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
4402867   09/01/2020
GARUDA INDUSTRIES AN INDIAN PARTNERSHIP FIRM
F-510, TITANIUM CITY CENTRE, NR. SACHIN TOWER, ANAND NAGAR ROAD, SATELLITE, AHMEDABAD - 380015.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF WALL TILES, FLOOR TILES, VITRIFIED TILES, DIGITAL TILES, PARKING TILES, CERAMIC TILES,
PORCELAIN TILES INCLUDED IN CLASS – 19.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4417054  22/01/2020
MANOJ ARORA
B-305, GALA LUXURIA, SOUTH BOPAL, NEAR SOBO CENTER, BOPAL
Proprietorship Firm

Address for service in India/Attorney address:
VINOD KUMAR
C-49, JAITPUR EXTN., BADARPUR, NEW DELHI-110044

Proposed to be Used
AHMEDABAD
Manufacturing of Tiles.

viento
E INK
Priority claimed from 30/07/2019; Application No. : 88/549,873 ;United States of America
4419646   25/01/2020
E INK CORPORATION
1000 Technology Park Drive, Billerica, MA 01821-4165, United States of America
A corporation of the State of Delaware, United States of America
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Non-metal decorative moldings and decorative trim for use in building construction; Window glass for building
4429856 04/02/2020
ANIL PATWARI PROP OF SHREE JEEN HARDWARE COLLECTION
RSM-AS/34/F, RAJARHAT ROAD, 145 GOVIND NIWAS, KOLKATA-700059
INDIVIDUAL

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since:01/07/2019

KOLKATA
PARTICLE BOARD, PRELAMINATED PARTICLE BOARD, MDF, PLYWOOD, VENEER, DECORATIVE PLYWOOD,
FLUTTERING PLYWOOD, DECORATIVE VENEER, BLOCK BOARD, FLUSH DOOR, DOORS LAMINATES OF ALL KIND, HIGH
PRESSURE LAMINATE, DECORATIVE LAMINATE, INDUSTRIAL LAMINATES, POSTFOCNING LAMINATES, VENEERED
BOARD, LAMINATED SHEET.
KIAN
4432256   06/02/2020
SANTOSH DEVI PODDAR AND PRITI GOEL TRADING AS KIAN PLY
29A Weston Street, 1st Floor, Room No : A3, Kolkata – 700 012, West Bengal, INDIA
Both Indian Citizens and both being partners Trading as KIAN PLY

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGA,INDIA.

Proposed to be Used
KOLKATA
Plywood, Plywood Boards, Flush Door (not of metal), Building materials (non-metallic).
SANTOSH DEVI PODDAR AND PRITI GOEL TRADING AS KIAN PLY
29A Weston Street, 1st Floor, Room No : A3, Kolkata – 700 012, West Bengal, INDIA
Both Indian Citizens and both being partners Trading as KIAN PLY

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Plywood, Plywood Boards, Flush Door (not of metal), Building materials (non-metallic).
4434035  07/02/2020
NOVELTY CERAMICA
Shop No. 27, 1st Floor, Shreenath Chamber, 8-A National Highway, Trajpar, Morbi 363642, Gujarat, India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Ceramic Tiles, floor tiles, not of metal, tiles, not of metal, for building, wall tiles, not of metal, Paver tiles, Mosaic tiles, Paving tiles, Pavement tiles, Glass tiles, Plastic tiles, Gypsum tiles, Earthenware tiles, Gypsum floor tiles, Gypsum ceiling tiles, Roofing tiles, not of metal, Tiles of porcelain, Glazed ceramic roofing tiles, Roofing tiles of glass, Glass tiles, Glazed ceramic wall tiles, Decorative tiles, not of metal, for hearth extensions, Granite
4443829  17/02/2020
HINDUSTAN SPECIALITY CHEMICALS LIMITED
7th Floor, Kanchenjunga Building, 18, Barakhamba Road, New Delhi – 110001
Indian Limited Company
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Adhesive mortar for use in building, building materials (non-metallic)
4452616    25/02/2020
TILE DEPOT
4/1070, OPP LIONS PARK, BEACH ROAD CALICUT KERALA INDIA 673 032
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJESH PK
RAJESH PK ADVOCATE PR ASSOCIATES ADVOCATES & TAX PRACTITIONERS FIRST FLOOR VYAPARABHAVAN BANK ROAD CALICUT KERALA 673 001 INDIA
Proposed to be Used
CHENNAI
TILES, MARBLES AND OTHER BUILDING MATERIALS
FORTUNO

4452652   25/02/2020

ABHISHEK
DAMUCHAK, MAHAMMADPUR KAZI, MUZAFFARPUR, PIN:- 842001, BIHAR
AN INDIAN SOLE PROPRIETOR

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.

Proposed to be Used
KOLKATA
CEMENT, PORTLAND CEMENT
WALL IDEA

4453850  26/02/2020
RAMAN SINGH GUDH
UNITED PAINTS, NEAR KALANDHARI GATE, BACKSIDE KALANDHAR MASZID, KARNAL-132001, HARYANA, INDIA.

Active

Address for service in India/Attorney address:
LEGAL SHAFT
WZ. 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.

Proposed to be Used
DELHI

Manufacturing of cement wall putty.
4457248  28/02/2020
DHAVAL B. GHODASARA TRADING AS: GALAXY PLY & LAMINATE
Plot No. 133 & 134 P, Lati Plot-2, Nr. Raj Clock, Tal & Dist: Morbi-363641.
Sole Proprietor

Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)

Proposed to be Used
AHMEDABAD
All items of Plywood
4458660    29/02/2020
SUNDER SINGH
Balsmand (22), Hisar, Balsmand, 125001
Individual

Address for service in India/Attorney address:
DHIRENDER TRIPATHI
OFFICE NO.502 5th FLOOR LAXMI TOWER, BEHIND AKASH CINEMA, AZADPUR DELHI-110033

Proposed to be Used
DELHI
Gypsum building plaster, Boards of gypsum plaster, Plaster for building purposes, Plaster boards, Plaster for use in building, Mouldings of plaster, Plaster of Paris
4460602  03/03/2020
GAJANAND PLY LAM
PLOT NO 12, REV SURVEY NO 386 P, NEAR MANSATA CHOWK, GONDAL ROAD, RAJKOT-360004, GUJARAT INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
4462684 04/03/2020
M/S, BHOMI DOOR
B-28, BAGRODA INDUSTRIAL AREA, BHOPAL-462023 (M.P.)
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)

Proposed to be Used
MUMBAI
Flush door, plywood and laminates, Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal. included in class 19
POLYTEX

4462982  04/03/2020
RADHEY POLY INDUSTRIES
BARNALA ROAD, VILLAGE KAKKARWAL, DHURI-148024, DISTT. SANGRUR (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2009

DELHI
PVC Water pipes, Plastic Water pipes, Plastic Gutter Pipes, PVC Sewer pipes, Pipes (Not of Metal), PVC Rigid Pipes for Construction Purpose & Rigid Pipes.
4465364  06/03/2020
ABUTHAHEER ABDUL KATHER
D-13/121, THIRUVALLUVAR STREET, PADMANABA NAGAR, POZHICHALUR, CHENNAI - 600074
Proprietor

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORE-641103.

Proposed to be Used
CHENNAI
Materials, not of metal, for building and construction; Rigid pipes, not of metal, for building; Asphalt, pitch, tar and bitumen; Transportable buildings, not of metal; Monuments, not of metal
SKF
4465760  06/03/2020
ISHWAR MAL GUPTA
M/s JAI SHREE TRADER, 436, CHANDPOLE BAZAR, JAIPUR
PROPRIETOR, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019, RAJASTHAN
Proposed to be Used
AHMEDABAD
PLY WOOD AND BLOCK BOARDS, WOODEN DOORS, PLY WOOD AND BLOCK BOARDS, WOODEN DOORS, WINDOWS,
LAMINATES AND VENEER, FRAMES AND SEASONED WOOD INCLUDED IN CLASS-19
NUPLY

4471186    13/03/2020

JAI PRAKASH AGARWAL, CHANDRA PRAKASH AGARWAL, PARTNERS OF M/S- BHAGWATI VENEERS
Fatehpur Sarraiya, Faizabad (U.P.), Pin Code-224001, India
Partnership Firm

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
PLYWOOD, BLOCK BOARD, SHUTTERING PLY, FLUSH DOOR, DECORATIVE LAMINATES
TANN WUD

4473968  17/03/2020
KUNNATH CHALIL SULTHAN
KUZHIYIL, KODIYATHOOR, KOZHIKODE, KERALA, INDIA - 673602
SOLE PROPRIETOR

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
PLYWOOD, LAMINATED PLYWOOD, SHUTTERING PLYWOOD, FILM FACED PLYWOOD, DECORATIVE VENEERS.
4475940  18/03/2020
SAGAR SHAH TRADING AS SUNRISE PLYWOOD
B-102, AMARTARU BLDG, 7B WING, NEAR PINKY CINEMA, NEW NAGARDAS ROAD, ANDHERI (EAST) 400069,
MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
PLYWOOD AND LAMINATES INCLUDED IN CLASS 19
4475941  18/03/2020
SAGAR SHAH TRADING AS SUNRISE PLYWOOD
B-102, AMARTARU BLDG, 7B WING, NEAR PINKY CINEMA, NEW NAGARDAS ROAD, ANDHERI (EAST) 400069, MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
PLYWOOD AND LAMINATES INCLUDED IN CLASS 19
DHARMENDRA ENTERPRISES

4476090  18/03/2020
DHARMENDRA KUMAR GUPTA TRADING AS DHARMENDRA ENTERPRISES
50 MUSTAKIL KILA NO, 8, RAKBA 7 KANAL, 18 MARLE, NORTH SIDE APPROX 2.5 KANAL RAKBA, SITUATED AT VILLAGE ACHOLI, FARIDABAD HARYANA
PROPRIETORSHIP
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
INTERLOCKING TILES AND TILES
BLACKMATE
4476557  18/03/2020
GHANA PLYWOOD INDUSTRIES
CHENETI ROAD, JAGADHRI-135003 (HR.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
LARS

4479366  20/03/2020
AJAYKUMAR BASANTKUMAR SINGHI
C - 102, SHIV SAGAR RESIDENCY, VIP ROAD, NEAR NANDANVAN 2, VESU, SURAT - 395007, GUJARAT
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal, Plywood as included in class 19.
ANUP MAJEE
NETURIA BHAMURIA, BHAMARIA, NETURIA PURULIYA, WEST BENGAL-723121
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Cement *; Fiber cement; Silica cement; Portland cement; Roofing cement; Cement mixes; Magnesia cement; Asbestos cement; Slag-lime cement; Cement mortar slates; Fireproof cement coatings
2910320 26/02/2015
JADE ESERVICES PVT. LTD
PLOT NO 103 UDYOG VIHAR PHASE-I GURGAON 122016 HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2307043, 2307053

DELHI
FURNITURE, MIRRORS, PICTURE FRAMES, GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS
Trade Marks Journal No: 1952, 15/06/2020 Class 20

JADE ESERVICES PVT. LTD
PLOT NO 103 UDYOG VIHAR PHASE-I GURGAON 122016 HARYANA
MERCHANTS & MANUFACTURERS

Proposed to be Used

DELI
FURNITURE, MIRRORS, PICTURE FRAMES, GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LONDON SEPARATELY
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2266107, 2307039, 2307054, 2387127 AND 2387131.
PRETTY PLEASE ME

2912147    25/02/2015

SAKSHI MONGA trading as ; Pretty Please Me

F-92, East of Kailash, Delhi-110065

Resale of Plastic Goods, all types of metal and wood goods, Jewellery stand, metal accessories, corrugated boxes, thermocol plastic dori.

Address for service in India / Attorney address:

KARAN SACHDEVA

D5/13, Model Town-II, Delhi-110009

Used Since : 26/08/2014

DELHI

clothes stands, display stands, furniture of metal, Jewellery Organisers displays, trays (not of metal), shelves for storage, magazine racks, coat hangers/clothes hangers, clothes hooks (not of metal), boxes of wood or plastic/cases of wood or plastic, benches, furniture, shelves for filing-cabinets, showcases, trolleys, wind chimes, tea trolleys/tea carts
3047016  02/09/2015
BRAINBEES SOLUTIONS PRIVATE LIMITED
Rajashree Business Park, Plot No 114, Survey No 338, Tadiwala Road, Nr. Sohrab Hall, Pune-411001
MERCHANTS & TRADERS
COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :20/12/2014
To be associated with:
3042412
MUMBAI
FURNITURE, MIRRORS, PICTURE FRAMES, GOODS, (NOT INCLUDED IN OTHER CLASSES), OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS OR OF PLASTICS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3042412.
VISHNU D. PATEL
SAMIR R. SHAH.
HITEN K. NAGDA.
trading as ;UMIYA FOAM INDUSTRIES
SURVEY NO.54/1/3, 54/2, SHIRISH PADA, KONE-VILLAGE, TALUKA WADA, DIST. PALGHAR (M.S.)
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Used Since :01/11/2014
MUMBAI
MATTRESSES, CUSHIONS AND POLYURETHANE FOAM
3493616  24/02/2017
SURAJ PARKASH
trading as; AMAR FURNITURE PALACE
PLOT NO.919-A, IND. AREA,PHASE-2, CHANDIGARH-160002
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 06/12/1973
DELHI
Furniture
MRS. SIRISHA DEVI OBILINENI PROPRIETOR OF M/S. EAST FOME INDUSTRIES

Door No.1-19, Vegi Vari Street, Muggulla, Seethanagaram Mandal, East Godavari District, Andhra Pradesh-533287, India

Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Beds, bedding, mattresses, pillows and cushions
4228825 08/07/2019
VAZHAYIL FOAM RUBBERS LLP
BLDG NO.IV/115, MOONNILAVU.P.O, KOTTA\YAM DIST, KERALA - 686586
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber
4385982  22/12/2019
LIBRA INTERNATIONAL LTD.
A-27 A, SECTOR-16, NOIDA-201301, U.P.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/03/2004

DELHI
FOAM MATTRESSES, MATTRESS TOPPERS, SPRING MATTRESSES, PILLOWS, AIR MATTRESSES AND PILLOWS,
CUSHIONS, BOLSTER, BEDDING (EXCEPT LINEN) AND SLEEPING BAGS PADS, FURNITURE, WOODEN FURNITURE,
PLASTIC FURNITURE AND MODULAR FURNITURE INCLUDED IN CLASS 20.
4418815   24/01/2020
SHREE BALAJI COLLECTION ENTERPRISES, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR SUDHIR KUMAR
Third Floor, C-18, Phase-1, Sector-3, Dwarka, South West Delhi-110075
Proprietor

Address for service in India/Attorney address:
PRINCE
321 GROUND FLOOR, PARADISE APPARTMENT, SEC-18, ROHINI, DELHI-110089.

Proposed to be Used
DELHI
FURNITURE INCLUDED IN CLASS 20
INTERIO CANAPE

4435889   10/02/2020

M/S INTERIO CANAPE
KHASRA NO-1086, 1091, 1092, BEHIND INDUSTRIAL AREA, SUNHERA - SALEMPUR LINK ROAD NEAR GOVT. TUBE WELL, ROORKEE DISTT. HARIDWAR, UTTARAKHAND, PIN CODE; 247667.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
ALMIRAH AND FITTIG PARTS, FURNITURES, FURNITURE PARTS AND FURNISHINGS, OFFICE FURNITURES, MIRRORS, STORAGE TANKS OF PLASTIC OR ALLIED MATERIAL FOR HOUSE HOLD, INDUSTRIAL, COMMERCIAL & AGRICULTURAL PURPOSES.
4437021 11/02/2020
HEMKUND STEEL INDUSTRY
Hemkund Steel Industry, M.G. Road, Middle Point Opp Shompen Hotel Port Blair, Andaman & Nicobar Islands -744101
Partnership Firm
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009
Proposed to be Used
KOLKATA
Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics
4445790  18/02/2020
ANUSHA V
Office No: 03, Upper Basemet, No: 947, 12Th cross, 6th Main, Vyalikaval, Bangalore – 560003, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
FURNITURE, MIRRORS, PICTURE FRAMES; CONTAINERS, NOT OF METAL, FOR STORAGE OR TRANSPORT; UNWORKED OR SEMI-WORKED BONE, HORN, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER
MAHAMA
4445792   18/02/2020
ANUSHA V
Office No: 03, Upper Basemet, No: 947, 12Th cross, 6th Main, Vyalikaval, Bangalore – 560003, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
FURNITURE, MIRRORS, PICTURE FRAMES; CONTAINERS, NOT OF METAL, FOR STORAGE OR TRANSPORT; UNWORKED OR SEMI-WORKED BONE, HORN, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER
4446868    19/02/2020
YV INGENIOUS DESIGNS PVT. LTD.
B – 13/3, 5TH PUSTA GAMRI EXTENSION, NEAR SAI MANDIR BHAJANPURA DELHI – 53
DIRECTORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
FURNITURE, MIRRORS, PICTURE FRAMES; GOODS MADE FROM WOOD, PLASTIC, METAL, GLASS, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS IN CLASS 20.
DREAMCOZY

4447951  20/02/2020

UMESH BANSAL PROPRIETOR OF SHREE BALAJI FOAM CO.
AGGARSAIN VIHAR, NEAR HOUSING BOARD COLONY, PALWAL, HARYANA-121102.

PROPRIETORSHIP

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

MATTRESSES, PILLOWS AND CUSHIONS.
4450342    21/02/2020
NEETHA ENTERPRISES PRIVATE LIMITED
Level 4, City Center Mall MANGALORE 575001
Private Limited Company

Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059

Proposed to be Used
CHENNAI

Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics
Series trade mark u/s 15 of Trade Marks Act, 1999

4453587 25/02/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
FIRST NAMES HOUSE, VICTORIA ROAD, DOUGLAS, ISLE OF MAN, IM2 4DF, BRITISH ISLES, ISLE OF MAN
BODY INCORPORATE

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
FURNITURE, MIRRORS, PICTURE FRAMES; CONTAINERS, NOT OF METAL, FOR STORAGE OR TRANSPORT; UNWORKED OR SEMI-WORKED BONE, HORN, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER; AIR MATTRESSES FOR USE WHEN CAMPING; BASSINETS; BEDS; BENCHES; BOOKCASES; CABINETS; CHAIRS; COAT RACKS; COMPUTER FURNITURE; COMPUTER KEYBOARD TRAYS; COTS; COUCHES; DECORATIVE MOBILES; DESKS; FIGURINES AND STATUETTES MADE OF BONE, PLASTER, PLASTIC, WAX, OR WOOD; FLAGPOLES; FOOT STOOLS; FURNITURE; GIFT PACKAGE DECORATIONS MADE OF PLASTIC; HAND FANS; HAND-HELD MIRRORS; LAWN FURNITURE; LOVE SEATS; MAGAZINE RACKS; MATTRESSES; MIRRORS; NON-CHRISTMAS ORNAMENTS MADE OF BONE. PLASTER, PLASTIC, WAX OR WOOD; OTTOMANS; PARTY ORNAMENTS OF PLASTIC; PEDESTALS; PICTURE FRAMES; PILLOWS; PLANT STANDS MADE OF WIRE AND METAL; DECORATIVE WALL PLAQUES; PLASTIC NAME BADGES; PLASTIC NOVELTY LICENSE PLATES; PLASTIC CAKE DECORATIONS; SEA SHELLS; SLEEPING BAGS; TABLES; TOY CHESTS; UMBRELLA STANDS; VENETIAN BLINDS; WIND CHIMES, AND ALL OTHER GOODS IN THIS CLASS; PILLOWS
KAAIROS
4456076    27/02/2020
SANDEEP GOPAL AILSINGHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS KITCHEN STUDIO
Shop No.04, Ramchandra Patil Lane, Opp. Runwal Green Link Road, Mulund (W), Mumbai - 400080, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber
4457269  28/02/2020
KUNAL AGGARWAL TRADING AS "AGGARWAL GIFT HOUSE"
PLOT NO. 63, 1ST FLOOR, LINK ROAD, AMRITSAR-143001, PUNJAB
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Proposed to be Used
DELHI
FURNITURE, MIRRORS, PICTURE FRAMES, GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, RED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS
4457670  28/02/2020
LAKSHAY JINDAL
SHOP NO 1508A shankar colony near patwari mandir old faridabad
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Cable clips made of plastics, Non-metal cable clips, Fixing nails, not of metal, Non-metal hinges
Trade Marks Journal No: 1952, 15/06/2020 Class 20

JAGPREET SINGH JUNEJA
B-109, JANTA COLONY, SHIVAJI VIHAR, TAGORE GARDEN, DELHI-110027
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber.
GOURI WATER PLUS

4460303  02/03/2020

M/S. GANESH GOURI INDUSTRIES
KH NO. 55/3, KAMPTEE ROAD, LIHGAION, NAGPUR-441001, MAHARASHTRA
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3513106, 3885350

MUMBAI
Water tank
7DOT

4460332  02/03/2020

ZAHOOR HUSSAIN BHAT
511, BAGH MEHTAB, SRI NAGAR, JAMMU & KASHMIR-190001
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Hangers, cloth hangers, garments hangers, furniture, pillow, mattress, cushions, mirror and foam mattress
4461106  03/03/2020
CHINMAY AGRAWAL PROPIETOR OF RAJTAI SHREE & CO.
D-96, AZAD NAGAR, BHILWARA, RAJASTHAN, 311001
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Furniture; Modular furniture; Household furniture; Indoor furniture; Outdoor furniture; Decorative wooden boxes; Decorative plastic boxes; Decorative bead curtains; Home furniture
M/S KA KHA GA DESIGN STUDIO
A-157, DDA SHEDS, OKHLA INDUSTRIAL AREA, PHASE-2, NEW DELHI-110020
PARTNERSHIP

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2019

DELHI
Household furniture, Wooden furniture, Outdoor furniture, Glass furniture, Furniture of metal, Furniture for offices,
Furniture for kitchens, Fitted bedroom furniture, Furniture for babies.
4464165  05/03/2020
SHRI GENJI ELECTRICALS
1428-29, SHRI SAMARTH ANUGRAHA, NEAR LAXMI TEMPLE, BASAVAN GALI, BELGAUM, DISTRICT-BELAGAVI, KARNATAKA-590001.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
CHENNAI
Trunking (Non-metallic -) for carrying cables supplying electricity, Trunking (Non-metallic -) for leads carrying television signals and Cable trunking of non-metallic materials [other than electric] included in Class 20.
NOVA PLASTECH
SURVEY NO. 2/1, PLOT NO.3, PADAVLA ROAD, NEAR CAPTION TRACTORS, VERAVAL, RAJKOT-360 024, GUJARAT-
(INDIA).
SMALL ENTERPRISE

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD -
382445 - GUJARAT INDIA
Used Since :11/08/2017

AHMEDABAD
PLASTIC FURNITURE, CHAIRS, CABINETS, CUP-BOARDS, DRAWERS, STOOLS, TABLES AND OTHER PLASTIC
MATERIALS RELATED PRODUCTS INCLUDING IN CLASS-20
4468495  11/03/2020
MR. SANJAY GANGARAM CHAUDHARY TRADING AS:- M/S CHAUDHARY STEEL & FURNITURE
BHIGWAN,H.N.-1135,R.N.- 212ITAL-INDAPUR 413105,MAHARASHTRA,INDIA.
Single Firm
Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD , ANTOP HILL, MUMBAI - 400037
Proposed to be Used
MUMBAI
FURNITURE, PICTURE FRAMES AND MIRRORS
Trade Marks Journal No: 1952, 15/06/2020 Class 20

ARIF USMANGANI GORI
IMAGE FURNITURE, SHOP NO. 13-14/A, MANGALDEEP APPT., OPP. RAJ EMPIRE, BHATAR ROAD, SURAT - 395007, GUJARAT STATE, INDIA
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD

FURNITURE & FURNISHINGS, WOODEN FURNITURE, PILLOWS, DOORS FOR FURNITURE, MATTRESSES, SPRING MATTRESSES, AIR MATTRESSES, BEDS, SOFAS, SOFA BEDS, METAL FURNITURE, FURNITURE FOR CAMPING, LOOKING GLASSES, TOILET MIRRORS, INFLATABLE FURNITURE, TABLES, SCHOOL FURNITURE, CHAIRS, CHAIRS [SEATS], FURNITURE FRAMES, MIRRORS, PICTURE FRAMES
Provisional No: 4469276  11/03/2020
HARSHA YADALAM
143/27, 4th Cross, 7th Main, 2nd Block, Jayanagar, Bangalore, Karnataka - 560011
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.
APSRA

4470383  12/03/2020

SHANTANU PROP. OF M/S MAHALUXMI MARKETING
KALI MATA MANDIR ROAD, LEHRAGAGA, DISTT. SANGRUR.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI

MATTRESSES, FOAM MATTRESSES, BED MATTRESSES, SPRING MATTRESSES AND AIR MATTRESSES.
4472015  14/03/2020
VIRENDRA SINGH SISODIYA TRADING AS NANDAN AGENCIES
HOUSE NO. 117, WARD NO. 15, MAHATMA GANDHI MARG, NEAR STATE BANK OF INDIA, SHUJALPUR MANDI, DIST.
SHAJAPUR – 465333 (M.P.)
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
MUMBAI
Water storage tanks, not of metal or masonry & Water tanks of plastic for household purposes.
MOON LIGHT

4476877  19/03/2020

NAVEEN SINGLA (SOLE PROPRIETOR) M/S PLASTOS INDUSTRIES
N 289, Pocket O, Sector 1, DSIIDC, Bawana, Delhi - 110039
Sole Proprietorship Firm

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used
DELHI
Plastic Crates
RED ROSE
4476878  19/03/2020
NAVEEN SINGLA (SOLE PROPRIETOR) M/S PLASTOS INDUSTRIES
N 289, Pocket O, Sector 1, DSIIDC, Bawana, Delhi – 110039
Sole Proprietorship Firm
Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALL, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)
Proposed to be Used
DELHI
Plastic Crates, Furniture Made of Plastic, Chairs, Furniture, Plastic Water Tanks
4477447   19/03/2020
PARVEJ ALI
Rehmani Chowk Gali No-4, Chand Colony ,Saharanpur
INDIVIDUAL
Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001
Proposed to be Used
DELHI
Statues, figurines, works of art and ornaments and decorations, made of materials such as wood, Furniture
SHIKOH AHMED TRADING AS : MASH CORPORATION
6, Kundan Heritage, Plot No. SDC11/25, PCNT, Nigadi, Pune – 411044, Maharashtra, India
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Plastic Clamps, Rubber pipe clamps, Plastic pipe clamps, Hinge clamps of non-metallic materials, Cable clamps not of metal, Hose clamps not of metal, Non-metal clamps.
WONIRY

4485097   05/04/2020

SANGITA
WARD NO 16, BANDIYA BAS SIKAR, CHANDPAOL, GET KE BAHAR, SIKAR, RAJASTHAN- 332001

PROPRIETOR

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO, PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
AHMEDABAD

Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics
KUSHWANT SINGH S/O. SH. SWINDER SINGH PROPRIETOR OF M/S. PRIYANKA ENTERPRISES
FIRST FLOOR, 88, PKT-1 SEC-4, DSIDC INDUSTRIAL AREA BAWANA, NORTH WEST DELHI, DELHI - 110039
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
DELHI
Beds for pets, Playhouses for pets, Pillows for household pets, Play yards for pets, Crate covers for pets, Nesting boxes for pets, Grooming tables for pets, Portable beds for pets, Kennels for household pets, Beds for household pets, Nesting boxes for household pets, Non-metal portable stairs for pets, Metal safety gates for babies, children, and pets [furniture], Non-metal safety gates for babies, children, and pets, Safety gates of metal for babies, children, and pets [furniture], Non-metal portable stairs for use by pets for pools and water spas in Class 20.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
2759340   19/06/2014
RAHUL JAIN
B-40 Group Wazipur, Ind. Area, Delhi-110035
Manufacturer and Trader

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since :01/01/2013

DELHI
Manufacturer of utensils and container viz Tiffin boxes, lunch box, cup, plate, glass, spoon, forks and bowls.
PREMIER POKER LEAGUE

PREMIER POKER LEAGUE

2858180  08/12/2014

A. B. PROPMART PVT. LTD.
4TH FLOOR, PUNJABI BHAWAN, 10 ROUSE AVENUE, NEW DELHI-110002, INDIA
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.

Proposed to be Used

To be associated with:

2858171

DELHI

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRNSHCS (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES INCLUDED IN CLASS 21
RAGHAVENDRA RATHORE
3030327   12/08/2015
MR. RAGHAVENDRA RATHORE
G-17, BASEMENT, MASJID MOTH, GK-II, DELHI-110048
MANUFACTURERS AND MERCHANT
Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since: 01/07/2015
DELHI
HOUSEHOLD OR KITCHEN UTENSILS, CROCKERY, GLASSWARE, PORCELAIN AND EARTHENWARE.
3034387  18/08/2015
VINOD AGGARWAL
16-A, RAM KISHORE ROAD, CIVIL LINES, DELHI-110054.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :01/04/2014
DELHI
PRESSURE COOKERS, UTENSILS
3912997  10/08/2018
JITENDRA MADANLAL MUNDRA
trading as : MARUTI IMPEX
RAVI ESTATE, SHED NO.14, RUSTAM MILL COMPOUND, NR. WATER TANK, DUDHESHWAR, AHMEDABAD-380004
Proposed to be Used
AHMEDABAD
HOUSEHOLD KITCHEN APPLIANCES, UTENSILS INCLUDES THERMOWARE, MELAMINEWARE, COOKWARE, PRESSURE COOKER, NON-STICK COOKWARE, GLASSWARE, CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEEL WOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING).
4256496 05/08/2019
SANGEETA SHAH
trading as ;CLATRONIC HOME APPLIANCES
FLAT NO.5, 2ND FLOOR, PLOT NO. 250, SAPNA BUILDING, JAWAHAR NAGAR ROAD NO. 15, ARYA SAMAJ ROAD,
GOREGAON WEST, MUMBAI :- 400104
A INDIAN NATIONAL
Address for service in India/Attorney address:
ADV. PURVI RAGHUNATH JADHAV
Sai Vaibhav CHS , 201 , Ramkunwar Road, Above Pragati Hopital, Dahisar East. Mumbai 400068
Proposed to be Used
MUMBAI
MANUFACTURERS OF HOUSEHOLD UTENSILS FOR CLEANING, BRUSHES AND BRUSH MAKING MATERIALS, GLASS
POTS, GLASS CUPS AND GLASSWARES IN CLASS 21.
Trade Marks Journal No: 1952, 15/06/2020 Class 21

4370729   07/12/2019
SUJIT PAUL
SHOP NO 275/B BARA BAZAR, EAST KHASI HILLS, SHILLONG, MEGHALAY - 793002
Individual
Address for service in India/Attorney address:
GYANESHWAR
OS-2, II Floor, The Next Door, Sector 76, Faridabad, 121004, Haryana

Proposed to be Used
KOLKATA
Scouring Pad, Scrub Pad, Steel Scrubber (Scouring Pad of Steel), Cleaning Sponge

THIS IS CONDITION OF REGISTRATION THAT the WHOLE LABEL SHALL BE USED TOGETHER.
4373169  10/12/2019
PARESH SHAH TRADING AS : - M/S. HARSH AGENCIES
41, KAZI SAYED STREET, 1ST FLOOR, ANANT JYOTI BUILDING, MASJID BUNDER (W), MUMBAI - 400003.
MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA.
INDIA.
Used Since :15/09/2017
MUMBAI
HOUSEHOLD UTENSILS AND CONTAINERS ( NOT OF PRECIOUS METAL OR COATED THERE WITH ) PAPER PLATES,DISHES, CUPS,OVEN GLOVES , BOWLS & DONA DISPOSABLE GLOVES INCLUDED IN CLASS -21.
KMWMAYUR

4386326  23/12/2019

DEEPAK GOYAL.
GALI NO.5, PLOT NO. 54, RAJINDER NAGAR, INDUS. AREA, GHAZIABAD.
INDIVIDUAL.

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used
DELHI
PRESSURE COOKERS, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, IN CLASS-21.
4391945  28/12/2019
RAJAT BANSAL, TRADING AS M/S SHREE GOPAL JI POLYMERS
LALAU, REHANA ROAD, FIROZABAD - 283203 (U.P.) INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO. 611, 6TH FLOOR, MARUTI PLAZA, SANJAY PLACE, AGRA - 282 002
Used Since :03/02/2018
DELHI
GLASSWARE
EZVISION
4401991  08/01/2020
DIVYA SANGAL
702, New Shivalk Society, Sector 51, Gurgaon -122002
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (Bk), Pune-411 046
Proposed to be Used
DELHI
Kitchen utensils.
PANBERRY
4419031  24/01/2020
MAHENDRAKUMAR G SUTHAR TRADING AS SHREEJI INDUSTRIES
D/19, GROUND FLOOR, BUILDING NO.4, SAGAR INDUSTRIAL ESTATE, DHUMAL NAGAR, VALIV, VASAI-EAST,
PALGHAR-401208, MAHARASHTRA-INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNU NAGAR, DOMBIVLI(WEST) THAN-421202, MH-INDIA
Proposed to be Used
MUMBAI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, PRESSURE COOKERS, NON-ELECTRIC PANS, COOKWARE,
HOUSEHOLD CONTAINERS, KITCHEN CONTAINERS INCLUDED IN CLASS 21
4432546   06/02/2020
RAJESH KUMAR GOEL.
B-1/200, TOP FLOOR, YAMUNA VIHAR, DELHI-110053.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Non-electric lint removers, Electric lint removers, Battery-operated lint removers, Lint rollers and Lint brushes included in Class 21.
SAJEI’S

4434077  07/02/2020
MR. DUSHYANT SHRIRAM HINDuja, SOLE PROPRIETOR OF M/S. CKD INTERNATIONAL
PLOT NO : 1161-1168/43, VARDHMAN INDUSTRIAL AREA, NEAR FIELD MARSHAL, 80 FEET ROAD, RAJKOT - 360002.
AN INDIAN PROPRIETORY CONCERN

Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060

Proposed to be Used

AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH) COMBS
AND SPONGES BRUSHES (EXCEPT PAINT BRUSHES) BRUSH-MAKING ARTICLES FOR CLEANING PURPOSES
STEELWOOL UNWORKED OR SEMI WORKED GLASS (EXCEPT GLASS USED IN BUILDING) GLASSWARE PORCELAIN
AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES PRESSURE COOKERS WATER FILTER & STRAINERS
INCLUDED IN CLASS 21
4437316  11/02/2020
CELLO PLASTIC INDUSTRIAL WORKS
Corporate Avenue, B Wing, Cello House, Sonawala Road, Goregaon (East), Mumbai-400063
Body Incorporate
Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India
Used Since : 24/01/2019
To be associated with:
3530296
MUMBAI
Insulated Bottles, Insulated Flasks, Insulated Household/ kitchen containers and utensils.
Trade Marks Journal No: 1952, 15/06/2020 Class 21

ASHOK NAGPAL TRADING AS M/S. ASHOK ENTERPRISES
400, BAGH KADEX KHAN, OPP. COMMUNITY CENTRE, PADAM NAGAR, DELHI-110007
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMA NAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/01/2010

DELHI

Autoclaves, non-electric, Disposable gloves for home use, Disposable latex gloves for household purposes, Disposable nitrile gloves for household use, Disposable plastic gloves for household purposes, Electric and non-electric toothbrushes for children, babies and infants, sponge holders, spatulas, rubber gloves for domestic use, portable coldboxes, non-electric make-up removing appliances, electric glove stretchers and nebulizers for household use.
WESFO

4452211  24/02/2020

WESFO ECO PRODUCTS PVT. LTD.
SURVEY NO. 237/4, NEAR FOMEX PACKAGING PVT. LTD., VILLAGE: JALIDA, TA. WANKANER, DIST. MORBI, PIN: 363 621
(GUJARAT)

A Company duly registered under the Companies Act, 2013

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Used Since :18/02/2020

AHMEDABAD

BIODEGRADABLE PLATES, BIODEGRADABLE BOTTLES, BIODEGRADABLE BOWLS, BIODEGRADABLE CUPS,
BIODEGRADABLE TRAYS INCLUDED IN CLASS-21
4454249   26/02/2020
TOSHA GANJOO PROPRIETOR OF M/S PLASTIC TECHNOCRATS
586, PARK AVENUE, NEAR AXIS BANK, SECTOR -4 VAISHALI, I.E. SAHIBABAD, GHAZIABAD, U.P.-201010
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Hair color application brushes, Sponges, Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
4455926  27/02/2020  
ANKUR VATS  
trading as :ANKUR VATS  
H. NO. 766, GALI NO. 4, ONKAR NAGAR-A, TRI NAGAR, DELHI -110035, INDIA  
MANUFACTURER & MERCHANT  
Proposed to be Used  
DELHI  
ARTICLE FOR CLEANING PURPOSE
Trade Marks Journal No: 1952 , 15/06/2020 Class 21

4456904  28/02/2020
SACHIN BANSAL TRADING AS M/s MANIK IMPEX INDIA
47/2,2ND FLOOR, BLOCK-C LAWRANCE ROAD INDUSTRIAL AREA, DELHI -110035.
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
DELHI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
KALAI ENTERPRISE

4457985    28/02/2020
RONAK GANESHBHAI MANGUKIYA
SECOND FLOOR, PLOT NO 9, BALAJI SOCIETY, L.H.ROAD,SURAT- 395006
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used

AHMEDABAD

Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes as included in class 21.
GRRUP

4458170  29/02/2020
CONCORD TECHNOSOFT PRIVATE LIMITED
T-11 37-38 CENTRAL MARKET ASHOK VIHAR DELHI DL 110052 IN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHA BHARTI
PLOT NO.6, 303B, ARROW CORPORATE TOWER, SECTOR 14 KAUSHAMBI, GHAZIABAD (U.P)-201010

Proposed to be Used
DELHI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
LUCAS-TVS LIMITED
6, New No.11&13, Pattulo Road, Chennai – 600002

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Proposed to be Used
To be associated with:
3931187, 3932142

CHENNAI
Electric devices for attracting and killing insects; Electric Combs; Cooking Utensils (non electric); Glass Bowls; Non-Electric Kettles; Perfume Sprayers; non-electric beaters; Non-electric fans; Non-electric blenders for household purposes; Non-electric food steamers; Non-electric kitchen grinders; all kinds of household utensils and containers including cookware, tableware, glassware, porcelain and earthenware.
LUCAS-TVS LIMITED
6, New No.11&13, Pattulo Road, Chennai – 600002

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Proposed to be Used
To be associated with:
3931187, 3932142

CHENNAI
Electric devices for attracting and killing insects; Electric Combs; Cooking Utensils (non electric); Glass Bowls; Non-Electric Kettles; Perfume Sprayers; non-electric beaters; Non-electric fans; Non-electric blenders for household purposes; Non-electric food steamers; Non-electric kitchen grinders; all kinds of household utensils and containers including cookware, tableware, glassware, porcelain and earthenware.
Calivert

4460955  03/03/2020

PRAVEEN KUMAR SILANIYA

trading as ;SILANIYA ENTERPRISES

PLOT NO. 56, R EXTN., MOHAN GARDEN, UTTAM NAGAR, NEW DELHI-110059, INDIA.

MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COOKWARE AND TABLEWARE, EXCEPT FORKS, KNIVES AND SPOONS; COMBS AND SPONGES; BRUSHES, EXCEPT PAINTBRUSHES; BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; UNWORKED OR SEMI-WORKED GLASS, EXCEPT BUILDING GLASS; GLASSWARE, PORCELAIN AND EARTHENWARE
VIVRE

4463241  04/03/2020
TANUJ CHHABRA
G/146, VIKAS PURI, NEW DELHI-110018
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
4463546   05/03/2020
MEENA KUMARI
B-6/151, G/F, SEC-11, ROHINI, RAJAPUR KALAN, ROHINI, SEC-7, DELHI-85
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for
cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and
earthenware not included in other classes in class 21
4463882    05/03/2020
SONALI AGGARWAL
H - 27, BALI NAGAR, NEW DELHI - 110015
SOLE APPLICANT

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COOKWARE AND TABLEWARE, GLASSWARE, PORCELAIN AND EARTHEWARE.
VAISHALI BHARATBHAI LAKHANI TRADING AS SYNERGY ENTERPRISE
1ST FLOOR, ROOM NO 33, PLOT NO 27, ARCHANA SOCIETY, SINGANPOR ROAD, SURAT, GUJARAT -395004.
Proprietor

Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)

Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES BEING GOODS INCLUDED IN CLASS 21.
KIU

4469270   11/03/2020

EZIERE TECHNOLOGIES PRIVATE LIMITED
216, HubTown Viva, Shankarwadi, Western Express Highway, Jogeshwari East, Mumbai - 400060 (Maharashtra)
Body Corporate

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; combs and sponges; brushes (except paint brushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes included in Class 21
4470912    13/03/2020

NAWANG CHETTRI
Ring King Pong Road, Near Chandralok, Telephone Exchange, Chandralok, Kalimpong-I, Kalimpong, Darjeeling, West Bengal- 734301
Sole proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
KOLKATA
Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semiworked glass, except building glass; Glassware, porcelain and earthenware
LUCENOD LURE

4473474  16/03/2020

AMARSINGH NARAYAN PATIL
Manufacture & Trader
Indian

Proposed to be Used
MUMBAI

Insect Traps, Fly Traps under class 21
Door Stone

4473484     16/03/2020

SAKARIYA AAKASH BHARATBHAI
Near Lalawadi Primary School, Hapa Road, Jamnagar, Gujarat - 361001
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
AHMEDABAD

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS AS INCLUDED IN CLASS 21
4474062  17/03/2020
WEDELSO ECOMMERCE (OPC) PRIVATE LIMITED
2/96, NORTH STREET, KARADIVAVI(P.O.), PALLADAM(T.K.), TIRUPPUR COIMBATORE - 641658
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Plates; Disposable plates; Bowls; Household utensils
MAVOTANK

4475340    17/03/2020
ASHISHBHAII LAKHAMANBHAI MORADIYA (TRADING AS MAVOTANK)
B-204, Madhav Platina, Iskon Temple Road, Jahangirpura, Surat - 395005
A Proprietorship Firm

Address for service in India/Attorney address:
MAMATA BABUBHAI MANGUKIYA
B-37, 2nd Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Household or Kitchen Utensils And Containers, Combs And Sponges, Brushes (Except Paintbrushes), Brush- Making Materials, Articles For Cleaning Purposes, Steelwool, Unworked or Semi- Worked Glass (Except Glass Used In Building), Glassware, Porcelain, Earthenware, Ceramic or Glass, Baskets For Domestic Use, Pressure Cookers & Pans, Nonstick Cookware, Stainless Steel Utensils And Kitchen Accessories
NOAH

4475762   18/03/2020
ROYALEX METAL INDUSTRIES
SYEDPUR, NILPHAMARY, RANGPUR DIVISION, BANGLADESH
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE,
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
KOLKATA
PRESSURE COOKERS, CERAMICS FOR KITCHEN USE, DINNERWARE, COOKWARE, HOUSEHOLD AND KITCHEN UTENSILS, TABLEWARE AND GLASSWARE
4475903 18/03/2020
KAKADIYA JEVINBHAI HARESHBHAI
463, VACHALI SHERI, N/R RAMAJI MANDIR, PATANA, PATNA BHAI, BHAVNAGAR, GUJARAT - 364310
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
4476889  19/03/2020
VAISHNAV PALLAVKUMAR NITINBHAI
123, Marvel Plaza, Canal Road, Kamrej, Surat, Gujarat - 394185.
21
Individual

Proposed to be Used

AHMEDABAD

Vessels, Cookware, Non Stick Cookware, Vacuum Flasks And Casseroles, Thermo Ware, Kitchenware, Crockery, Pressure Cookers, Ceramic Ware And Earthenware, Bottle Opener, Kitchen Knife, Kitchen Containers, Blenders (Non-Electric), House Hold Products, Orange Juicer, Kitchen Mixer And Roller For Making Chapati, Potato Chipser, Cake Maker Machine, Kitchen Press, Coconut Scraper, Spring Raval, Chopping Board, S.S. Medu Vada Maker, S.S. Khandani & Pestle, Apple Cutter, C.I.Casting Frying Pan, Steel Sev Machine, Brass Sev Machine, Orange Juicer, Glass Stand(Steel), Etc. All Kitchen Ware Household And Others Item Included In Class - 21.
ASHWANI KUMAR AGGARWAL,
775/46, LEKHU NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used

DELHI

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, CROCKERY, CROCKERY MADE OF PORCELAIN, GLASSWARE,
PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES, CHINAWARE, BEVERAGE WARE; BEVERAGE
GLASSWARE; PRESSURE COOKER, BOWLS; CERAMIC FIGURINES; DISHES; CUPS; BOTTLE, DINNER SETS,
EARTHENWARE, LUNCH BOXES; MUGS; BUCKET, PLATES; DISPOSABLE PLATES, DISPOSABLE BOWLS, FRYING
PANS, FLASKS, BASKETS FOR HOUSEHOLD PURPOSES, KITCHENWARE, TABLE-WARES MADE OF CERAMIC
MATERIAL, BREAKABLE AND UN-BREAKABLE CROCKERY, THERMOWARES, COMBS AND SPONGES; MOPS, BRUSHES
(EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; DUSTBIN, ARTICLES FOR CLEANING PURPOSES;
ABDUL MANSOOR M
11/B, ABOOBAKER MAHAL, DADABHAI ROAD, ANDHERI WEST, MUMBAI, MAHARASHTRA - 400058
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Brushes *, Cosmetic brushes, Bath brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes;
4484555 03/04/2020
KHAMBHADIYA RAVI SHAMBHUBHAI PROPRIETOR OF M/S. ROYAL KING
1ST FLOOR, FLAT NO.101, SHREEJI NAGAR SOC.-2, DABHOLI CHAR RASTA, KATARGAM, SURAT, GUJARAT-395004
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan
Proposed to be Used
AHMEDABAD
Home and Kitchen Utensils in class 21
4485004    04/04/2020
SOORAJ C RAJAN PROPRIETOR OF STUTI TRADE SOLUTIONS
S-10, ASHIANA AANGAN PLAZA , ALWAR BYPASS ROAD BHIWADI DISTT. ALWAR,RAJASTHAN - 301019
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtanlk Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
SELLMERGY

4485273    06/04/2020

KIRTAN SURESHBHAI SAVALIYA PROPRIETOR OF SELLMERGY
160,NARAYAN NAGAR SOCIETY,BAPA SITARAM CHOWK,SIMADA BRTS ROAD,SURAT CITY - 395006

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Kitchen utensils; Household and kitchen utensils; Slotted spoons [kitchen utensils]; Household, kitchen and cooking containers; Chopping boards for the kitchen; Pressure cookers, non-electric; Bowls; Soup bowls; Serving bowls; Tableware, other than knives, forks and spoons; Household containers; Baskets for domestic use, of metal; Cookware and tableware, except forks, knives and spoons; Cups; Water bottles; Plates; Combs *; Cosmetic utensils; Mugs; Lunch boxes
2357783  03/07/2012

LAFARGE
61, RUE DES BELLES FEUILLES, 75116 PARIS, FRANCE.
MANUFACTURERS AND MERCHANTS.
A COMPANY INCORPORATED UNDER THE LAWS OF FRANCE

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE, 1B, OLD POST OFFICE STREET, KOLKATA 700 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
Cement bags; cementitious binding compositions; sacks and bags (not included in other classes); AD protex bags and sacks inter alia for cement, fertilizers, chemicals, petrochemicals, minerals, food grains and other agro products; High-Density PolyEthylene (HDPE) and Polypropylene (PP) fabrics, both laminated and un-laminated; High-Density PolyEthylene (HDPE) and PolyPropylene (PP) woven sacks , both laminated and un-laminated; High-Density PolyEthylene (HDPE) and Polypropylene (PP) liner.
2799482   28/08/2014   
INAMUL HAQUE BHATI & ORS.  
trading as : S.I. TRADING CO.   
10, GOBIND DHAR LANE, BURRA BAZAR, KOLKATA 700001, WEST BENGAL, INDIA   
MANUFACTURER & MERCHANT   
Used Since : 02/11/2012   
KOLKATA   
TARPAULINE
Trade Marks Journal No: 1952, 15/06/2020 Class 22

4452780 25/02/2020
SAMPAT DEVI SILAYACH
JHATAWA KHURD, NIRDHANA, JHUNJHUNUN, RAJASTHAN 331028
Single firm
PROPRIETORSHIP FIRM
Proposed to be Used
AHMEDABAD
Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials included in class 22
SAR TARP

4460569  02/03/2020

SARWATI POLYMERS PRIVATE LIMITED
Rishalu Road Near Indo Banquet, Panipat, Haryana – 132103
A PRIVATE LIMITED COMPANY DULY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GAURAV AND PARTNERS
16/74, FIRST FLOOR, JOSHI ROAD, KAROL BAGH (OPP. NITCO COMPANY), DELHI-110005

Proposed to be Used
DELHI
TARPAULINS
TRANSFORMER TARP

4460603  03/03/2020
SARWATI POLYMERS PRIVATE LIMITED
Rishalu Road Near Indo Banquet, Panipat,
A PRIVATE LIMITED COMPANY DULY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GAURAV AND PARTNERS
16/74, FIRST FLOOR, JOSHI ROAD, KAROL BAGH (OPP. NITCO COMPANY), DELHI-110005

Proposed to be Used
DELHI
TARPAULINS
SAR PAULIN
4460604 03/03/2020
SARWATI POLYMERS PRIVATE LIMITED
Rishalu Road Near Indo Banquet, Panipat,
A PRIVATE LIMITED COMPANY Duly Incorporated Under The Laws OF INDIA
Address for service in India/Attorney address:
GAURAV AND PARTNERS
16/74, FIRST FLOOR, JOSHI ROAD, KAROL BAGH (OPP. NITCO COMPANY), DELHI-110005
Proposed to be Used
DELHI
TARPAULINS
MYSAC

4471319 13/03/2020

PINNACLE INNOVATORY SERVICES PRIVATE LIMITED
Flat 408, B wing, Hill Side CHSL, Raheja Vihar, Opposite Chandivali Farm Road Studio, Andheri (East) Mumbai 400072
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI

AWNINGS OF TEXTILE, AWNINGS OF SYNTHETIC MATERIALS, BAGS [ENVELOPES, POUCHES] OF TEXTILE, FOR PACKAGING, BAGS (SACKS) FOR THE TRANSPORT AND STORAGE OF MATERIALS IN BULK, JUTE, COTTON, TEXTILE FIBRES, THREADS, ROPE, STRING, NETS, TENTS, TARPAULINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS TOWARDS THE MAKING OF BAGS [ENVELOPES, POUCHES].
BUNTY AUR BABLU-BB 786
4472686 14/03/2020
KULVINDER SINGH Trading as M/s. BEDI & COMPANY
2799/1, PRATAP MARKET, SADAR BAZAR, DELHI-110006
Sole Proprietorship Firm
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :20/07/2018
DELHI
SUTLI, ROPES, STRINGS AND STRAPS MADE OF PLASTIC MATERIALS FOR WRAPPING & TYING UP PURPOSES
LAMJINGBA
4477803   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor
FARE BAZAAR

2874741 03/01/2015

RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
MANUFACTURER
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021

Proposed to be Used

To be associated with:
2868269, 2872501, 2874656

MUMBAI

YARNS AND THREADS, FOR TEXTILE USE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2872501
PUZZOLANA
4222649  02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm
Address for service in India/Agents address:
PRADEESH P.L.
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Proposed to be Used
CHENNAI
Yarns and threads for textile use; Chemical fibre threads and yarns for textile use; Waste cotton thread and yarn.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2754148.
4230390  09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.
Proposed to be Used
CHENNAI
Yarns and threads, for textile use
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1900471 and 2829207.
COSTA
4436067  10/02/2020
MR. CHETAN PROPRIETOR OF M/S JAI MAA CHINTPURNI TRADERS
#1511/2, Street No. 8, Kirpal Nagar, Ludhiana. (Punjab)
Proprietorship Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/01/2020
DELHI
Yarns and Thread
LAMJINGBA
4477805  19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Yarns and threads, for textile use
2864107  17/12/2014
P.M.ABDUL JABBAR
trading as ;LITTLE BEE
2ND FLOOR, ARAFA COMPLEX, PERIJANAM POST, THRISSUR - 680 686, KERALA, SOUTH INDIA
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
THE BUSINESS CYTALYST.
CATALYST VILLA KANIYAPURAM POST TRIVANDRUM, KERALA - 695301

Proposed to be Used
CHENNAI
NEW BORN READYMADES, BABY DIAPERS. SANITARY NAPKINS, COTTON NAPKINS.
2988232   18/06/2015
GRASIM INDUSTRIES LTD.
C/O GRASIM BHIWANI TEXTILE LTD., BTM ROAD, BHIWANI 127021 HARYANA
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Proposed to be Used
To be associated with:
974542, 2516020, 2810744
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES, BED AND TABLE COVERS
3535052  27/04/2017
VAKILUDDIN SON. RAPHIK AHAMAD
TOWN-AILUM MOH SUBHASH NAGAR, DISTT- SHAMLI PIN-247771
single firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/06/2012

DELHI
MOSQUITO NETS
SANJAY K. BALAN
34/527 B, Near Oberon Mall, Opp: NSS Hostel, Padivattom, Cochin ,Kerala-682024 residing at Pallichambail, Welfare Road, South Janatha, Palarivattom, Cochin,Kerala-682024
Sanjay K. Balan, Proprietor,of Balan Associates Home Furnishing

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used

CHENNAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic,bed blankets,bed covers / bedspreads / coverlets [bedspreads] / quilts,bed linen,brocades,cloth,cot bumpers [bed linen] / crib bumpers [bed linen],cotton fabrics,covers [loose] for furniture / loose covers for furniture,curtain holders of textile material,curtains of textile or plastic,door curtains,fabric,nets curtains,pillow shams,printed calico cloth,printers’ blankets of textile,silk [cloth],woollen cloth / woollen fabric,wall hangings of textile / tapestry [wall hangings], of textile,velvet,upholstery fabrics,traced cloths for embroidery / traced cloth for embroidery,ticks [mattress covers],tablecloths, not of paper
4382556    19/12/2019
METROTEX
Kasmisons Estate, Vytila, Janatha Road Junction, Ernakulam, Kerala, India - 682019
Partnership Firm

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Used Since: 15/12/2015

CHENNAI
Textiles and textile goods, not included in other classes, bed and table covers
Sleep Nutrition

4396168  02/01/2020

HIMATSINGKA SEIDE LIMITED
10/24, Kumara Krupa Road, High Grounds, Bangalore – 560001, India

COMPANY

Address for service in India/Attorney address:
STROTUS LIAGUL
UNIT 344, TOWER B, SPAZEDGE, SE-47, GURGAON-SOHNA ROAD GURGAON-122002 HARYANA

Proposed to be Used

CHENNAI

Bed covers, bed linen, bed sheets, bed spreads, comforters, cotton fabric, duvet covers, duvet inserts, duvets, fabrics for textile use, pillow covers, pillow inserts, pillowcases, quilts, towels.
4400072  07/01/2020
ARUN KUMAR TOSHNIWAL
trading as ;MADHAVA
B-604, SANKALP-1, CO-OP. HOUSING SOCIETY, POONAM SAGAR COMPLEX, MIRA-BHAYANDER, MIRA ROAD, THANE -
401107, MAHARASHTRA

Proposed to be Used
MUMBAI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS BEING GOODS
FALLING IN CLASS 24
AMARDEEP AND CO

4400440  07/01/2020
MADHAV DUDEJA
86/8,KHAIL BAZAAR
PROPRIETOR

Address for service in India/Attorney address:
GAURAV KUMAR
1982,near sumitra sharma school,wadhawa ram colony,panipat-132103

Proposed to be Used
DELHI

TEXTILE GOODS AND TEXTILE COVERS FOR HOUSEHOLD USE
4401330  07/01/2020
PAI INTERNATIONAL ELECTRONICS LIMITED
No: 28/1A, 100 Feet Road, Indiranagar, Bangalore - 560 038, Karnataka, India
Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Textiles and textile goods, bed and table covers

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1952, 15/06/2020  Class 24

4401331  07/01/2020
PAI INTERNATIONAL ELECTRONICS LIMITED
No: 28/1A, 100 Feet Road, Indiranagar, Bangalore - 560 038, Karnataka, India
Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Textiles and textile goods, Bed and table covers

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1952 ,  15/06/2020           Class 24

4401712   08/01/2020
VIMAL S. JAIN
trading as ;SUN CREATION
64/E, DHABLIWALA BLDG., 2ND FLOOR, SHOP NO. 18, OLD HANUMAN LANE, KALBADEVI, MUMBAI 400002,
MAHARASHTRA.

Proposed to be Used
MUMBAI
MANUFACTURER OF LADIES DRESS MATERIALS.
4402493  08/01/2020
GURUCARANSI DHALURAM GANGWANI - M/S.SHANTI PRINTS
3B,SHOP NO-G-13,GROUND FLOOR,KOHINOOR TEXTILE HOUSE,SALABATPURA,RING ROAD,SURAT
single firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :25/01/2000
AHMEDABAD
Jardina

4431291  05/02/2020

WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

TOWELS, BED SHEETS, BED BLANKETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS.
Paloma

4431292  05/02/2020

WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

TOWELS, BED SHEETS, BED BLANKETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS.
Reagalis

4431293  05/02/2020

WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

TOWELS, BED SHEETS, BED BLANKETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS.
4432250  06/02/2020
VIVEK KUMAR SINGH
HOUSE NO-78, MOHALLA-RADHA KRISHNA, PAKKA BAGH, NEAR WATER TANK, ALIGANJ, ETAH, UTTAR PRADESH-207247
INDIVIDUAL

Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059

Proposed to be Used
DELHI
CLOTHS, BEDSHEET, SOFA COVER, BEDCOVER, TEXTILES, TOWELS, QUILTS, WOOLEN BLANKETS
4447071  19/02/2020
RATI NEHRA
15/2 MILESTONE, OLD PALAM GURGAON ROAD, GURGAON, HARYANA - 15
Sole Proprietor

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :04/04/2017

DELHI
Baby bedding, namely, bundle bags, swaddling sheets, crib bumpers, fitted crib sheets, crib skirts, crib blankets; diaper changing pad covers not of paper; baby blankets; quilts; fitted bed sheets; sleeping bags and sacks for babies, cot bumpers (bed linen); Bedding for children; Bed canopies; Mosquito nets; Towels; Bath towels; Burp cloths, not of paper; Wall decorations of textile.
4447954  20/02/2020
ARUN BAREJA PROPRIETOR OF SARVAN HANDLOOM.
633/1, INSAR BAZAR, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], UPHOLSTERY FABRICS, COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
Trade Marks Journal No: 1952, 15/06/2020          Class 24

D'DECOR HOME FABRICS PRIVATE LIMITED
S-14, 6th Floor, Solitaire Corporate Park,167, Guru Hargovindji Marg, Andheri East, Mumbai 400093, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Textiles for furnishings, fabrics, curtains, curtain (fabrics, holders, linings, loops, curtain materials, tie-back, curtain valences, curtaining materials, curtain for showers) all made of textile, curtains made of plastics, drapes in the nature of curtains, textile piece goods and shower curtains of textile; bed, table and pillow covers; blankets, bed blankets; satin; shawls in piece; bed sheets; quilts, quilt covers, upholstery fabrics, textiles for upholstery, flannel upholstery (fabric); towels.
Trade Marks Journal No: 1952, 15/06/2020 Class 24

4455946  27/02/2020
FLC HOSPITALITY PVT. LTD
1/F KAKAD HOUSE, B WING, 10 BARRACK ROAD, NEW MARINE LINES, MUMBAI - 400020
Proposed to be Used
MUMBAI
LINEN, LINEN CLOTH, HOUSEHOLD LINEN, BED LINEN, BATH LINEN, KITCHEN LINEN, TABLE LINEN
TRIDENT GLOBAL CORP LIMITED
Trident Group, Sanghera - 148101, Punjab, INDIA
An Indian Company incorporated under the Companies Act, 1956

Proposed to be Used

DELHI

bath linen, towel, terry towel, bath mitts, bed covers / bedspreads / coverlets [bedspreads] / quilts bed linen, bed clothes, bed blankets, covers for cushions, curtains of textile or plastic, door curtains fabrics for textile use, flannel [fabric], knitted fabric, mattress covers, pillow shams, pillowcases, bed sheets, shower curtains of textile or plastic, tablecloths, not of paper, table napkins of textile / serviettes of textile, textile material
Morisons baby dreams

4466644  07/03/2020
J. L. MORISON (INDIA) LIMITED
RASOI COURT, 20, SIR R N MUKHERJEE ROAD, KOLKATA-700001, WEST BENGAL, INDIA
AN INDIAN COMPANY

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.

Used Since :22/10/2014

To be associated with:
3235435, 3235438

KOLKATA
FACE TOWEL, COTTON FACE TOWEL, TEXTILE FACE TOWEL, FACE TOWELS OF TEXTILE, FACE CLOTHES OF TOWELING, BATH TOWELS, HOUSEHOLD LINEN INCLUDING FACE TOWELS, MOSQUITO NETS, INSECTICIDE TREATED MOSQUITO NETS, BED COVERS, COMFORTERS (BEDDING), BABY BLANKETS, CHILDREN’S PILLOWCASES, CHILDREN BED SHEETS
4473967  17/03/2020
KIRTAN CHATURBHAI THUMMAR
Ground Floor, Plot No. 78, Kevatnagar Society, Punagam, Surat - 395010, Gujarat, India
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD

Textiles and textile goods, not included in other classes; bed and table covers, included in class 24.
4474442 17/03/2020

MAYUR NARANG
184, WARD NO 07, OPP SANT GURDWARA, PANIPAT, HARYANA - 132103
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
KRISHNACHURA HANDLOOM

4475066  17/03/2020
KRISHNACHURA HANDLOOM (OPC) PRIVATE LIMITED
152, NEW ROAD, DESBANDHU NAGAR, BAGUIATI, KOLKATA – 700059, WEST BENGAL.
OPC

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008

Proposed to be Used
KOLKATA
TEXTILES
SHIVSIYAM’S

4475196  17/03/2020
MOHD. IRSHAD & MOHD. RAEES
A-104, GALI NO.6, CHAND BAGH, NEAR BHAJANPUR, DELHI-110094
Joint Applicant

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
FABRICS, TEXTILE PIECE-GOODS, DRESS MATERIAL, SUITINGS AND SHIRTINGS, SILKS, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES, BED SHEETS, BED COVERS, BED SPREADS, CURTAINS, PILLOW COVERS, MATTRESS COVERS, CUSHION COVERS, TABLE COVERS, TABLE MATS, TOWELS, BLANKETS, QUILTS, LINEN, FURNISHING FABRICS, NAPKINS.
LAMJINGBA
4477806  19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
4478819  20/03/2020

NEERU (TRADING AS MN ENTERPRISES)
FIRST FLOOR, H NO.- 535, WARD-9, NEAR SHAH SAHIB GURUDWARA, PANIPAT- 132103, HARYANA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

textiles and substitutes for textiles household linen curtains of textile or plastic
RIFTREE

4479692  20/03/2020
PARDEEP KUMAR PROP.OF PARDEEP FURNISHING
13/54 GOPAL COLONY PANIPAT-132103 HARYANA
TRADING OF TEXTILE AND HANDLOOM ITEMS
PROPREITORSHIP

Proposed to be Used
DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS INCLUDING BED SHEET BED SPREADS, PILLOW & CUSHION COVER, PILLOW COVERS, FLEECE BLANKET, BLANKET, QUILT BLANKET, QUILT COVER, MINK BLANKETS, SHOWER CURTAIN, TOWEL, COMFORTERS, HANDKERCHIEF, TISSUES, SILKS, QUILT, LINEN, CURTAIN AND CURTAIN CLOTH AND WOOLEN CLOTH & POLYSTER WOOLEN, WOVEN OR KNITTED CLOTH NOT INCLUDED IN OTHER CLASSES; INCLUDED IN CLASS 24.
4484245   02/04/2020
MAMTA PARMAR PROPRIETOR OF MAMTA SINGH
104, SHALIBHADRA COMPLEX, OLD FATEHPURA, UDAIPUR (RAJASTHAN) - 313001
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 08/02/2016
AHMEDABAD
Textile fabrics for the manufacture of clothing
4484307    02/04/2020
PRAYOSHA EXPO PRIVATE LIMITED
PLOT NO.77, URMI SOCIETY, 1ST FLOOR EMERALD BUILDING, BPC ROAD, VADODARA GJ 390007
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ARPANKUMAR B ALMUKUND BHATT
B//5,NILKANTH SOCIETY, MAKARPURA ROAD,VADODARA-390010
Proposed to be Used
To be associated with:
4219350
AHMEDABAD
TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC, MOSQUITO NETS, CURTAINS, BEDCOVERS, LINEN, TEXTILEARTICLES, COVERS, DRAPPER, TOWEL, BLANKETS, RUNNERS, BEDSHEET, QUILTS
GENTING SKYWORLDS

4484488  02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic; Bedspreads, mattresses, novelty bedcovers and inflatable beds; table mats and table covers of textile; bed covers and bed linen; towels of textile; drapes, curtains; plastic flags; plastic pennants.
2365320 18/07/2012
NEW WAVE MERCHANDISE PVT. LTD.
ROOM NO.10A, 1ST FLOOR, BLOCK-B, BENTICK STREET, KOLKATA 700001
Manufacture and Merchant
A Registered Indian Company incorporated under Indian Companies Act, 195
Address for service in India/Attorney address:
ADVOCATE SANGEETA PAL
C/310, ANTOPHILL WAREHOUSING COMPANY LTD., V.I.T COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since: 01/07/2012
KOLKATA
Readymade Garments in class 25.
2816540  25/09/2014
GAUTAM GHORUI
trading as ;SUMAN KNITTING
108/1,BENIATOLA STREET,KOLKATA 700005
MANUFACTURER AND MERCHANTS.
PROPRIETORSHIP FIRM.
Used Since :16/04/2008
KOLKATA
HOSIERY GOODS - VEST, JANGIA, BABA SUIT ETC.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.Mark shall be used as a whole.
MADHUKUNJ

2852539  01/12/2014

VIJAY KUMAR DAGA

trading as; SUMAN TEXTILES

P-10, NEW HOWRAH BRIDGE APP. ROAD (BRABOURNE ROAD), AMAR BHAWAN, KOLKATA 700001

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:

A. PAUL & CO.
362, PUTIARY BANERJEE PARA ROAD, 1ST FLOOR, TOLLYGUNGE, KOLKATA 700 041, WEST BENGAL, INDIA.

Used Since: 01/04/1965

KOLKATA

CLOTHING, FOOTWEAR, HEADGEAR, HOSIERY GOODS.
2856637 04/12/2014

SOHRAB
trading as ;GALAXY EXPORTS
18R, TOPSIA ROAD KOLKATA, 700 039 WEST BENGAL,(INDIA)
MANUFACTURE, MERCHANT AND TRADERS
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
F-12/9, SIR SYED ROAD, JAMIA NAGAR, NEW DELHI-110025

Used Since :01/01/2003

KOLKATA
CLOTHING, READYMADE GARMENTS, HOSIERY, FOOTWEAR, HEADGEAR
2858331 08/12/2014
MR. MD. ADIL
trading as : ADI CREATIONS
16/1635 E TANK ROAD BAPA NAGAR KAROL BAGH NEW DELHI 110005
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since : 28/11/2013
To be associated with:
2711471
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND NECK WEAR SUCH AS MUFFLER, SCARVES, CRAVAT'S BOWS,
BELTS (CLOTHING) UNDERGARMENTS FOR WOMEN-MEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL,
BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS STOKING, BATHING
COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS AND CLOTHING INCLUDED IN CLASS-25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter
shown on the label
FARE BAZAAR

2874744  03/01/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
MANUFACTURER
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM

Proposed to be Used
To be associated with:
2868267, 2872503, 2874658

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2872503 AND 2874658
2875828  05/01/2015  
RAKESH KUMAR BEHAL,  
trading as ; TAUGS INDIA  
626, RABINDRA SARANI, 1ST FLOOR, BAGBAZAR, KOLKATA 700003, WEST BENGAL  
Manufacturer & Merchant  
Address for service in India/Agents address:  
CHAKRABORTY & ASSOCIATES  
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.  
Used Since : 01/04/2009  
KOLKATA  
Readymade Garments and Hosiery Goods being included in Class 25
2884523  19/01/2015
SHYAMAL KUMAR SARKAR
KALINAGAR (144,K.K. TALA EAST LANE),P.O.KRISHNANAGAR,P.S.KOTWALLI,DIST.NADIA,PIN-741102,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
An Indian Citizen
Address for service in India/Attorney address:
SYNAMOX IPR
79A,SARKAR HAT LANE,FLAT NO.3C,3RD FLOOR,KOLKATA 700 061,WEST BENGAL,INDIA
Used Since :02/06/1990

KOLKATA
HOSIERY GOODS, KNITTED GARMENTS AND UNDERGARMENTS, VESTS, DRAWERS, PANTIES, CLOTHING AND UNDERCLOTHING FOR MEN, WOMEN AND CHILDREN, SLEEPWEAR, NIGHTWEAR, FOOTWEAR, TROUSERS, SOCKS, NIGHT SUITS, BABA SUITS, PAJAMA, CAPS, HATS, HEADWEARS, NECKWEARS INCLUDED IN CLASS-25.
2890722  27/01/2015
MUKESH KUMAR JAIN
trading as ;M/S. JAIN BROTHERS
E-16/682, ST NO. 3, GANESH GALL TANK ROAD, KAROL BAGH, DELHI-110005
MANUFACTURER AND MERCHANTS
Address for service in India/Agent's address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.A, DELHI - 110 009.

Proposed to be Used
To be associated with:
2681278
DELHI
READYMADE GARMENTS, HOSIERY ITEMS, FOOTWEAR ITEMS & SOCKS FOR MEN'S, WOMEN'S & CHILDREN ALL GOODS INCLUDED INCLUDED IN CLASS 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
B U SPORT

2894748  06/02/2015
MOHD. ALAM
trading as; BABLU FOOTWEAR
2353/14/15 AMRIT KAUR MARKET BASMENT BEADON PURAM KAROL BAGH N. DELHI-110005
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since: 16/12/2014

DELHI
BOOT, SHOES, SLEEPER AND FOOTWEAR AS PER CLASS 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
2906811  19/02/2015
MUHAMMAD MUSTHFA
trading as ;INDE TREND
E-1, JAMUNA NAGAR, AJMER ROAD, SODALA, JAIPUR (RAJASTHAN).
Manufacturer and merchants trading as
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2015
MUMBAI
READYMADE GARMENTS & FOOTWEAR, HEADGEAR IN CLASS 25.
RAVINDER SINGH
GURMEET SINGH
PARMEET SINGH
trading as: RAWEL SINGH & SONS
5693/94, GANDHI MARKET, SADAR BAZAR, DELHI-110006
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since: 01/03/1977

DELHI
CLOTHING, FOOTWEAR, HEADGEAR IN CLASS -25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LONDON SEPARATELY.
ROZA CLOTHING

2931450  28/03/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTH NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
MANUFACTURER
INDIAN NATIONAL

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
SAREES & READYMADE GARMENTS
2936480  08/04/2015
ABDURRAHAMAN
trading as ;ASHA HOSIERY STORE
HIRAN MARAN, SAHARANPUR, UP 247001
MANUFACTURING
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Used Since :01/04/2012
DELHI
HOSIERY & TEXTILE GOODS
2953750  29/04/2015
SHALINI SHARMA
trading as ;SS Fashion
C2D/61B, Janakpuri, New Delhi - 110058.
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :29/04/2015

DELHI
2955794 02/05/2015
NARESH KUMAR AGARWAL
BQ-150, Shalimar Bagh, Delhi - 11008, INDIA
Manufacturer, Exporter-Importer, Trader, Retailer, Supplier, Distributor, Etc.

Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, C-16, Lower Ground Floor, East of Kailash, New Delhi - 110065, INDIA
Used Since: 22/05/2001

DELHI
Clothing (Readymade Garments/Jeans/Denim Wear), Footwear And Headgear(Caps/Hats).
2959769   11/05/2015
MR. RAJESH RAHEJA
trading as ;RAHEJA EXPORTS
H.NO. J/37, SECOND FLOOR, VIKASPURI, NEW DELHI 110018
MANUFACTURING AND TRADING
Used Since :01/10/2014
DELHI
CLOTHING, FOOTWEAR & HEADGEAR.
2971819  25/05/2015

BANSI LAL TANEJA

trading as ;TANEJA GARMENTS
IX/6880 SHYAM GALLI, TH. RAM ANEJA MARKET, GANDHI NAGAR, DELHI-110031
MANUFACTURING & TRADING
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :14/02/2012

DELHI
READYMADE GARMENTS
2982502  11/06/2015
SHAKIR AHMAD
trading as ; TOF DESIGNER
12A 52-F MAIN ROAD METRO PILLAR NO 197 JAMALU KA BAGH MAUJPUR DELHI 110053
MERCHANTS / MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013
DELHI
READYMADE GARMENT & HOSIERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter appearing in label.
PU-TREX
2985518  16/06/2015
SOURABH GUPTA
3415/250, HANSA PURI, TRI NAGAR, DELHI 110035
MANUFACTURERS AND TRADERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2015
DELHI
FOOTWEARS.
2987100  16/06/2015
SH. SHARAN GOEL
trading as ;SHARAN KNITWEARS
2721/1, MAHAVIR CHOWK, MAIN ROAD, SUNDER NAGAR, LUDHIANA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/06/2015
DELHI
HOSIERY & READYMADE GARMENTS INCLUDING UNDER GARMENTS
2988230 18/06/2015
GRASIM INDUSTRIES LTD.
C/O GRASIM BHIWANI TEXTILE LTD., BTM ROAD, BHIWANI 127021 HARYANA
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
Trade Marks Journal No: 1952, 15/06/2020 Class 25

2998630  30/06/2015
SUVAS DAS
Suvas Industries, Budge Trunk Road, Vill- Putkhali, P.O.- Daulatpur Via - Maheshtala, Dist - South 24 Parganas, Kolkata - 700141, West Bengal
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :26/06/2015

KOLKATA
AMISH K TANNA.
5/D, 103, SUNRISE CHS LTD, OPP. SAMANA PARIWAR, MALAD EAST, MUMBAI-400097.
MANUFACTURER AND MERCHANT
AN INDIVIDUAL - AN INDIAN RESIDENT
Address for service in India/Attorney address:
ADVOCATE KAVITA V, RAIPURE.
LEONARD CORPORATE SOLUTIONS PVT. LTD. OFFICE No. 8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA LAB.
VAKOLA MARKET, SANTACRUZ (EAST), MUMBAI-400 055
Used Since :01/08/2015
MUMBAI
MANUFACTURING AND MERCHANT OF, APPAREL, CLOTHING, FOOTWEAR.
3045383  02/09/2015
SUNIL TANEJA
trading as ;SUNNY WEARS INC.
152, DLF INDUSTRIAL AREA, PHASE-I, FARIDABAD-121003, HARYANA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
LADIES APPARELS INCLUSIVE OF LADIES DRESSES, LADIES BLOUSES, LADIES PANTS/LEGGINGS, LADIES SKIRTS AND LADIES JACKETS AS INCLUDED IN CLASS 25.
3051857    10/09/2015
VARUN JAIN
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013
DELHI
READYMADE GARMENTS & HOSIERY ITEMS, FOOTWEAR ITEMS, SOCKS, UNDERGARMENTS, HEADGEAR INCLUDING IN CLASS 25
3130417  18/12/2015
DAL SINGH
H NO 303 BLOCK-RZS NIHAL VIHAR NANGLOI DELHI-110041
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2014
DELHI
READYMADE GARMENTS & HOISERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S IN CLASS 25
3213473    18/03/2016

NAVIN PANSARI
C-205, SYNTHOFINE INDUSTRIAL ESTATE, BEHIND VIRWANI INDUSTRIAL ESTATE, GOREGAON(EAST), MUMBAI-400063, MAHARASHTRA, INDIA
MANUFACTURER, TRADER AND RETAILER
INDIAN NATIONAL
Used Since :28/04/2011

To be associated with:
3213471

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR; AND PARTS AND FITTINGS OF THE AFORESAID GOODS, INCLUDED IN THE CLASS
MR. STARK INDUSTRY

3220309   29/03/2016

NAWAB SAIFI
trading as ;NAWAB SAIFI
NO-C-386, GALI NO-8, CHAUHAN BANGER, NEW DELHI 53
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS & HOSIERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25
SIDHARTH JAIN trading as BLAAK BULL ENTERPRISES
C 5/7, F/F VASANT VIHAR, NEW DELHI-110057
MFG&TRADING
Used Since :01/05/2016
DELHI
READYMADE GARMENTS, HOSIERY GARMENTS, WOMEN APPAREL AND ACCESSORIES, BAGS FASHION ACCESSORIES, SHOES AND FOOTWEARS
SHRIA THUSOO
trading as ;SHREYA COLLECTIONS
C-6/6011, VASANT KUNJ, NEW DELHI-110070
TRADING AND MANUFACTURE
Used Since :20/10/2016
DELHI
CLOTHING AND ACCESSORIES
3444320  29/12/2016
MR. SHARAD KARWA
MR. VIKRAM KUMAR KARWA
trading as ;VINAAYAK DISTRIBUTORS
HOUSE NO. 110, SARITA VIHAR, NEW DELHI-110076
MANUFACTURING & TRADING
Used Since :01/09/2016
DELHI
MANUFACTURING AND TRADING OF SHOES INCLUDED IN CLASS 25.
3452878  09/01/2017
MR. JAI MANDAL
trading as ;Z SPORTS
PLOT NO. 2 SAINIK ENCLAVE SECTOR 2 GANDHI CHOWK MOHAN GARDEN UTTAM NAGAR DELHI-110059
MANUFACTURING AND TRADING
Used Since :09/01/2016
DELHI
CLOTHING (TRACK SUIT).
3464041  21/01/2017
RAHUL ARORA
trading as: Rahul Arora
#1722, sec-17, huda, jagadhri, haryana
TRADER
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI
Clothing, footwear, headgear
New.
3464818  24/01/2017
SH. MANOJ KUMAR
60/4276, REGARPURA KAROL BAGH NEW DELHI-110005
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
RANJAN & COMPANY
FLAT NO. 583, TAJ VIEW APARTMENT, POCKET-1, SFS DDA FLAT, SEC-22, DWARKA, NEW DELHI-110075
Used Since : 10/01/2017
DELHI
CLOTHES FOR MEN, WOMEN AND CHILDREN
3482515  15/02/2017
MOHD. EHSAN
6290/3, BLOCK NO. 6, GLAI NO-3, TANK ROAD, KAROL BAGH, NEW DELHI-110005
MANUFACTURING & TRADING
Used Since :01/01/2016
DELHI
READYMADE GARMENTS .
3486341    17/02/2017
TEENA CHAWLA
trading as ;JC International
F-170, IIIrd Floor, Mangal Bazar, Laxmi Nagar, Delhi-110092
Manufacturers & Merchants

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :16/02/2017

DELHI
READYMADE GARMENTS & HOSIERY, CLOTHING, HEADGEAR, FOOTWEAR
Urban Nature

3518273  01/04/2017
ECUMENDERS PRIVATE LIMITED
Unit No. B-51, First Floor, Sector-57, Gautam Buddha Nagar, Noida-201301, Uttar Pradesh
Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
READYMADE GARMENTS & HOSIERY, CLOTHING, HEADGEAR, FOOTWEAR
Human Nature

3518274  01/04/2017

ECUMENDERS PRIVATE LIMITED
Unit No. B-51, First Floor, Sector-57, Gautam Buddha Nagar, Noida-201301, Uttar Pradesh

Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELI

READYMADE GARMENTS & HOSIERY, CLOTHING, HEADGEAR, FOOTWEAR
LOS COLORES

3537120  28/04/2017
BALBINDER SINGH
Khasra 831, Ground Floor, Prem Nagar Extn, Kirari, Delhi 110086

propritor

Address for service in India/Attorney address:
BIRENDRA KUMAR JHA
ABC & TAXES F-26, R.C PLAZA, KIRARI CHOWK, DELHI - 110086 M-9718222400

Proposed to be Used
DELHI
Cloths, Fabric, Ready made Garments, Footwear
MANDIR POSHAK
3538811  01/05/2017
MR. RAS B GUPTA
2884 1ST FLOOR, HARDAYAN SINGH ROAD, KAROL BAGH, NEW DELHI-110005.
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2017
DELHI
MANDIR POSHAK, SAREES , LENGHA - CHUNNI , SALWAR - SUITS , PELIA - CHUNDRI ,
3544078  08/05/2017
RAJAT BANSAL
NEAR OLD RAMLEELA GROUND, BARNALA, PUNJAB
Individual

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
Clothing, footwear and headgear
3547958  12/05/2017
ANKIT GUMBER TRADING AS ADVIK DESIGN
B-25, G-4, 2978, B.S. Estate, Jaswant Nagar, Shivpuri, Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Hosiery & Readymade Garments; Footwear; Headgear
3553010 19/05/2017
MS MEHRA SHOES
123/768 76A\8, FACTORY AREA FAZAL GANJ, KANPUR-208012
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headgear.
3588160  10/07/2017
MR.PRINCE KHURANA (PROPRIETOR)
HOUSE NO.69, MAHADEV MOHALLA DEBAI,DIST.BULANDSHAHAR-202393(U.P)
THE MEN’S STOP
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since :01/06/2017
DELHI
SHIRT, LOWER, CAPRI, BOXER, JACKETS
3589257  11/07/2017
ALPANNA RAHUL SURATKAR
S. No 569, Office No. 1, Sitai Building., Bhagyanagar Society, Bibvevadi-kondhawa Road, Pune 411037, Maharashtra, India
Individual

Address for service in India/Attorney address:
ROHIT NITIN DESHPANDE
Inventillect Consultants, Office No. 102, Shree Vidyanand Apartments, Dr. Ketkar road, Erandwane, Pune 411004, Maharashtra, India
Used Since :01/01/2006

MUMBAI
Readymade garments, Designer kurtis and sarees
RANA IMPRESSION

3594731  19/07/2017

RISHI PAL
278/4, STREET NO-6, NEAR RAILWAY QUARTER, JWALA NAGAR, SHAHADRA, DELHI-110032

INDIVIDUAL

Address for service in India/Attorney address:
SHIKHA GUPTA & ASSOCIATES
CH. NO. 106, SHRIRAM COMPLEX, C-20, MANDIR MARG, KRISHNA NAGAR DELHI 110051 (NEAR SWARN CINEMA RED LIGHT).

Proposed to be Used
DELHI
LADIES CLOTHING
3618261  22/08/2017
HUMAN CLOTHES LLP
B-16 2ND FLOOR PANCHSHEEL VIHAR MALVIYA NAGAR DELHI SOUTH DELHI DL 110017
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Ready-made Garments.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS Human Clothes.
3629986  08/09/2017
AYRA FABS
C-05, SECTOR-58, NOIDA-201301, UP
ACTIVE
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Used Since :01/04/2017
DELHI
READYMADE GARMENTS
3651903 07/10/2017
COLORS OF ART
G- 23, 69/1A/C, SUPERMALL, SALUNKE VIHAR ROAD, WANAWADI, PUNE - 411040
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, Footwear, Headgear
3655512   12/10/2017
M/s RD OUTFITS
29/42-A, GALI NO-12, VISHWAS NAGAR, SHAHDARA, DELHI-110032.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
Clothing, Footwear & Headgear.
3663708  26/10/2017
CRYSTAL SAREES
B-178, Gokal Puri, Delhi 110094
(A Partnership Concern)
Address for service in India/Attorney address:
PARVEEN ARYA (MRS.)
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi-110095
Used Since :24/01/2010
DELHI
Sarees
Nueva
3670420  06/11/2017
PRADEEP KUMAR GUPTA
37/262 A, NAGLA PADI, DAYAL BAGH ROAD, AGRA-282005
PROPRIETORSHIP
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Proposed to be Used
DELHI
Shoes, Clothing, footwear, headgear
New.
move out
t better you!

3675872   11/11/2017
BLACK BUCK FASHION PVT.LTD.
FF-06-07, 1st FLOOR, JMD GOVARDHAN MALL LUDHIANA, PUNJAB INDIA 141008
A COMPANY DULY INCORPORATED UNDER THE INDIAN COMPANY LAW
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Caps being headwear; Footwear; Gloves; Hats; Hosiery; Jeans; Pants; Scarves; Shirts; Shorts; Skirts; Socks; T-shirts; Ties; Trousers; Jackets; Clothing’s; Under Garments; Readymade Garments
3697124  07/12/2017
TINY TOTS VOGUE INDIA (P) LTD.
51/1, Desh Bandhu Gupta Road, Karol Bagh, New Delhi-110005.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :01/01/1978
To be associated with:
3143406, 3697123
DELHI
Readymade Garments.
3709537  22/12/2017
MR. NARESH GUPTA PROPRIETOR OF M/S RUMORS INC.
423/8, Industrial Area-A, Satyam Tower, Ludhiana. (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/10/2016
DELHI
Clothing, Headgear & Footwear
3714044  28/12/2017  
NATIONAL HOSIERY FACTORY  
10944/6, DORI WALAN, KAROL BAGH, DELHI-110005, INDIA  
PROPRIETOR-VINOD GULATI  

Address for service in India/Attorney address:  
PRIYA CONSULTANCY & REGISTRATION CO.  
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.  
Used Since :01/01/2000  

DELHI  
SOCKS, UNDER GARMENTS, CHILDREN'S' CLOTHING, HOSIERY, BATHROOM TOWELS, SWEATERS, SHAWLS.  
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD COTTON.
SIMPLY HUMAN
3730576  18/01/2018
TRIDENT GROUP LIMITED
SCO 20-21, SECTOR 9-D, MADHYA MARG, CHANDIGARH-160009
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Proposed to be Used
DELHI
BATH ROBES
3847651  30/05/2018
MOHAMMED MEERA
KARNATAKA SHOE MART, 49 MR LANE MANAVARTHIPET, BANGALORE-560053

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
3920348   20/08/2018
A. Sundharamoorthy
The Trademark Act of 1999
Address for service in India/Attorney address:
Vrij Kishore Choudhary
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Used Since :01/01/1986
CHENNAI
Clothing, footwear, headgear
3958976  28/09/2018
MANKUTIMMA STUDIOS PRIVATE LIMITED
No. 105, Inchara, 1st Floor, Vaastu Greens Apartments, Sunkalpalya, Bangalore - 560060, Karnataka, India
Active
Address for service in India/Agents address:
THIRUPAL GORIGE
#87, 2ND FLOOR, 7TH MAIN, 21ST CROSS, N.S. PALYA, B.T.M. 2ND STAGE, BANGALORE-560076.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
3971888  12/10/2018
SAKTHIVEL RATHINAM
VALLI 2/1,SINGARA GARDEN,4 LINE, OLD WASHER MEN PET-CHENNAI-600021
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/04/2013
CHENNAI
Clothing, footwear, headgear.
URBAN GUERRILLA

4071985  30/01/2019

DEEPAK MATWANI
D-804 Welkin Park Apartments, 1-10-32, Begumpet, Hyderabad-500016, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Readymade garments, clothing, jeans, t-shirts, sweatshirts, hoods, dresses, jackets, footwear and headgear.
4071987    30/01/2019
DEEPAK MATWANI
D-804 Welkin Park Apartments, 1-10-32, Begumpet, Hyderabad-500016, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Readymade garments, clothing, jeans, t-shirts, sweatshirts, hoods, dresses, jackets, footwear and headgear.
M/S. PATHI INTERNATIONAL
NO.4 AND 5, SANJEEVAPPA LANE, AVENUE ROAD CROSS, OPP.RICE MEMORIAL CHURCH, BANGALORE-560 002
PARTNERSHIP FIRM

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :01/01/1997

CHENNAI
CLOTHING AND ALL READYMADE GARMENTS

No exclusive right over TRUST & QUALITY separately except as substantially shown in the representation of the mark.
LOOK UNIQ
D.NO 11-104, MOSQUE ROAD, ISLAMPET, GANNAVARAM, KRISHNA DIST ANDHRA PRADESH-521101
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing *, Ready-made clothing, Sarees, Silk clothing, Girls' dresses, Dresses, Ghagra Choli (Readymade Garments), Salwar Kurta (Readymade garments for women), Bridal wear, Swim wear, Business wear, Ladies' wear, Ski wear, Maternity wear, Evening wear, Casual wear, Dhoti (Mens wear), Infant wear, Sports wear, Tennis wear, Inner soles, Sleepwear for women, Sandals for women, Women's outerclothing, Dresses for women, Socks for women, Suits for women, Babies’ footware, Men’s footware, Footware for men and women, Sandals for men, Clothing for men, women and children, T-shirts, Printed teeshirts, Shirts, Pants, Casual pants, Casual trousers, Casual shirts, Casual shoes, Formalwear, Formal dress, Formal pants, Formal trousers, Rain wear, Track pants, Tracksuit pants, Leggings [trousers], Slips [undergarments], Slips [underclothing], Sweaters, Cardigans, Men's pullovers.
*The mark should be used as a whole.
4162907  30/04/2019
AJAY DAULAT THAKUR, TRADING AS: SAI GARMENTS
SHOP NO.2, A-WING, SWAMI DEV PRAKASH COMPLEX, ULHASNAGAR-421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since: 01/06/2011
MUMBAI
READYMADE GARMENTS INCLUDING JEANS, TROUSERS, SHIRTS, T-SHIRTS, JACKETS, INCLUDED IN CLASS 25.
CUTETREND

4213357    21/06/2019
A. DEVIBALA, PROPRIETIX TRADING AS PAVIPUGAL TRADERS
42/43/1, NETHAJI 7TH STREET, S.R. NAGAR, MANGALAM ROAD, ANDIPALAYAM, TIRUPUR – 641687, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2, NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
CLOTHING, READYMADE GARMENTS, SHIRTS, TEE-SHIRTS, LADIES KURTIS, SHIRTS, SHORTSLEEVE SHIRTS, GHAGRA CHOLI, SALWAR KURTA, LEGGINS, LEHANGA, TROUSERS, PANTS, PYJAMAS, SARIS, KIDS WEAR, SUITS, SWEATERS, UNDERWEAR, UNIFORMS, VESTS, MALE, FEMALE AND KIDS INNER WEAR, HOSIERY
4216453 25/06/2019
KUNAPAREDDY RAJU
RR LIFESTYLE CREATIONS, #245, 4TH CROSS, KRISHNAPPAREDDY LAYOUT, BAANU NURSING HOME ROAD,
BOMMANAHALLI, BANGALORE-560068
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.
Used Since :21/02/2017
CHENNAI
Clothing; ready made garments
4238106   17/07/2019
MASTAN, AN INDIAN NATIONAL, SOLELY TRADING AS S.M.APPARELS
No: 10-3-353/8-1, Near Mee-Seva Office, Dasappa Road, Rayadurg-515865, Anantapur District, Andhrapradesh, India
Sole Proprietary Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :30/09/2008
CHENNAI
Readymade Garments including Jeans
Trade Marks Journal No: 1952, 15/06/2020    Class 25

4242897  23/07/2019
IMPERIAL SHOES
9/381 A1 Kandothparamba, kolathara (po) Kozhikode Kerala-673655
An Indian Partnership Firm

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
FOOTWEAR.
4248634  27/07/2019

VEELOC APPARELS
No. 10, 1st Cross, 5th Main, BOB Colony, Puttenahalli, JP Nagar 7th Phase, Bangalore - 560078.
Proprietorship Firm, Proprietor name is Mr. Manjunath MB

Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Used Since : 11/04/2019

CHENNAI
Men's, Ladies and Kids Apparels and Ready made garments.
4254164  02/08/2019

MR. JAMALUDDIN . C TRADING AS M/S LEAF CLOTHING COMPANY
47, GROUND FLOOR, KUVEMPUNAGAR, CHIKKABANAVARA, NEAR RAILWAY STATION, HESARAGHATTA MAIN ROAD, BENGALURU. PIN CODE – 560090. KARNATAKA. INDIA

Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
CHENNAI
Clothing, Headgear, Footwear
4278447  29/08/2019

MR MANISH JAIN
No.10, 1st Floor, 1st Main, Road, Sudhamanagar, Bengaluru, KARNATAKA. Pin Code - 560027

Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
CHENNAI
Headgear, Clothing, Footwear, Shirts, T-shirts, Under garments, Body linen [garments], Three piece suits [clothing].
BANDHAN COLLECTIONS

4280650  31/08/2019
SRI KUMARAN HANDLOOMS
NO.2/850, BHUVANESHWARI NAGAR, AMARJOTHI GARDEN, ANDIPALAYAM POST, TIRUPUR - 641 687, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :12/12/2018

CHENNAI
Dhotie (Mens Wear), Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men , Caps And Swimsuits.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4280850 31/08/2019
S.SANGEETH KUMAR TRADING AS RIYA TRENDS CLOTHING COMPANY
NO.19, SRI VIGNESHWARA NAGAR, 3RD STREET, PITCHAMPALAYAM EXTENSION, P.N.ROAD, TIRUPUR - 641 603,
TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petti Coats, panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
PRASUN SANJAY KHEMKA (SOLE PROPRIETOR OF LOCOMODA LIFESTYLE)
301, Nakul Building, Dixit Rod Near Sathya College, Mumbai Vileparle (East)-400057, Maharashtra
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Clothing, footwear, headgear under Class “25
4370673  07/12/2019

MR. MANJU.M
No.42, 3rd Main Road, 2nd Cross, Jayanagar 7th Block, Bangalore- 560 070.
Proprietor

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Readymade garments, clothing and headgear
WINDIGO

4371210  08/12/2019

VIAAN VIJAY ENTERPRISES
7/6342, Padam Singh Road, Dev Nagar, Karol Bagh, New Delhi-110005

Partnership firm

Address for service in India/Agents address:
EKTA WADHWA
M-7/B-11, JHULELAL APPARTMENTS, PITAMPURA, DELHI-110034.

Proposed to be Used
DELHI

JEANS, NON-DENIM PANT, TROUSER AND JACKETS SHIRTS, T-SHIRT, CAPS TROUSERS, CAPRIS, DANGRIS, COAT SUITS, UNDER GARMENTS, SHIRTS, TOPS, SWEATERS, JACKETS, PANTS, SUITS, BOTTOMS, SOCKS, HATS AND CAPS, SHOES, SHORTS, COATS, NECKTIES, READYMADE GARMENTS AS PER CLASS-25
4371617    09/12/2019
KOHINOOR CREATIONS PRIVATE LIMITED
338, Nawadhorbazar, Chhipakuva, Danilimda, Ahmedabad-22, Gujarat
Private Limited Company through its authorised director Aakib A Rangwala

Address for service in India/Attorney address:
RUSHVI N SHAH
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India

Used Since :10/09/2011

AHMEDABAD
clothing, readymade garments, readymade salwar suits included in class 25
Trade Marks Journal No: 1952, 15/06/2020 Class 25

4382876 19/12/2019
ANANDI PAL PROPRIETOR OF DEETYA APPARELS
F-61 DILSHAD COLONY DELHI - 110095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing *, Ready-made clothing
SACCHAI CLOTHING AND ACCESSORIES

4383390  19/12/2019
SIDDHANT SHIRISH GADIYA
SHOP NO 308-312 LABH CHAMBER, Aurangabad - 431005
PROPRIETOR

Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.

Proposed to be Used
MUMBAI
MANUFACTURES OF CLOTHING INCLUDING READYMADE GARMENTS, HOSIERY GARMENTS, LADIES WEARS, MEN WEARS, KIDS WEARS, SCHOOL UNIFORM NECK WEAR, PULLOVER JACKETS, COAT PANTS, TIE, HARMUNDAS, UNDER GARMENTS, INNERWEAR, PAJAMA, NIGHT SUITS, SHIRTS, T-SHIRTS, GLOVES, HEAD GEAR, MUFFLER, CAPS, SOCKS, SWIM SUITS, SWEATERS, WEARING APPARELS INCLUDED IN CLASS 25
4385012  21/12/2019
SUNIL KUMAR SHUKLA TRADING AS S.S.TEXTILE
NO.88B, N.R.K.PURAM MAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing For Mens, Clothing For Women, Clothing For Children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For Men, Caps And Swimsuits.
4385013  21/12/2019
SHIV SUNDAR SHUKLA TRADING AS RINKHY HOSIERY
NO.11/13-A, RANGANATHAPURAM EXTN, 1ST STREET, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :19/12/2005
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing For Mens, Clothing For Women, Clothing For Children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For Men, Caps And Swimsuits.
4385024 21/12/2019
RAMAKRISHNAN MALLICHETTIAR TRADING AS MRU CLOTHING
NO.2-395, PERARIGNAR ANNA NESAVALAR COLONY, SOUTH STREET, POOLUVAPATTI POST, P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing For Mens, Clothing For Women, Clothing For Children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For Men, Caps And Swimsuits.
HI-BOND CEMENT (INDIA) PRIVATE LIMITED
GANDHI CHAMBERS, GONDAL ROAD NR. BOMBAY HOTEL, RAJKOT – 360002. GUJARAT - INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Used Since :16/05/2007

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR IN CLASS 25.
Trade Marks Journal No: 1952 , 15/06/2020 Class 25

4389377  26/12/2019
PURUSHOTTAM VIJAYSING SISODIA
DHULE ROAD NANDURBAR PLOT NO-7/A, TALATHI COLONY, NANDURBAR - 425412
PROPRIETOR

Proposed to be Used
MUMBAI
READYMADE GARMENTS, FOOTWEAR AND HEADGEAR INCLUDING CLOTHING, FOOTWEAR, HEADGEAR, JACKETS, JEANS, TROUSERS, T-SHIRTS, SWEATSHIRTS, TRACKSUITS, JERSEYS, SPORT SHIRTS, SUITS, SWEATERS, HEADBANDS, CAPS, HATS, SCARVES, TIES, SOCKS, BELTS, SHOES.

- 
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4395190 01/01/2020
KUKADIYA DHARMESHKUMAR NATUBHAI
trading as: KARMA ENTERPRISE
4302 1ST FLOOR, HOUSE NO 4/4301/AB, DANAPITH, BEGAMPURA, SURAT-395003
Used Since: 11/03/2019
AHMEDABAD
CLOTHINGS, READYMADE GARMENTS INCLUDED IN CLASS - 25.
4397958   04/01/2020

SASHA BEDI
G-34 A, STREET NO.1, VISHWAS PARK, UTTAM NAGAR, DELHI-110059
Individual

Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019

Proposed to be Used
DELHI
Clothing, Footwear, Headgear
AMARDEEP UDYOG
UNIT NO. 1, GROUND FLOOR, SHILPIN COMMERCIAL CENTRE, 40, G D AMBEKAR MARG, WADALA, MUMBAI 400031.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
READYMADE GARMENTS, HOSIERY, UNDER GARMENTS, CLOTHING AND FOOTWEARS INCLUDING UNIFORMS, DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, VESTS, COATS, SHERWANIS, KURTA, PYJAMAS, CHILDRENS CLOTHING, MENS & WOMENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR, TOPS, SKIRTS, NIGHTSUITS, INNERWEAR, SWIMWEAR, BRA, PANTIES; TIGHTS; BRASSIERES; BLAZERS, GLOVES, SOCKS, TIES, WOOLEN GARMENTS, BOOTS, SHOES AND SLIPPERS INCLUDED IN CLASS 25.
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4398799  06/01/2020
AMISH JAIN
C-11/15, 2nd Floor, Sector - 3, Rohini, New Delhi - 110085. Opp. NDPL office
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
READY MADE GARMENTS AND HOSIERY
S & L

4400734 07/01/2020

TUSHAR CHUGH
SHIVA TRADING CO. AT-IX/7081, GURUNANAK GALI, GANDHI NAGAR, DELHI-31

PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
4401332  07/01/2020

PAI INTERNATIONAL ELECTRONICS LIMITED,
No: 28/1A, 100 Feet Road, Indiranagar, Bangalore - 560 038, Karnataka, India
Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4402494 08/01/2020
GURUCHEKANSI DHALURAM GANGWANI - M/S. SHANTI PRINTS
3B,SHOP NO-G-13,GROUND FLOOR,KOHINOOR TEXTILE HOUSE,SALABATPURA,RING ROAD,SURAT
single firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :25/01/2000

AHMEDABAD
Sarees,Lehanga.
4408847  15/01/2020
CHIDI BALLA SPORTS INDIA LLP
Nedumgadan Residence, St. Benedict Road, Ernakulam
Partnership Firm
Address for service in India/Attorney address:
RAHUL KANDAMPULLY
ROOM NO.9, 1st FLOOR, INFANT JESUS BUILDING NO.3, OPP. HIGH COURT OF KERALA, ERNAKULAM - 682018, KERALA
Proposed to be Used
CHENNAI
CLOTHING, READY MADE GARMENTS, JERSEYS, SPORTS WEAR, SWIM WEAR, SPORTS ATTIRE.
Reve Grande

4430380   04/02/2020

SYED KASHIF HUSSAIN
780, Bijlipura, Anwar Nursing Home, Shahjahanpur, Uttar Pradesh: 242001
Readymade Garments
Individual Sole Proprietor
Used Since :17/01/2020

DELHI
Readymade Garments
4430744  05/02/2020
PARDEEP KUMAR PROP. GOLDEN TELECOM AND ELECTRONICS
ABC Hospital, Barsat Road, Chungi, Tehsil Camp, Vikas Nagar, Panipat, Haryana
Individual
Address for service in India/Attorney address:
SANYAM CHOPRA
1st Floor, 14-15, Tau Devi Lal Complex, Panipat - 132103

Proposed to be Used
DELHI
READYMADE GARMENTS (INCLUDING HOSIERY KNITWEARS AND WEARING APPAREL).
4430936  05/02/2020

SHAH MEETKUMAR HARSHADKUMAR
trading as ;THE DRY STATE
C/17 VAISHNAV PARK SOC B/H DABHOI DASHALAD BHAVAN AJWA WAGHODIA RING ROAD VADODARA 390019
GUJARAT INDIA

Proposed to be Used

AHMEDABAD

CLOTHING INCLUDED IN CLASS – 25.
SRI SAI GARMENTS
NO.41, THIRUMURUGAN NAGAR, S.S.NAGAR 2ND STREET, T.N.K PURAM NORTH, KONGU MAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :01/04/2019

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4434340  07/02/2020

SRI SAI GARMENTS
NO.41, THIRUMURUGAN NAGAR, S.S.NAGAR 2ND STREET, T.N.K PURAM NORTH, KONGU MAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Used Since :01/04/2019

CHENNAI

Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4435709  10/02/2020

VIJAY KUMAR

trading as ;R P CREATIONS

HOUSE NO-285/2, FIRST FLOOR, GALI NO-8, NEHRU NAGAR, NEAR SABJI MANDI, NEW DELHI, CENTRAL DELHI, DELHI
110008, INDIA

MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

CLOTHING, FOOTWEAR, HEADGEAR.
KABZA
4436063  10/02/2020
MRS. AAKRITI JAIN PROPRIETOR OF M/S SHRI NAKODA BHARAV HOSIERY
Gobind Hosiery Complex, Nehru Vihar, Near Lal Mandir, Kali Sadak, Ludhiana (Punjab)
Proprietorship Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/01/2020
DELHI
Hosiery & Clothing Articles
VILLADERIO

4436066  10/02/2020
MR. AJAY HANDA PROPRIETOR OF M/S HANDA CREATIONS
Shop No. 1-B, Makkar Complex, Niggar Mandi, Opp. Akal Market, Ludhiana (Punjab)
Proprietorship Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2019
DELHI
Hosiery & Clothing Articles
MR. MOHAMMAD HASHIM MUSTAFA KHANUSHIYA PROPRIETOR OF M/S. ZIK LADY
Survey no. 38, Plot no. F and G, Virpur, Himmatnagar, Sabarkantha, Gujarat 383001. India
An Indian Proprietorship firm

Address for service in India/Attorney address:
S.S. ADVOCATES & COMPANY
688/A/17, 2ND FLOOR, S.NO. 1387/A/17, SHREYAS PLAZA, NEAR TRAN KHUNIYA GARDEN, MIRZAPUR ROAD, AHMEDABAD - 380 001 - GUJARAT

Used Since :20/01/2020

AHMEDABAD
Kurti, Leggings, Readymade ladies Suits
ANAAM TIWARY
trading as ; FASHION PLOVER
S/O ONKAR NATH TIWARY, TOWER E-1, FLAT NO-104 BHARAT CITY, INDRAPRASTH YOJNA, GHAZIABAD, UTTAR PRADESH-201102, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
READY MADE CLOTHING AND GARMENTS OF ALL KINDS.
4437112  11/02/2020
ANIMEH
trading as ;RED MARC FLAVOUR OF ZARLIN
350, MASJID MOHT, NDSE-2ND, SOUTH EX-II, NEW DELHI-110049, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4437209  11/02/2020
KUNNAPILLLY DISTRIBUTORS
MI ARCADE F1, DOOR NO: CC.46/2965,46/2965 A1, ARAKKAKADAVU ROAD, NEAR FEDERAL PARK, VENNALA P O, KOCHI-682028
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU, KOTTAYAM, KERALA – 686 001
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
MR. JAYDEEP RANCHHODBHAI GELANI TRADING AS M/S. STARWORD FASHION
45, Yogidhara Society, Yogi Chowk, Puna Simada Road, Surat 395010.

Proprietorship

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Used Since :02/06/2016

AHMEDABAD

Men & Women Saree & Ethnic Wear and Readymade Garments in class-25.
4439024  12/02/2020
SHIVAM MISHRA (TRADING AS: M/S LACOSTICA)
WZ-1011, 4TH FLOOR, PALAM VIHAR, NEAR CHOTU RAM PUBLIC SCHOOL, NEW DELHI-110045
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2019
DELHI
CLOTHING.
4439027  12/02/2020
RAJEEV SHARMA ( BHANVI ENTERPRISES)
A-2/10, SITE -IV INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201010
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :16/12/2003
DELHI
Clothing, footwear, headgear
Lowerzone

4440467    13/02/2020
SALEEM AHMED (PROP.) OF M/S POOJA HOSIERY
NAYA BANS, CHILKANA ROAD, SAHARANPUR - 247001.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/04/2016

DELHI
HOSIERY AND READYMADE GARMENTS.
STREET LIBERTY

4440579    13/02/2020
SOMA NANDY
2ND FLOOR, 2A, ESZEE APARTMENT BIDHAN NAGAR ROAD, MIDNAPORE, WEST MEDINIPUR WEST BENGAL-721101
All types of clothing and clothing accessories
INDIVIDUAL
Proposed to be Used
KOLKATA
T-Shirts, Shirts, Pants, Jackets, Shorts, Vests, Sweaters, Coats, Sweatshirts, Sweatpants, Hats, Cap, Ties, Socks, Belts, all other Readymade Garments, Clothing and accessories
4443107    15/02/2020
RADHAY SHYAM KANSAL
E-851 DSIIDC Narela Delhi 110040
Individual
Address for service in India/Attorney address:
B.P. AGARWAL ADVOCATE
Aggarwal Associates, B-26A, Kewal Park, Arihant Marg, Azadpur, Delhi - 110033 India.
Proposed to be Used
DELHI
FOOTWEARS
4443116   15/02/2020
RADHAY SHYAN KANSAL
E 854 DSIIDC Narela Delhi 110040
individual

Address for service in India/Attorney address:
B.P. AGARWAL ADVOCATE
Aggarwal Associates, B-26A, Kewal Park, Arihant Marg, Azadpur, Delhi - 110033 India.

Proposed to be Used
DELHI
FOORWEARS
WEAVES 75
4443771  17/02/2020
MRS. SAKSHI JAIN
trading as ;M/S ALL SEASONS CLOTHING
3A/79, AZAD NAGAR KANPUR, UTTAR PRADESH 208002, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
MANUFACTURER OF READY MADE GARMENTS.
MR. MANI KRISHNA YELLAPRAGADA
H. NO. 102, HMT 4TH VENTURE, SWARNAPURI COLONY, MIYAPUR, HYDERABAD - 500050, TELANGANA, INDIA.

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SAREES; DRESSES; KNITTED CLOTHING.
Trade Marks Journal No: 1952 , 15/06/2020

Proposed to be Used

KOLKATA
READY MADE GARMENTS & HOSIERY GOODS.
4444927  18/02/2020
BALAKRISHNANT
trading as ;ST JOHN S HIGH SCHOOL
SIDDHARTH NAGAR BORIVALI (EAST) MUMBAI-400066

Proposed to be Used
MUMBAI

CLASS 25 MANUFACTURER OF SCHOOL UNIFORMS, TIE, SOCKS, HEADGEARS (OF OUR BRAND ONLY
SHIVSHAHI PAITHANI
4446152 19/02/2020
SHAM SITARAM NAKOD
HOUSE NO 2691, KUKKAR GALLI YEOLA DIST NASHIK
SILK SAREE AND SEMI PAITHANI SAREE
INDIVIDUAL
Proposed to be Used
MUMBAI
PURE SILK PAITHANI SAREE AND SEMI PAITHANI SAREE
4446869   19/02/2020
MD. MOJEEBUL RAHMAN
RAHMAN FABRICATOR AT-6111/7 BLOCK NO 1 DEV NAGAR 110005
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
SINTOX

4446894  19/02/2020

MRS. NISHI DADWANI W/O SHRI HARISH DADWANI
5E/43, ASHOK VIHAR, KEDAR NAGAR, SHAHGANJI, AGRA
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2014

DELHI

BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPAL, SOLE FOR FOOTWEAR, SPORTS SHOES, CASULE SHOES,
READYM Ade GARMENTS, HOSIERY GOODS,
4446899  19/02/2020
ARJUN BALKRUSHNABHAI GONDALIYA SOLE PROPRIETOR OF BE THE MARD
SHREE KASTBHANJAN DEV, BLOCK NO.202, BALKRUSHNA SOCIETY, SANT KABIR ROAD RAJKOT - 360003(GUJARAT)
INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :01/04/2018
AHMEDABAD
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS-25.
ANU MITTAL
No.66, Green View Colony, Opp. Avtar Dharam Kanda, Sirhind Road, Patiala – 147 001 (Punjab)
Individual

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Proposed to be Used
DELHI
Kurta, Kurtis, Plasso, Leggings, Tops, Tunics, Skirts, Suits Set and Dupattas.
4448405   20/02/2020
LALIT ASALCHAND JAIN, PROPRIETOR OF M/S. POMANI BROTHERS
PENDAR GALLI NEAR MAYDAR ONI, HUBLI, DHARWAD-580028, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
FOOTWEAR, FOOTWEAR FOR BABIES, FOOTWEAR FOR CHILDREN, FOOTWEAR FOR MEN AND WOMEN, FOOTWEAR
FOR SPORTS, FOOTWEAR SOLES, FOOTWEAR UPPERS, FORMAL FOOTWEAR, MILITARY FOOTWEAR, TOE CAPS
[PARTS OF FOOTWEAR], WATERPROOF FOOTWEAR, CASUAL FOOTWEAR, ATHLETICS FOOTWEAR, BEACH
FOOTWEAR, ADULT FOOTWEAR, INSOLES FOR FOOTWEAR, RUBBERS [FOOTWEAR], THONG FOOTWEAR, WELTS
FOR FOOTWEAR, ARTICLES OF CLOTHING, FOOTWEAR, HEADGEAR
Fit Let

4448623    20/02/2020
SANTOSH KUMAR
Santosh kumar parariya Road Nardigunj
clothing, footwear
individual

Proposed to be Used
KOLKATA
Clothing & Footwear
QFB

4448625  20/02/2020

GUNJAN TIWARI

New Sunrise Chemical Industries, Main Road, Baba Surdas Colony, Tilpat, Faridabad-121003, Haryana

Sole Proprietor

Address for service in India/Agents address:

SANJAY KUMAR GUPTA

139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI

Readymade Garments, Clothing
RATAN SOLANKI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHIVAM EXPORTS
Shop No-93/2, Babulal Tower, Ground Floor, Sultanpet Main Road, Bengaluru - 560053, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :30/12/2012
CHENNAI
Ready-made clothing
AMIT SINGH
Ground Floor, KH No. 12, H No. C-7, Toot Sarai, Malviya Nagar, Delhi-110017
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
DELHI
Footwear
PUNEET BAJPAI, PROPRIETOR OF M/S SHRI BALAJI TEXTILE
117/143, M BLOCK, KAKA DEO, KANPUR - 208019 UTTAR PRADESH
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used

DELHI
UNDER GARMENTS.
4451208  24/02/2020
DINESH KUMAR
H.No. 146, Near Government School, Jauri Khurd, Pataudi, Gurgaon, Haryana - 122503
Individual
Address for service in India/Agents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.
Used Since: 16/05/2018
DELHI
Clothing, footwear, headgear
LUX NITRO
4451826   24/02/2020
Biswanath Hosiery Mills Ltd.
39, Kalikrishna Tagore Street, Calcutta -700007
A company incorporated under the Indian Companies Act,1956
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
To be associated with:
725898, 1663021, 2133755, 2135555, 2365802, 2623772, 3196164
KOLKATA
Clothing, ready-made clothing, tee-shirts, hosiery garments, undergarments, underwear, sleepwear, thermal clothing, vests, brasseries, panties, sleeping suits, socks, leggings, tights
4451828  24/02/2020
Biswa Hosiery Mills Ltd.
39, Kalikrishna Tagore Street, Calcutta -700007
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
725898, 1663021, 2133755, 2135555, 2365802, 2623772, 3196164

KOLKATA
Clothing, ready-made clothing, tee-shirts, hosiery garments, undergarments, underwear, sleepwear, thermal clothing, vests, brasseries, panties, sleeping suits, socks, leggings, tights
STERNWUD
4451933  24/02/2020
SACHIN TRADING AS STAR U FASHION
NO. 83, 4TH MAIN ROAD, 7TH CROSS, SRINIVASANAGARA, SUNKADAKATTA, BANGALORE NORTH, BANGALORE - 560091
INDIVIDUAL
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
Readymade garments
ROYAL ENFIELD FLYING FLEA

4452036  24/02/2020

Eicher Motors Limited
3rd Floor-Select Citywalk, A-3, District Centre, Saket, New Delhi-110017, India.

MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:

MOHAN ASSOCIATES.

CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

DELHI

HEAD GEAR; JACKETS [CLOTHING]; JERSEYS [CLOTHING]; JUMPERS [PULLOVERS]; LEATHER CLOTHING; LEATHER OR IMITATION LEATHER CLOTHING; CLOTHING OF LEATHER OR IMITATION LEATHER
Trade Marks Journal No: 1952, 15/06/2020 Class 25

ANAMIKA SHARMA (PROPRIETOR OF MAROLIA TRADING)
HOUSE NO-101, G.T. ROAD, NEAR MANDHURI HOTEL, WARD NO-12, ASANSOL, BARDDHAMAN, WEST BENGAL, 713301, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
clothing, footwear, headgear
4452650  25/02/2020
PRATEEK SINGHAL
FLAT NO. 304, BALAJI ENCLAVE APARTMENT, SAYAPATARAI, STREET SOOSAIYAPURAM, TIRUPUR, TAMILNADU-641601
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
CHENNAI
CLOTHING, HEADGEAR, FOOTWEAR
4452656  25/02/2020
MR.SALMAN SHABBIR SHAIKH TRADING AS:- M/S ROYAL KARBHAR MEN'S WEAR
677,SAASHIV PETH,PASHWAI ARCADE,SHOP NO.2, KUMTHEKAR ROAD,PUNE-411030,,MAHARASHTRA,INDIA.
Sole Proprietor
Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD , ANTOP HILL, MUMBAI - 400037
Proposed to be Used
MUMBAI
DENIM JEANS,JEANS,BLUE JEANS,SHIRTS,CASUAL SHIRTS
POONAM KUMARI  
THIRD FLOOR, 420 A, JOGIWALI Gali AZAD PUR VILLAGE, AZAD PUR VILLAGE, NORTH WEST DELHI, DELHI - 110033  

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used  
DELHI

Clothing *, Ready-to-wear clothing, Ready-made clothing
CMSG

4453003  25/02/2020

CHIRANJEEV SINGH
J-70A/9, KHASRA NO 389, J BLOCK GALLI NO 01, KUSHAK ROAD NO 02, SWAROOP NAGAR, DELHI - 110042

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headgear
4454279    26/02/2020
ABHISHEK SRIVASTAVA
Q NO.-2, NAGAR PALIKA PARISAR, RAMNAGAR, VARANASI-221008
PROPRIETOR

Address for service in India/Agents address:
SHIVAM RASTOGI
C-39, SECTOR 12, NOIDA-201301, U.P.

Used Since: 30/08/2019

DELHI
Clothing, footwear, headgear
4454499  26/02/2020
VIRENDRA SINGH RAJAWAT
75, ganesh colony, sanganer, jaipur
PROPRIETOR
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
AHMEDABAD
ALL CLOTHING, FOOTWEAR AND HEADGEAR
4455021   26/02/2020
PRANAY MALHOTRA TRADING AS SIYARAM INDUSTRIES
HOUSE NO. 523, MOTIBAGH, PAKHOWAL ROAD, LUDHIANA-141013
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made clothing.
4455461    27/02/2020
GAUDIUM EDUCATIONAL SERVICES PRIVATE LIMITED
S.No: 25/A, Velimala Village, Ramachandrapuram Mandal, Sangareddy District, Telangana – 502300
Body Incorporate
Address for service in India/Attorney address:
DASWANI & DASWANI
1111 NEW DELHI HOUSE 27 BARAKHAMAB ROAD CONNAUGHT PLACE NEW DELHI-110001
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
Trade Marks Journal No: 1952, 15/06/2020          Class 25

4455653   27/02/2020
PRIYANKA SHARMA TRADING AS: HEALING CRYSTALS INDIA
662 BASEMENT, VIVEK VIHAR, NEW SANGANER ROAD, SODALA, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4456078  27/02/2020
MAHENDRA SHAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHAVIR COLLECTION
B-403, Rajshree Residency, Navroji Cross Lane, Ghatkopar (West), Mumbai, Maharashtra- 400086
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015
MUMBAI
Readymade clothing
4456080    27/02/2020
MAHENDRA SHAH (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHAVIR COLLECTION
B- 403, Rajshree Residency, Navroji Cross Lane, Ghatkopar (West), Mumbai, Maharashtra- 400086
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015
To be associated with:
2045035
MUMBAI
Readymade clothing
SHRI. SHIVANNA.S
Sri RangaNo. 56, 17thMain, 13th Cross Saraswathipuram, Mysore -570009,Karnataka, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Readymade Garments
4456479  27/02/2020
SONALI JINDAL
B-31, PHASE-1, ASHOK VIHAR, NEW DELHI-110052
AN INDIVIDUAL
Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4456706    27/02/2020
SARTHAK NAYYAR TRADING AS M/S. GUNSAR APPARELS
4/84, WEST PUNJABI BAGH, DELHI- 110026
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 01/02/2020
DELHI
Readymade garments
4456832  27/02/2020
SUJA LIFESTYLES PRIVATE LIMITED
1170 BIJWASAN NEW DELHI 110061
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
Clothing, footwear, headgear.
4457990    28/02/2020
YASHITA JOSHI
2/3, Ram Rahim Colony Rau, Indore, Madhya Pradesh 453331
INDIVIDUAL
Address for service in India/Agents address:
DEVENDRA K. JAIN
UG-26,JOHARI PALACE,NEAR T.I. MALL,INDORE(M.P.)

Proposed to be Used
MUMBAI
Clothing, footwear and headwear for human beings, Salwar Kurta (Readymade garments for women), Clothing, footwear and headwear for humans, Dupatta (Scarf), Shirts, Kurta (shirt), Stoles, Scarfs, Sarees, Skirts,
4458463  29/02/2020
GOPAL PRASAD SINGH
L 505 KDP grand Savanna, Rajnagar Extension, Ghaziabad UP 201017.
INDIVIDUAL
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Clothing, Apparels
M. RAJENDRAN TRADING AS PINGME TRENDS
DOOR NO.12/14, M.S.NAGAR 3RD STREET, KONGUMAIN ROAD, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4458494  29/02/2020

MERU CREATION LLP
NO.3, ASHER NAGAR, 60 FEET ROAD, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:

S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4458496  29/02/2020
B.MANOJ KUMAR TRADING AS MANOBALA TEXTILES
NO.58/62, KARUPPANA GOUNDER LAYOUT, 4TH STREET, N.R.K PURAM, TIRUPUR - 641 607, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
VINOTH KUMARASAMY
5/290G, Pachankattupalayam, Chengapalli (PO), Tirupur - 638812, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR, HOSIERY
N M FASHION DESIGNS PRIVATE LIMITED
901/902,B-Wing,Lotus Corporate Park NR.Jaicoach Signal, Off, Western Express Hwy, Goregaon, Mumbai, Maharashtra 400063
Registered

Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals, 301 Dalal Nivas, Ground Floor, Mathuradas Road, Kandivali (West) Mumbai 400067
Used Since :01/06/2012

To be associated with:
2792002, 2792008

MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, READYMADE GARMENTS, ETHNIC WEAR; KIDS WEAR INCLUDED IN CLASS 25
RARE MODE

4459471   29/02/2020
SH. VINOD KUMAR PROPRIETOR OF M/S VINK COLLECTIONS
SHOP NO. E-67, AC MARKET, CALIBER PLAZA, LUDHIANA-141008, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2020

DELHI
HOSIERY AND READYMADE GARMENTS.
PMAHI

4459636   02/03/2020
PRIYANKA SHOW
trading as ;P.M. HOSIERY AND CO
JOYPUR HOSPITAL MORE, JOYPUR, HOWRAH - 711401, W.B.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
HOSIERY ITEMS.
4459687 02/03/2020
NEETABEN LAXMANBHAI SARAIYA
trading as; GANPATI SAREE
SULTAN FALIYA, EKLING MAHADEV TEMPLE, DAMANNIZAMPAA PARDI, KILLA PARDI, PARDI, VALSAD - 396125
GUJARAT, INDIA
Used Since: 21/10/2015
AHMEDABAD
SAREES AND READYMADE GARMENT
MANPREET KAUR RANDHAVA
FLAT NO. 302, C WING, BUILDING NO. 25, GREEN HILL CHS, NEW MAHADA, GOREGAON -EAST, MUMBAI - 400065,
GREATER MUMBAI(MUMBAI), MAHARASHTRA, India, 400065
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Clothing, footwear, headwear.
RAJ ENTERPRISES

# 12-08-323/1, 1st and 2nd Floor, Hunter Road, Warangal - 506002, Telangana

Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

To be associated with:
3997924, 4233367

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4460237 02/03/2020

KANIKA MANGAL
MANGAL FARM, NEW SANGANER ROAD, OPP. AGRAWAL FARM, JAIPUR, RAJASTHAN 302020

Individual

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012

Used Since: 16/02/2020

AHMEDABAD

LINGERIE, INNERWEAR, READYMADE GARMENTS, FOOTWEAR, T-SHIRTS, SHIRTS, JEANS, TROUSERS, PANTS, KURTIES, WOMEN BODYWEAR, BODICS, SLEEPWEAR, INTIMATE WEAR, SPORTSWEAR, SLEEPWEAR, YOGA WEAR, SWIMWEAR, PANTIES, SHORTS, BRIEFS, TOPS AND BOTTOMS FOR MEN, WOMEN AND CHILDREN, SHOES, SPORTS FOOTWEAR, CASUAL FOOTWEAR, FLIP-FLOPS, SANDLE, SLIPPERS, INCLUDED IN CLASS 25.
Vencer
4460560  02/03/2020

SABHYATA KAWATRA
A-1 PARIJAT APARTMENTS, WEST ENCLAVE, PITAMPURA, NEW DELHI – 110034

PROPRIETOR

Address for service in India/Attorney address:
AKASH SAXENA
946, SF-1, NITI KHAND-1, INDRAPURAM, GHAZIABAD, UP-201014, INDIA.

Proposed to be Used
DELHI

Men’s and Women’s Sports Apparel like T-shirts, Track pants, Shorts, Jackets, Compression Shorts, Sports Bras, Capris, Leggings, track suits, socks, caps, shoes, wrist bands, head bands, towels, gym bags, shakers, mats. FALLING IN CLASS -25
4460965 03/03/2020
TODAY FOOTWEAR PVT.LTD.
trading as ;TODAY FOOTWEAR PVT.LTD.
25/2, M.I.E. PART-1, BAHADURGARH-124507, HARYANA INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2008
To be associated with:
2605129, 4127001
DELHI
FOOTWEAR
TEDSPRAY
4462988  04/03/2020
SUNITA
L-87, J J Colony, Raghubir Nagar, Delhi-110027
individual
Address for service in India/Attorney address:
YOGESH KUMAR
vinoba puri,lower ground floor, building no 1, lajpat nagar iv
Used Since: 02/03/2020
DELHI
Clothing, footwear, headwear
4463250  04/03/2020
PIYUSH KUMAR
HOUSE NO. 0-20, GROUND FLOOR, STREET NO. 21, NEW MAHAVIR NAGAR, TILAK NAGAR, RAJOURI GARDEN, WEST DELHI-110018
PROPRIETOR
Address for service in India/Attorney address:
RAVI NATH TIWARI
88/31 B STANLY ROAD ALLAHABAD
Proposed to be Used
DELHI
MANUFACTURER OF ALL TYPE OF GARMENTS (LADIES, GENTS, KIDS)
RODOX

4463893   05/03/2020
KARAN CHUGH
HNO. EP 255, KHODIAN MOHALLA, JALANDHAR, PUNJAB-144001
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
Clothing, Clothing for gymnastics, Clothing of leather
Topten

4464013 05/03/2020

VISHAL AGGARWAL
B-313, SARASWATI VIHAR, PITAMPURA, 110034
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Used Since: 01/04/2019

DELHI

FOOTWEAR AND FOOTWEAR SOLES.
MANAV KAPOOR
H. NO. 1/6879, STREET NO. 4, NEAR ARYA SAMAJ MANDIR, EAST ROHTASH NAGAR, SHADARA, EAST DELHI, DELHI 110032
INDIVIDUAL

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Clothing, footwear, headwear
Dare to look

4465479  06/03/2020

NITISH KUMAR
H.N - 297 , GALI NO - 08 , RAO FATEH SINGH MARG , NEAR OLD POST OFFICE , KAPASHERA , NEW DELHI , DELHI - 110037

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear ; Ready-made clothing
Delay

4465480   06/03/2020
NITISH KUMAR
H.N - 297, GALI NO - 08, RAO FATEH SINGH MARG, NEAR OLD POST OFFICE, KAPASHERA, NEW DELHI, DELHI - 110037
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear ; Ready-made clothing
REVALDO S2

4465651  06/03/2020

SURINDER KUMAR PROPRIETOR OF M/S SURINDER TEXTILE
Prem Colony, Maherban Rahon Road, Police Choky, Ludhiana, Punjab
Sole Proprietor

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4465675  06/03/2020
M/S MARC EXPORTS
NEAR NAGESH KNITWEARS, NEAR JALANDHAR BYE PASS, LUDHIANA, PUNJAB.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/02/2020
DELHI
HOSIERY AND READYMADe GARMENTS.
4465893   07/03/2020
TULASI KUMARI SAMAL
HOUSE NO. 938/3, STREET NO. 2, RAJEEV NAGAR EAST GURGAON
SOLE PROPRIETOR INDIVIDUAL
Address for service in India/Attorney address:
PUNEET KUMAR
C-363, SECOND FLOOR, SECTOR-10, NOIDA-201301

Proposed to be Used
DELHI
Clothing, footwear, headgear.
Trade Marks Journal No: 1952, 15/06/2020  Class 25

HARSIT RAJAN
GIDHNI, PO: - JASIDIH, DIST DEOGAR
PROPRIETORSHIP

Address for service in India/Agents address:
SANJEEV.
E-19/A, DCM COLONY, IBRAHIMPUR EXTN., GALI NO.2, DELHI-110084.

**Proposed to be Used**
KOLKATA
Trademark Class 25 pertains to clothing, footwear, headgear.
4466253 07/03/2020

MS. ANIREDDY APARNA
1-9-28/4/1/A/1, RAM NAGAR, MUSHEERABAD, HYDERABAD - 500020, TELANGANA.

Proposed to be Used

CHENNAI
CLOTHING; READY-MADE CLOTHING.
4466254  07/03/2020
SAMPAT SACHIN SAREES
DHULA HOUSE, BAPU BAZAR, JAIPUR-302003 (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :21/03/2005

AHMEDABAD
CLOTHING, READYMADE GARMENT, SAREE AND KURTIS WHICH ARE INCLUDED IN CLASS 25
4466383  07/03/2020
MR. PADAM DEV AUPLISH
A-33, TARA APARTMENTS, ALAKNANDA, NEW DELHI-110019
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
To be associated with:
3501228
DELHI
FOOTWEAR.
MIGOTO

4466546  07/03/2020
RAJESH JHA
A-71 A NEAR BINDA PUR KESHO RAM PARK UTTAM NAGAR WEST DELHI-110059
Proprietor
Proposed to be Used
DELHI
FOOTWARE OF ALL KINDS.
FLOSBERRY

4466556    07/03/2020
ROHIT ARORA TRADING AS VIKAS IMPEX
224, INDUSTRIAL AREA-A, LUDHIANA-141003 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing including Shawls & Lohis (Mens's Shawl).
PAGINA

4466638   07/03/2020
SHIMLA DEVI W/O SHRI RAMESHWAR PRASAD
BAJAMYA KI DHANI, SILKI DOONGARI, CHAKSU, JAIPUR, RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHINGS, UNDER GARMENTS, LINGERIE, LADIES WEAR, KIDS WEAR, MENS WEAR,
NIGHTWEAR, HOSIERY GARMENTS, SAREES, SALWAR SUITS, KURTIES, DRESSES, GOWNS, SKIRTS, HEAD GEAR,
FOOTWEAR UNDER CLASS 25.
BAIRATHI CHAPPAL CHALTI HAI

4470462 12/03/2020

BAIRATHI SHOE COMPANY PRIVATE LIMITED
E - 324, ROAD NO. - 16, V. K. INDUSTRIAL AREA, JAIPUR - 302013 RAJASTHAN

Private Limited

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since: 12/11/1980

To be associated with:
1554297, 3222032

AHMEDABAD
FOOTWEAR
MIRADA SOBRE

4470591   12/03/2020
RAVINDER GARG
S/O KISHAN GARG, SCF-39, HUDA COMPLEX, ROHTAK
Sole Proprietor

Address for service in India/Attorney address:
YOGESH GUPTA
293/6, Partap Mohalla, Rohtak

Proposed to be Used
DELHI
Clothing, footwear, headgear
4470723    13/03/2020
RIMA BHAYANI
B-101, ASHIT APARTMENTS, MODI BAUG, GANESH KHIND ROAD, SHIVAJI NAGAR, PUNE-411016
PROPRIETOR

Address for service in India/Attorney address:
KATNORIYA KAWALDEEP SINGH
PUNE
Used Since :01/08/2019

MUMBAI
ALL TYPES OF READYMADE GARMENTS INCLUDED IN CLASS 25
TUSHKI FAB

4471309  13/03/2020
TUSHAR GUNAVANTRAY DHADUK
H.No-93, Mamta Park Sco vi-2, Behind Kapodra Police Station, Kapodra, Surat, Gujarat, Pincode-395006

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
FLEDGE
4471968  14/03/2020
KAMAL KANT SINGH
G-34 Vijay Vihar Phase-2, Rohini, Som Bazar Road, Near Sant Nirankari Bhawan, Delhi-110085
CLOTHING, JEANS, PANTS, T-SHIRTS, KURTAS, SUITS, TROUSERS, JACKETS, COATS, SWEATERS, CARDIGANS, VESTS,
GLOVES, JACKETS, HOSIERY, UNIFORM FOR MEN, WOMEN, FOOTWEAR, HEADGEAR AND ETHNIC WEAR IN CLASS 25
Individual
Proposed to be Used
DELHI
CLOTHING, JEANS, PANTS, T-SHIRTS, KURTAS SUITS, TROUSERS, COATS, SWEATERS, CARDIGANS, VESTS,
UNDERWEAR, SOCKS, GLOVES, HATS, SCARVES, UNIFORMS FOR MEN AND BOYS AND SUITS, JACKETS, COATS,
DRESSES, SKIRTS, BLOUSES, SWEATERS, CARDIGANS, VESTS, UNDERWEAR, SOCKS, HOSIERY, GLOVES,
SCARVES, SHAWLS, UNIFORM FOR MEN, WOMEN AND GIRLS AND, FOOTWEAR, HEADGEAR AND ETHNIC WEAR OR
OTHER GOODS SPECIFIED IN CLASS 25
4471984  14/03/2020
MAYUR BABUBHAI KACHHADIYA (TRADING AS RINAAZ FASHION)
A-2/702, Yogi Heights, Yogi Chowk Road, Puna Gam, Surat-395010, Gujarat
A Proprietorship Firm
Address for service in India/Attorney address:
BRAND DEVELOPER CONSULTANCY
3, GANDHIVIHAR SOCIETY, L H ROAD, VARACHHA, SURAT - 395006, GUJARAT

Proposed to be Used
AHMEDABAD
Footwears, Hosiery and Readymade Garments including Under Garments, Headgear, Jeans, Jackets, Trousers, Socks, Shirts, T-Shirts, Vest, Brassiers, Panties, Petticoats, Night Suits, Baba Suits, Pajamas in class 25
Skyber

4472871  15/03/2020
KALPIT AGGARWAL
P-162, Krishan Vihar, Delhi -110086
SOLE PROPRIETOR

Address for service in India/Attorney address:
LICET LAWYERS IP
260, 1st Floor, Pocket 9, Sector 21, Rohini, Delhi-110086

Proposed to be Used
DELHI
FOOTWEAR
4473179   16/03/2020

AMITABH MEHRA
S/o Surinder Pal Mehra, House No-B 3, Flat No- s4 Ramprastha Colony Laxmideep Appartments Chander Nagar Ghaziabad Uttar Pradesh-201011
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Clothing, footwear, headwear.
STREER

4473343  16/03/2020
MR. SANCHIT JAIN
D/2 25/3, DILSHAD PLAZA EXTN-2, SAHIBABAD, GHAZIABAD, UTTAR PRADESH- 201005
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing, footwear, headwear.
BRACEVOR
4473936  17/03/2020
PANKAJ KUMAR
F-1/460 Sultan Puri New Delhi 110086
Individual
Proposed to be Used
DELHI
HOSIERY GOODS INCLUDED IN CLASS 25
LACYLUXE

4474668    17/03/2020
PRATEEK KAMRA.
I-68, FIRST FLOOR, KIRTI NAGAR, NEAR EASY DAY, NEW DELHI-110015.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY, INNERWEAR, LINGERIE, NIGHTWEAR, KIDS INNERWEAR, SLIPS, CAMISOLE, SWIMWEAR, BRAS, PANTIES, SPORTS BRAS AND SPORTS WEAR INCLUDED IN CLASS 25.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
GET SET

4475073   17/03/2020
RAMAN KAPOOR TRADING AS SUMEET KNITWEARS
842/3, INDUSTRIAL AREA-A, BEHIND R.K. MACHINE TOOLS, LUDHIANA - 141003 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Hosiery & Ready-made Clothing including Sports wear.
SAVALINO

4475268   17/03/2020
SCANDINAVIAN TEXTILE & APPAREL CO., LTD.
19/98 Moo 6, Srinakarin Road, Bangmuangmai, Muang Samutprakarn 10270 Thailand

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Polo shirts; Tee-shirts; shorts; pants; dresses; skirts; skorts; jackets [clothing]; track jackets; track pants; jerseys [clothing]; tank tops; sportswear; sports uniforms; sports footwear.
Skigal

4475341  17/03/2020

KRUNAL GHANSHYAMBHAI SAVANI (TRADING AS S.K.G INTERNATIONAL)

Ground Floor, 22 - Krushana Nagar Soc, Hirabuag,Varachha Road, Surat - 395006

A Proprietorship Firm

Address for service in India/Attorney address:

MAMATA BABUBHAI MANGUKIYA

B-37, 2nd Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Footwear and Head Gear
Frimiza

4475343  17/03/2020

DINESHBHAI LALJIBHAI BUHA (TRADING AS PRISTIVE FASHION HUB)
Building No M1, Flat No 301, Opera Pam Residency, Kholvad Road, Nr. Pasodara Patiya, Kholvad, Surat – 394190
A Proprietorship Firm

Address for service in India/Attorney address:
MAMATA BABUBHAI MANGUKIYA
B-37, 2nd Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Clothing, Footwear and Head Gear
THE H.D. LEE COMPANY, INC.
3411 Silverside Road, Wilmington, Delaware 19810, U.S.A.
A Delaware Corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
To be associated with:
508008, 537026

DELHI
Clothing, footwear, headgear.
LEE URBAN RIDERS FLO

4475858   18/03/2020
THE H.D. LEE COMPANY, INC.
3411 Silverside Road, Wilmington, Delaware 19810, U.S.A.
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
To be associated with:
2636880
DELHI
Clothing, footwear, headgear.
MATORIYA

4476361  18/03/2020
RENU KANSAI PROPRIETOR OF: IRA ENTERPRISES
KHASRA NO. 595 AND 596, GROUND FLOOR, BAWANA ROAD, SHAHBAZ DAULAT PUR, DELHI- 110042
INDIVIDUAL

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.
A1/140, SECTOR-6, ROHINI DELHI - 110085

Proposed to be Used
DELHI
FOOTWEAR
D’WAZ

4476494  18/03/2020

OROPRISE ENTERPRISE PRIVATE LIMITED
KH. NO.66/2 GROUND FLOOR, ST. NO. 14, SIRASPUR, DELHI-42
Small Enterprises

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
Clothing (Readymade Garments), Footwear, Headgear
YAJNAS

4476882  19/03/2020
SANJAY KUMAR SHARMA (SOLE PROP) M/S SHOPY CIRCLE ENTERPRISES
2484-85, Sector - 3, Housing Board, Rohtak - 124001 (Haryana)
Sole Proprietorship Firm

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used
DELHI
Clothing, Clothing for men, women and children, Sports Garments, Under Garments, Hosiery, Gloves, Belts (Clothing), Footwear, Headwear
Wollker

4477117    19/03/2020

DEEPANSH MAKHIJA
Jiwaji ganj sube ki payega, Laxmi Niwas Lashkar, Gwalior, Madhya Pradesh
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
MUMBAI

Shirts
4477193  19/03/2020
SH. RAMESH KUMAR PROPRIETOR OF SHRI MAHALAXMI PLASTIC.
A-67, MANGOL PURI INDUSTRIAL AREA, PHASE-II, NEW DELHI-110034.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOTWEAR.
4477195  19/03/2020
V-SON CREATIONS PVT. LTD.
5574 A, 2ND FLOOR, KASHIRAM BUILDING, NEW CHANDRAWAL, KAMLA NAGAR, DELHI-110007.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
READYMADE GARMENTS.
SPUNTER

4477202   19/03/2020
RAM BHALLA PROPRIETOR OF RBS IMPEX
L-24/377 A, MAHIPAL PUR EXTN., NH-8, NEW DELHI-110037.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI
FOOTWEAR
IDIOTFIT
4477328   19/03/2020
NITIN PANWAR PROPRIETOR OF RANA TRADING COMPANY
214,READYMADE COMPLEX,PARDESHIPURA INDORE (M.P.)-452010
NO
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Proposed to be Used
MUMBAI
CLOTHING
Diraa

4481218  23/03/2020
RAMITA ASHOK RAJPUT
B-60/C, Anoop Nagar, Bindapur Road, Uttam Nagar NEW DELHI, DELHI 110059
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used

DELHI
Clothing, footwear, headwear
TNIVERA
4482095    25/03/2020
ANKIT WADHWA
610,WARD 27, NEAR SHIVA PUBLIC SCHOOL, YADAV COLONY,HISAR,HARYANA
individual
Proposed to be Used
DELHI
readymade garments
ACTIVIST
4483286  30/03/2020
SATHISH
Partnership firm
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai 400053
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
Office No. 102, 1st Floor, 11, Vikas Building, G.N. Vaidya Marg, Near Horniman Circle, Fort, Mumbai - 400001

Used Since: 08/05/2019

To be associated with:
4011504

MUMBAI
Clothing, footwear, headwear.
GENTING SKYWORLDS

4484489  02/04/2020

GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANO VIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Clothing, footwear, headgear.
4484554   03/04/2020
KARMAPAL PROPRIETOR OF M/S. MK GLOBAL ENTERPRISE
E-216, BANK COLONY, NEAR GOVT. DISPENCERY, MURLIPURA SCHEME, JAIPUR-302039, RAJASTHAN
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
AHMEDABAD
Readymade Garments & Clothing, Fashion Accessories in class 25
4484586  03/04/2020
KUNAL GUJAR PROPRIETOR OF AKIALOA
703/1, VASANT LAWNS, VOLTAS COMPOUND, MAJIWADA, THANE(W).MAHARASHTRA-400601
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing *; Outdoor clothing; Ready-made clothes linings; Clothing for men, women and children; Footwear for men and women; Footwear *; Waterproof footwear; Formal footwear; Adult footwear; Casual footwear; Casual clothing; Casual wear
7Bay
4485013  04/04/2020
SHIV DANG
702,NEEL SAGAR CHS LTD,7TH FLR, PLOT NO 56-B,28TH ROAD,TPS 3, BANDRA WEST - 400050

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear; Ready-made clothing
4485812 08/04/2020

Smith & Wesson Inc.
2100 Roosevelt Avenue, Springfield, Massachusetts 01104, United States of America
A company organized and existing under the laws of the United States of America

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Belts
Chloé

4486382  09/04/2020
GAURAV MANCHANDA
38-A, POCKET-1, MAYUR VIHAR PHASE-1, EAST DELHI, DELHI-110091
MANUFACTURING AND TRADING
Individual
Proposed to be Used
DELHI
Clothing, footwear, headgear
BALDEV SINGH TRADING AS MADAAN PLASTIC INDUSTRY
A-71 NARAINA INDUSTRIAL AREA, PHASE-I NEW DELHI 110028
SOLE PROPRIETORSHIP FIRM.
Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24

Proposed to be Used
DELHI
Footwear
2859362  09/12/2014

VIRAJ KALLANI
trading as ;ZURI - HAIR FASHION
Space Town Complex, Block 1 Flat No. 4 I, VIP Road, Kolkata - 700052.
MANUFACTURER AND MERCHANT.
AN INDIAN NATIONAL

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware”s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Used Since :15/10/2014

KOLKATA
hair accessories and parts thereof including hair bands, pins, grips & slides; hair ornaments, hair curling paper & pins, hair nets, hair extensions, hair colouring caps, artificial flowers, wigs, ribbons and braid; hair curlers; ribbons and braid; buttons, hooks and eyes, pins and needles; lace and embroidery; artificial flowers all being goods included in class 26
FARE BAZAAR

2874745  03/01/2015
RANVIR SINGH BIJARNIA
B - 50, 200, SIDDHA CO. - OP. HSG. SOC., SIDDHARTHA NAGAR, PART- II, GOREGAON (WEST), MUMBAI - 400104
MANUFACTURER
INDIAN NATIONAL

Address for service in India/Attorney address:
PRANAY MANGHARAM

Proposed to be Used

To be associated with:
2868266, 2874659

MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS; HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2874659
2897574  10/02/2015
VISHAL JAYANTILAL GALA
trading as ;MANSI COLLECTION
702, AMRUT ASHISH, NATWAR NAGAR, RD NO.4, HINDU FRIENDS SOCIETY, JOGESHWARI EAST, GREATER MUMBAI (M CORP.)- 400060, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
MAYUR VINOD FARIA
13, Fairy Manor, Flat No. 2, 3rd Floor, Gunbow St.Fort, Mumbai - 1
Used Since :12/06/2014
MUMBAI
LACE AND EMBROIDER, RIBBONS AND BRAID; BUTTONS, BOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
MLA
3573395  19/06/2017
SARANSH GARG
E 2/50-51, SEC-16, ROHINI, DELHI-110085
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Proposed to be Used
DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL, FLOWERS ZIP FASTNERS IN CLASS-26
BHARAT SOLE PROPRIETOR OF M/S.H.MOHAN TRADING
65, Perumal Mudali Street, Sowcarpet, Chennai – 600 079
INDIVIDUAL

Address for service in India/Angents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWCARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
lace, braid and embroidery, and haberdashery ribbons and bows, buttons, hooks and eyes, pins and needles, artificial flowers, hair decorations and false hair
4454231  26/02/2020
MS. BHAGESHWARI DEVI PROPRIETOR OF NEXT ADVERTISING
4A/118, VASUNDHRA GHAZIABAD, UTTAR PRADESH
PROPRIETOR
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
MR. SUMIT KUMAR KYAMSARIA SOLE PROPRIETOR OF SUMIT EXIM
CLOTH MARKET, JHUNJHUNU, RAJASTHAN - 333001

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Used Since :06/12/2018

AHMEDABAD
WIGS, TOUPEES, FALSE HAIR, PLAITED HAIR, HAIR EXTENSIONS, FALSE BEARDS, HUMAN HAIR; HAIR BANDS, HAIR GRIPS, HAIR PINS, HAIR NETS, HAIR ORNAMENTS, PLAITED HAIR, HAIR BARRETTES, HAIR DECORATIONS UNDER CLASS 26.
4468641   11/03/2020

PRIYANKA SINGH
A-358, GALI No.8, 1st PUSTA, SONIA VIHAR, DELHI-110094
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI

Hair extensions, Hair Wigs, Hair Accessories, Human Hair,Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair, Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
LAMJINGBA

4477808  19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
GENTING SKYWORLDS

4484490  02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
4398585  06/01/2020
PARVEZ AHMAD PROPRIETOR OF PARVEZ COMMUNICATION
133, SINHA ROAD, GHOSIA BAZAR, SANT RAVIDAS NAGAR - 221301
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TextSpac
4431296  05/02/2020
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.
Body Incorporate

Proposed to be Used
MUMBAI
Carpets, rugs, bath rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
D’DECOR HOME FABRICS PRIVATE LIMITED  
S-14, 6th Floor, Solitaire Corporate Park, 167, Guru Hargovindji Marg, Andheri East, Mumbai 400093, Maharashtra, India  
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:  
AZB & PARTNERS  
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Wallpaper, carpet tiles, carpets, floor coverings, padded coverings for existing ceilings and existing floors, rugs, mats, matting, linoleum, wall hangings (non-textile).
2769513   07/07/2014
SHYAM SANTHAKUMAR
Abhishek Raghunath
trading as ;MYPASS
4/31, Sector 8, Artists Village, CBD Belapur, Navi Mumbai 400614
EDUCATIONAL GAMES AND TOYS
Address for service in India/Attorney address:
PRANAY AGARWAL
Flat No. 3C, Maa Tara Apartment, 56 Golaghata Road, Kolkata, West Bengal - 700048, INDIA
Proposed to be Used
To be associated with:
2769512
MUMBAI
GAMES AND PLAYTHINGS, TOYS, EDUCATIONAL GAMES,CARD GAMES, TRUMP CARD GAMES
VENTURA
2916746  04/03/2015
SANSPAREILS GREENLANDS PVT. LTD.
28/32, Victoria Park, Sports Colony, Meerut 250001 Uttar Pradesh
Manufacturers & Traders
Pvt. Ltd. Firm
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
DELHI
Games and plaything, gymnastic and sporting articles, toys balloons, gloves guards, decorations for Christmas trees, all kind of equipment used in hockey, football, cricket, boxing, tennis, squash, badminton, cycling, shooting and ridings
2972251 27/05/2015
CHANDER PARKASH
trading as; CHANDER PARKASH
5L/27, NIT, FARIDABAD
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHU GUPTA.
204A S.B.I. BUILDING 23 NAJAFGARH ROAD INDL AREA SHIVAJI MARG NEW DELHI 10015
Used Since: 14/06/2012
DELHI TOYS, GAMES, AND PLAYTINGS INCLUDED IN CLASS-28
Astra Force

2984789 15/06/2015
GRAPHIC INDIA PTE. LIMITED
10, COLLYER QUAV, #10-01, OCEAN FINANCIAL CENTRE, SINGAPORE 049315
MERCHANTS & MANUFACTURERS
A SINGAPORE COMPANY
Address for service in India/Agents address:
GOEL & ASSOCIATES.
A-42, NAVKUNJ APARTMENTS, 87, I.P. EXT., DELHI 110092.
Used Since: 15/06/2015
DELHI
Games and Playthings included in class 28
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
3580007  28/06/2017
PAVITRA KAUR
77 A, UPPER GROUND FLOOR DILSHAD GARDEN DELHI-110095
PROPRIETOR
Used Since :26/11/2011
DELHI
GAMES AND PLAYTHINGS ; GYMNASTICS AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES, AS WELL AS AMUSEMENT AND GAME APPARATUS ADAPTED FOR USE WITH
AN EXTERNAL DISPLAY SCREEN OR MONITOR , FISHING TACKLE , EQUIPMENTS FOR VAROUS SPORTS AND GAMES
3641920    22/09/2017
D&S SHIELDS PRIVATE LIMITED
8/2, COZY COLONY, OPP.-DEFENCE COLONY, MAWANA ROAD
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MOHIT KESARWANI &CO.
C-123, GANGA NAGAR, MAWANA ROAD, MEERUT(UP)-250001

Proposed to be Used
DELHI
MANUFACTURER OF SPORTS GOODS AND SPORTING EQUIPMENTS AND OTHER GOODS OR EQUIPMENTS INCLUDED IN CLASS 28.
3763222  24/02/2018
RITA JAIN (MANU INDUSTRIES)
FOURTH FLOOR, 94 MODEL TOWN, NORTHEX DELHI-110009
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAHARPUR, DELHI-110092

Proposed to be Used
DELHI

Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees, toys included in class 28.
Proposed to be Used

DELHI

Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees, toys included in class 28.
KARMA ENTERPRISES
3969250  10/10/2018
HIREN ADVANI
trading as ;KARMA ENTERPRISES
C-8, SELF HELP SOCIETY, ST. FRANCIS ROAD, VILE PARLE-WEST, MUMBAI-400056.
INDIVIDUAL
Used Since :15/04/2015
MUMBAI
TOYS; GAMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES AND EQUIPMENTS; AMUSEMENT AND NOVELTY ITEMS ALL INCLUDED IN CLASS 28.
Trade Marks Journal No: 1952, 15/06/2020 Class 28

4401318 07/01/2020
VIKAS PROP. OF M/S TANISH SPORTS.
OLD 77 NEW 86, NAI BASTI, JAIL CHUNGI ABDULLAPUR, MEERUT, U.P.-250002
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
SWITCHBACK
Priority claimed from 16/08/2019; Application No. : 1981004 ; Canada
4426060  31/01/2020
PROSLIDE TECHNOLOGY INC.
2650 QUEENSVIEW DRIVE, SUITE 150 OTTAWA, ON K2B 8H6 CANADA
A COMPANY INCORPORATED UNDER THE LAWS OF CANADA
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
AMUSEMENT PARK RIDES; AMUSEMENT PARK WATER RIDES; WATERSLIDES; WATERSLIDE RAFTS.
ANGELA PLAYFIT

4433073    07/02/2020
SACHIN VAIDYA
PLOT NO.B14/1,DR COLONY, NEAR AJNI STATION, CONGRESS NAGAR, WARDHA ROAD, 440012
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4447072   19/02/2020

RATI NEHRA
15/2 MILESTONE, OLD PALAM GURGAON ROAD, GURGAON, HARYANA - 15
Sole Proprietor

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Used Since :04/04/2017

DELHI

Indoor play tents; Play tents; Toy tents; Soft toys
4450847  22/02/2020

ANSHU
M/S A&A PRODUCTIONS, 37, SAT NAGAR, JALANDHAR, PUNJAB
Manufacturer & Trader

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
GYMNASTIC AND SPORTING ARTICLES
4457244  28/02/2020
YASHPAL MANUBHAI VAGHANI PROP. OF JMV FASHION
134, KAVITA SOCIETY VI-I NEAR NAVJIVAN HOTEL, SARTHANA JAKATNAKA SURAT-395006 GUJARAT
Individual Firm
Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO.,304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002
Used Since :29/05/2019
AHMEDABAD
Toys, Toy flowers, Toy telephones, Toy rockets, Toy whistles, Toy dolls, Toy projectors, Toy tableware, Toy watches, Toy tents, Toy balloons, Toy cameras, Toy castles, Toy cars, Toy vehicles, Toy automobiles, Toy figures, Toy figurines, Toy pushchairs, Toy jewellery, Toy tools, Toy wheelbarrows, Toy birds, Toy gliders, Toy glockenspiels, Toy lorries, Toy trucks, Toy strollers, Toy plants, Toy banks, Toy horns, Toy balls, Toy garages, Toy models, Toy wagons, Toy trumpets, Toy bicycles, Toy robots, Toy mobiles, Toy xylophones, Toy binoculars, Toy holsters, Toy prams, Toy nuchukus, Toy windmills, Toy scooters, Toy sets, Toy fireworks, Masks (Toy -), Toy masks, Toy animals, Toy aeroplanes, Toy aircraft, Toy airplanes, Toy periscopes, Toy microphones, Toy trains, Toy playsets, Toy guns, Toy pistols, Pistols (Toy -), Toy weapons, Toy fish, Toy guitars, Toy fingernails, Toy hats, Toy harmonicas, Toy pianos, Toy blocks, Toy cookware, Toy bakeware, Toy swords, Toy furniture, Toy brooches, Toy boats, Toy dogs, Toy arrows, Toy houses, Toy armor, Toy pinwheels, Toy microscopes, Toy dough, Toy putty, Toy telescopes, Rattles [toys], Whistling toys, Noisemakers [toys], Whistles [toys], Cloth toys, Fabric toys, Bouncing toys, Action toys, Infant toys, Developmental toys, Educational toys, Pull toys, Bathtub toys, Mechanical toys, Bath toys, Wooden toys, Model toys, Sandbox toys, Plastic toys, Mobiles [toys], Push toys, Puzzles [toys], Water toys, Scooters [toys], Punching toys, Fluffy toys Cuddly toys, Stuffed toys, Soft toys, Plush toys, Windup toys, Sketching toys, Inflatable toys, Electronic toys, Rocking toys, Talking toys, Musical toys, Squeeze toys, Construction toys, Pet toys in Class 28.
Shails Toys
4458882   29/02/2020
HARI PRASAD
FLAT NO. B-5, FIRST FLOOR, KH. NO. 818/1/2/1, EXTENDED LAL DORA, KESAV KUNJ APARTMENT, BURARI, NORTH DELHI, DELHI-110084
NOT CONVICTED

Address for service in India/Attorney address:
VARUN
Office No. 2, Kh. No. 14/20, Main 20ft Road, Chandan Vihar, West Sant Nagar, Burari, Delhi-110084

Proposed to be Used
DELHI
Description: Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4460455  02/03/2020
BUZZ MAX PRODUCTS PVT LTD
308, Plot No. 2, Sector 5, Aggarwal Tower Mlu Plaza, Dwarka New Delhi 110075

Address for service in India/Attorney address:
RAJIV RANJAN PRASAD
CHAMBER NO 475, PATIALA HOUSE COURTS NEW DELHI, INDIA

Proposed to be Used
DELHI
TOYS PLAY THINGS KIDDIE RIDES DRIVE GAMES ADULT AND CHILDREN GAMES EDUCATIONAL-AID GAMES AND GAMES OF SKILL AND ALL OTHER GAMES FOR AMUSEMENT INCLUDING BOARD GAMES (OTHER THAN ORDINARY PLAYING CARDS) AND ACCESSORIES AND PARTS AND FITTING FOR USE THEREWITH AND ALL OTHER GOODS INCLUDED IN CLASS 28
4462296  04/03/2020

TWIN TOWER ENTERPRISE CORPORATION
No. 168-13, Chyuan Shing Lii, Shin Huah, Tainan 71244, Taiwan, R.O.C.

Body Incorporate

Address for service in India/Agents address:

SYED MURTUZA
IP METRIX CONSULTING GROUP, NO.84, ABOVE HDFC BANK, 1ST FLOOR, 4TH CROSS, PANDURANGA NAGAR, BANNERGHATTA ROAD, BANGALORE-76.

Proposed to be Used

CHENNAI

Boxing gloves; Taekwondo gloves; Karate gloves; Shin guards; Instep guards for athletic use; Knee guards for athletic use; Elbow guards [sports articles]; Chest protectors for athletic use; Waist protectors for athletic use; ankle guards; Wrist guards for athletic use; Arm guards for sports use; Punching bags for boxing; Face masks for sports; Bags specially adapted for sports equipment; Kendo masks; Gloves for sports
TEDSPRAY

4462989  04/03/2020

SUNITA
L-87 J J Colony, Raghubir Nagar, Delhi-110027
individual

Address for service in India/Attorney address:
YOGESH KUMAR
vinoba puri,lower ground floor, building no 1,lajpat nagar iv

Used Since :02/03/2020

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
Trade Marks Journal No: 1952, 15/06/2020

4463886 05/03/2020
GAURAV NAGPAL
887, MAIN ROAD, RASILA NAGAR, BASTI DANISHMANDA, JALANDHAR, PUNJAB-144002
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
Cricket bags, Dumb-bells, Gloves (Boxing --- ), Rackets, Hockey sticks, Nets for sports, Football (Tables for indoor - -- ),
Toys, Chessboards, Chest expanders [exercisers], Knee guards [sports articles], Skating boots with skates attached,
Shuttlecocks, Swimming belts, Swimming jackets
4464469  05/03/2020
ARJUN KUMAR
H NO. C-419, GALI NO 48/20, AMRIT VIHAR HIMANCHALI MANDRI DELHI-110084
SOLE PROPRIETOR

Address for service in India/Attorney address:
AASHISH NEGI
A-125, A-BLOCK, LANE NO. 14, NEW ASHOK NAGAR, DELHI-110096

Proposed to be Used

DELHI

GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES INCLUDING IN CLASS 28
Wordclass

4465322  06/03/2020

NILESH SUDHAKAR HIRAY

W 403, Rohan Jharoka 2. Yemalur Main Road. Bangalore 560037

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Games, Board games
4468882  11/03/2020
ANIKET CHANGMAI
Bordoloi Nagar, Tinsukia - 786125, Assam
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Martial arts training equipment.
4469071  11/03/2020
DOBARIYA KOMAL GHANSHYAMBHAI
AKworam, GR. FLOOR, PLOT -19, SHREE HARI DARSHAN SOCIETY, DABHOLI CHAR RASTA, KATARGAM, SURAT - 395004, GUJARAT STATE, INDIA
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SWINGS, SWING SETS, SWINGS [PLAYTHINGS], SWINGS [PLAYGROUND EQUIPMENT]; SLIDES (PLAYTHINGS); SOFT TOYS, GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASIC AND SPORTING ARTICLES, TOY VEHICLES, DECORATIONS FOR CHRISTMAS TREES
POOJA SETHI, TRADING AS KRISHNA TRADERS
426, Pocket 2, Paschim Puri, New Delhi-110063
Proprietor
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 20/02/2020
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; Educational toys; Toy model hobbycraft kits.
WHITE ROSE

4476566  18/03/2020

WHITE ROSE COLLECTIONS
609, ST. NO. 2, RAM VIHAR, NEAR GURU VIHAR, RAHON ROAD, LUDHIANA-141007 (PB.)

PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Sporting Articles.
YAJNAS

4476883  19/03/2020
SANJAY KUMAR SHARMA (SOLE PROP) M/S SHOPY CIRCLE ENTERPRISES
2484-85, Sector - 3, Housing Board, Rohtak - 124001 (Haryana)
Sole Proprietorship Firm

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALL, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Proposed to be Used
DELHI
Games, toys and playthings, Sports games, video game apparatus, Gymnastic and Sporting Articles, Festive Decorations, Parties novelties and artificial Christmas Trees, Christmas Trees decoration and ornaments, Rackets
LAMJINGBA

4478138 19/03/2020
SANASAM JACKY SINGH
THOUBL KIYAM SIPHAI, BABU BAZAR, THOUBL SUB-DIVISION, THOUBL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
GENTING SKYWORLDS

4484491    02/04/2020
GENTING INTERNATIONAL MANAGEMENT LIMITED
First Names House, Victoria Road, Douglas, Isle of Man, IM2 4DF, British Isles, Isle of Man
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles not included in other classes; decorations for christmas trees.
KUSHWANT SINGH S/O. SH. SWINDER SINGH PROPRIETOR OF M/S. PRIYANKA ENTERPRISES
FIRST FLOOR, 88, PKT-1 SEC-4, DSIDC INDUSTRIAL AREA BAWANA, NORTH WEST DELHI, DELHI - 110039
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees in Class 28.
Trade Marks Journal No: 1952, 15/06/2020  

Class 29

DSK NUTRITION RESEARCH CENTRE PVT. LTD.
B 107, KAMDHENU, SATYA NAGAR, BORIVALI (WEST), MUMBAI-400092
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VARIKASERY LAW & MARKS
Used Since :01/06/2011

MUMBAI

PROTEIN SUPPLEMENT, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2855011  03/12/2014
MR. RAGHAVENDRA RATHORE
G-17, BASEMENT, MASJID MOTH, GK-II, DELHI-110048
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA
Used Since :01/04/2014

DELHI

PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
2858439    08/12/2014
YUMPTY SNACKERS PVT. LTD.
18,RABINDRA SARANI,PODDAR COURT,6TH FLOOR,ROOM NO.13,KOLKATA 700001
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Used Since :02/12/2014

KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Gold & Silver Gainer Pro

2874454  03/01/2015
GLOW GLOBE LIMITED
trading as ;Glow Globe Limited, Plot No 302 Industrial Area Phase 2, PANCHKULA (Haryana)
Plot No 302 Industrial Area Phase 2, PANCHKULA (Haryana)
Manufacturing Marketing and Trading
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :01/01/2014
DELI
Protein for human consumption
2876256  06/01/2015
SANJEEV KUMAR GUPTA
trading as ;SANJEEV KUMAR GUPTA OIL MERCHANT
BAHADURGANJ SHAHJAHANPUR U.P 242001
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Proposed to be Used
DELHI
MUSTARD OIL, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
MR. HARISH CHANDER
AJIT SINGH
VINOD KUMAR
trading as; EVERLIKE HEALTHY & HYGIENIC PRODUCTS
H NO 4 Gali NO 9-A ASHOK VIHAR, PHASE-II GURGAON 122001 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 09/01/2015
DELHI
TABLE SPREAD, TABLE MARGARINE, MAYONNAISE, MAYOLITE AND PEANUT BUTTER, DAHI, LASSI, EDIBLE OIL, MILK AND DAIRY PRODUCTS, BAKERY SHORTENING.
RAJARSHI

2910249    25/02/2015
RAJARSHI GHOSH
trading as ;M/S. RAJARSHI ECO-SEAL & LOGISTICS
BBT Road, P.S. Maheshtala, Jalkal, Kolkata 700 141, West Bengal, India,
Manufacturer & Merchant

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.

Used Since :21/07/2014

KOLKATA
Edible Oil being in Class 29
BHUSHAKTI PLUS
2936887  08/04/2015
PITAMBARI PRODUCTS PRIVATE LIMITED
3RD FLOOR, HEMENDRA CHS, GOKHALE ROAD, NAUPADA, THANE (WEST), 400602, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Proposed to be Used
To be associated with:
2722008
MUMBAI
EDIBLE OILS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; SESAME OIL
MEATING POINT

2936918  07/04/2015
AMRIT FOODDS PRIVATE LIMITED
158, Lenin Sarani, , Kolkata- 700 013, West Bengal, India
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS 29
2969296    22/05/2015
MR. SUNIL AROURA
MR. ROHIT AROURA
MR. KUNAL AROURA
MR. KANAV AROURA
MRS. REETA AROURA
trading as ;AROURA FRUIT INDUSTRY
SIDHU NIWAS, PANDARIBA, CHARBAGH, LUCKNOW- 226 004 (UTTAR PRADESH),
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :14/04/1944

DELHI
PICKLES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LUCKNOW"S SEPARATELY.
AL AZEEM

2982768 11/06/2015

MOHD WAJID QURESHI
A-1/7, DDA FLATS, SARAI KHALLI, SADAR THANA, SADAR BAZAR, DELHI 110006
TAKE AWAY, RADING, MANUFACTURERS, RETAILERS & WHOLESALERS,

Used Since: 10/05/2014

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
RAGHAVENDRA RATHORE

3030328  12/08/2015
MR. RAGHAVENDRA RATHORE
G-17, BASEMENT, MASJID MOTH, GK-II, DELHI-110048
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
LEGALESE LAW FIRM
H. NO.-285, SECTOR-14, GURGAON, HARYANA

Used Since :01/07/2015

DELHI
DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
RAJESH AHUJA
trading as; AHUJA TRADING CO.
OLD GRAIN MARKET BATALA 143505, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since: 01/05/2002
DELHI
MUSTARD OILS, REFINED OILS, VEGETABLE OIL
MUSTARD OILS INCLUDED IN CLASS 2
3063593  28/09/2015
MAHENDRAKUMAR G. KHABIA
trading as ;RAJ PRODUCTS
74/1/B, MARUNJI, TAL-MULSHI, DIST-PUNE-411057.
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/1974
MUMBAI
PICKLES
3098510  17/11/2015
MAHESH GANPAT NAWARKAR
MRS. KALYANI MAHESH NAWARKAR
trading as; AJINKYA OIL INDUSTRIES.
D-155, M.I.D.C., AVDHAN, DHULE-424311
MANUFACTURER AND TRADER
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 01/10/2009
MUMBAI
PEANUTS
SAUGANDH

3238970  21/04/2016

PARVEEN KUMAR
A-7/1, HAZARA PARK, KRISHNA NAGAR, (NEAR MAHAVIR MANDIR) DELHI 110051
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :01/01/2016

DELHI
EDIBLE OIL, MUSTERED OIL, DRIED AND COOKED FRUITS INCLUDING IN CLASS-29
SOGANDH

3238972   21/04/2016
PARVEEN KUMAR
A-7/1, HAZARA PARK, KRISHNA NAGAR, (NEAR MAHAVIR MANDIR) DELHI 110051
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :01/01/2016

To be associated with:
3238970

DELHI

EDIBLE OIL, MUSTERED OIL, DRIED AND COOKED FRUITS INCLUDING IN CLASS-29
3388789  17/10/2016
BLUE MOON DAIRY FOODS PVT LTD
trading as ;BLUE MOON DAIRY FOODS PVT LTD
NO.74-A, SHASTRI ROAD, RAM NAGAR, COIMBATORE - 641 009, TAMIL NADU.
MANUFACTURERS AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :01/10/1993
CHENNAI
MILK AND OTHER DAIRY PRODUCTS.
3446931  02/01/2017  
ZAINAB INTERNATIONAL PVT. LTD.  
G-23, SHOP NO. 1-2, GROUND FLOOR, SHAHEEN BAGH, AFF-II, JAMIA NAGAR, OKHLA, NEW DELHI-110025.  
MANUFACTURING  
Used Since :01/11/2016  
DELHI  
MANUFACTURING AND TRADING OF FRUITS, VEGETABLES, MEAT AND GROCERY.
3465502  25/01/2017
KCG OILAND FOOD PVT. LTD.
A166, AWAS VIKAS COLONY, LUCKNOW ROAD, HARDOI-241001 U.P.
TRADING AND MANUFACTURING

Proposed to be Used
To be associated with:
3305111

DELHI
MEAT, FISH, POULTRY, GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
VEDAANG

3532471  24/04/2017
ROHIT BANSAL
Plot No.131, Industrial Area, Phase 1, Panchkula, Haryana
Individual an Indian Citizen

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :18/04/2017

DELHI
Edible oils and fats.
3556213  24/05/2017
SHRI KRISHNA OIL AND GENERAL MILLS
VILAGE KOTLA, GAUNSPUR, P.O BASSI GULAM HUSSAIN, CHINTPURNI ROAD, HOSHIARPUR ROAD(PUNJAB)
PARTNERS
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Proposed to be Used
DELHI
PRESERVED, FROZEN DRIED, PROCESSED COOKED AND DRIED FRUITS AND VEGETABLES, PULSES AND NUTS,
JELLIES, JAMS , EIDBLE OILS & FATS, COOKING OIL, MILK AND MILK PRODUCTS, MILK POWDER
PREM NUTS AND FRUITS
3654910  11/10/2017
PREM SINGH MEHRA
trading as ;PREM NUTS AND FRUITS
HOUSE NO. 143C POCKET E DILSHAD GARDEN NEW DELHI 110095 INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
DRY FRUITS
3661059   23/10/2017

MR. SHAMAL KHAN TRADING AS AFGHAN AGRO SERVICES
House #10, Street #2, Opposite Attorney General Office, Taimani, Kabul, Afghanistan
(Proprietor)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils, fats and pulses.
3757679  19/02/2018
NAVANEETH T
BAPPATTA MEETHAL HOUSE KUTTIADI PO VADAKARA VIA KOZHIKODE 673508, KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :01/02/2018
CHENNAI
"MEAT, FISH, POPULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS"
3871113  26/06/2018
PALASH BHIMSHI VADHAN
101/B, BHAKTI PARK, PHASE 2, ANAND NAGAR, J B ROAD, BEHIND PRASHANT CORNER, THANE WEST
PROPRIETOR

Address for service in India/Agents address:
MANDAKINI RAJARAM JADHAV
15A, Prabha CHS, Tukaram Nagar, Near Ravi Patil Ground, Dombivali East, Thane-421201.

Proposed to be Used
MUMBAI
EDIBLE OIL, COOKING OIL, GROUNDNUT OIL, OLIVE OIL, COCONUT OIL, SOYBEAN OIL, NUT OIL, OILS FOR FOOD, OILS AND FATS
3928867    28/08/2018

I SUBBURAMAN
NO:107/6, NEW STREET, SITHANI VILLAGE, VILLUPURAM - 605652

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Oils for food, Edible oils and fats, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4140062  06/04/2019
M/S SHRI MAA MARKETING PRIVATE LIMITED
FIRST FLOOR, F-1/B, RADHA KRISHNA COMPLEX, ZONE-II, M.P. NAGAR BHOPAL-462011, MADHYA PRADESH, INDIA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001

Proposed to be Used

MUMBAI
MILK AND DIARY PRODUCTS, GHEE, BUTTER, PLUM PRESERVE, KIWI PRESERVE, MILK BEVERAGES, FLAVORED MILK BEVERAGES AND MIXED MILK BEVERAGES, PICKLES, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT PULPS AND PICKLES, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD, EDIBLE OIL, GOLA, KAJU AND DRY FRUITS, FROZEN PRESERVED DRIED, COOKED CANNED OR BOTTLED FRUITS AND VEGETABLES, ALL TYPES OF PULSES INCLUDING IN CLASS 29

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4177010  15/05/2019
RAJESH P
SAYOOJYAM, SREEKRISHNAPURAM, SREEKRISHNAPURAM-1, OTTAPPALAM, PALAKKAD, KERALA-679513, INDIA
INDIVIDUAL
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used

CHENNAI
FISH EXTRACTS, PRESERVED AND DRIED AND COOKED FRUITS AND VEGETABLES, COOKED AND SEMI COOKED FOOD AND FOOD PREMIX, JELLIES, BEING CANNED AND OR PACKED IN ANY FORM, PICKLES.
TOGITO

4213231  21/06/2019

AKSHAYA FOOD PRODUCTS
NO. 21/2, CARPENTER STREET, PERAMBUR, SEMBIUM, CHENNAI – 600011, TAMIL NADU, INDIA

Manufacturers
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
MILK AND MILK PRODUCTS, MILK BEVERAGES, MILK DRINKS, MILKSHAKES, ORGANIC MILK, COCONUT MILK, GHEE, BUTTER, BUTTER CREAM, HONEY BUTTER, ALMOND BUTTER, ALMOND MILK PROCESSED, ALMOND MILK-BASED BEVERAGES, BADAM MILK, BADAM GHEER, PEANUT MILK
NATURE'S NURTURE

4222953   02/07/2019
JOHN P JOHN, SOLE PROPRIETOR, TRADING AS THARAKAN AND COMPANY
PARAMBIL BUILDINGS, OLASSA P.O, KOTTAYAM-14, KERALA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2005

CHENNAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; COCONUT OIL FOR EDIBLE PURPOSES.
DELECTABLE RECIPES PRIVATE LIMITED
H. NO. 11-13-831, ROAD NO.3, GREEN HILLS COLONY, KOTHAPET, SAROORNAGAR, HYDERABAD, RANGA REDDY-500035, TELANGANA, INDIA.

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

PREPARED MEALS CONSISTING PRIMARILY OF KEBAB, VEGETABLE SALADS, FRUIT SALADS, FRUIT DESSERTS, DESSERTS MADE FROM MILK PRODUCTS, GRILLED VEGETABLES, GRILLED CHICKEN (YAKITORI), GRILLED PORK BELLY (SAMGYEOPSAL), GALBI [GRILLED MEAT DISH].
4245113  24/07/2019
SIVAKUMAR MAHESWARI TRADING AS VANCHI DAIRY
NO.3/60, TIRUPUR ROAD, KAYUNDAMPALAYAM PANCHAYAT, UTHUKKULI RS, TIRUPUR - 638 752, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages ,Milk beverages, milk predominating
and Paneer (Milk Product).
4245393  25/07/2019
MR. HEMRAJ AND MR. AMIT JAIN
trading as ;M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
VAAYA FOODS

4256552   05/08/2019

VAAYA FOODS
trading as ;VAAYA FOODS
1266, 10TH MAIN, 1ST CROSS, JUDICIAL LAYOUT, JAKKUR,BANGALORE - 560064
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
GIRIDHAR & SAI
NO. 319(OLD NO 155), LINGHI CHETTY STREET, III FLOOR, GEORGE TOWN CHENNAI 600001
Used Since :01/07/2019

CHENNAI

PROCESSED AND PACKAGED FOOD PRODUCTS INCLUDING FLAVOURED MAHKANA / FOX NUTS, POPPED LOTUS SEEDS, FLAVOURED NUTS.
4264826  14/08/2019
ABDUL JALEEL CHERUKATTE,
Manufacturer
proprietor
Address for service in India/Agents address:
V.P. BIMALDAS,ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Proposed to be Used
CHENNAI
Coconut oil for cooking purposes only.
BERACHAH

4312815  04/10/2019
SUMIT, PROPRIETOR M/S BERACHAH SALES CORPORATION
60, MANGLA COLONY, PARSHURAM NAGAR, AMBALA CITY-134003, HARYANA

PROPRIETOR

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD; EDIBLE OILS
4314652  07/10/2019

AMS AGRO FOODS PRIVATE LIMITED,
DOOR NUMBER 6/207/B, VK KADAVU ROAD, NHANGATTIRI POST, PATTAMBI VIA, PALAKKAD DISTRICT, KERALA
STATE, PIN : 679303, INDIA do

Body Incorporate

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018

Used Since :05/04/2019

CHENNAI

Dates.
TREE SECRETS
4383458 19/12/2019
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since:08/08/2019
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE MARK.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4383468
4389882   26/12/2019

ABINITIOO FARMS AND FOOD PRODUCTS PRIVATE LIMITED
39/71 KAMALANAGAR BANGALORE BANGALORE, KARNATAKA - 560079

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Milk; Milk curd; Milk products; Milk, cheese, butter, yoghurt and other milk products; Milk and milk products
GRS

4393755  30/12/2019
P.VEERASANTHEEP, PROPRIETOR, GRS DAIRY FOODS
No. 68/82 Canal Bank Road, CITnagar Chennai-600035
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Dairy Products
4398096    04/01/2020
MOHAMMAD PARVEEN BEGUM
18-486/9/2 Mallikarjunagar Malkajgiri, Telangana - 500047
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :21/12/2019

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
DTH

4430747  05/02/2020
ISH PRASANNA PALTANI
FLAT NO.6, FIRST FLOOR, S.S. TOWER, CHUNA BHATTI, KOLAR ROAD, BHOPAL (M.P.)-462016
INDIVIDUAL

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI

MILK AND MILK PRODUCTS, DAIRY PRODUCTS, KULFI, PRESERVES MILK SHAKE, MILK BASED BEVERAGES
PRESERVED, PROTEIN PREPARATIONS FOR FOOD, DRIED, COOKED AND CANNED FRUITS AND HYDROGENATED
VEGETABLES, FRUIT, MEAT, POULTRY FISH, ELEMENT RAY PRODUCTS ORIGINATING FROM THE SEA, ALL THESE
PRODUCTS IN FORM OF EXTRACTS, SOUPS, JELLIES OR DE-HYDRATED PRESERVES AS WELL AS IN CRISP FORM,
GELATIN, INSTANT PREMIXES CHINAGRASS, READYMADE DISHES AND FROZEN POTATO CHIPS, BUTTER CHEESE,
WALKERS, YOGURTS, JAMS, COMPOTS, FROZEN FOODS AND ALL OTHER GOODS, OILS AND FATS FOR FOOD,
FROZEN FOODS, EGGS INCLUDED IN CLASS 29.
PAHAL

4430750  05/02/2020
ISH PRASANNA PALTANI
FLAT NO.6, FIRST FLOOR, S.S. TOWER, CHUNA BHATTI, KOLAR ROAD, BHOPAL (M.P.)-462016
INDIVIDUAL

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS, KULFI, PRESERVES MILK SHAKE, MILK BASED BEVERAGES
PRESERVED AND FATS INCLUDED IN CLASS 29.
MR. MAHESH KUMAR PARSOTTAM JOYSAR [ PROP. OF M/S WHITE LOTUS IMPEX]
PLOT NO- 67/68/603, SHREEJI ENCLAVE CO. OPERATIVE SOCIETY, SECTOR 8/A, AIROLI, NAVI MUMBAI- 400 708.
Proprietorship Concern

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra

Used Since :10/10/2016

MUMBAI
Fruits, dried; Pulses, dried; Dried fruits; Dried pulses; Dried fruit mixes; Dried fruit and vegetables; Preserved, dried and
cooked olives; Vegetables, prepared; Vegetable jellies; Uncooked vegetables, prepared; Vegetable-based food;
Vegetables, dried; Vegetables, preserved; Cooked vegetables; Processed root vegetables; Milk; Milk products; Protein
milk; Rice milk; Organic milk; Dried, Cooked ; Preserved Fruits & Vegetable, Milk & Milk Product.
4446060     19/02/2020
M/S. AROKYA OIL MILL,
1/73, Savadipalayam, Arasampalayam (Post), Sivanmalai, Kangayam, Tiruppur-638701, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Coconut Oil, Gingelly Oil, Groundnut Oil, Edible Oils, Blended Edible Vegetable oil & Ghee.
Leokin

4449560  21/02/2020
BRIJESH HARNISH GADA.
704-Sai Siddhi Tower, Laxmi Nagar, Ghatkopar –(East), Mumbai-400 075.
Indian Inhabitant.
Address for service in India/Agenet address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Snack foods based on vegetables, sweet corn-based snack foods, potato and fruit snacks, preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk, cheese, butter, yoghurt and other milk products; dairy products and dairy substitutes, oils and fats for food, drinks made from dairy products; meat, fish, poultry and game; meat extracts; eggs being goods included in class 29.
KRITIPASAND

4451206  24/02/2020

MUKESH KUMAR SAHU TRADING AS M/S. KRITI ENTERPRISES
DEHGAON (DEVNAGAR), DISTT.- RAISEN-464573, MADHYA PRADESH
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Cooked fruits and vegetables, jam, jellies and edible oil
ZORKO

4451824  24/02/2020

AMRIT PADAM NAHAR
B-168-169, Miranagar Society, Near Postal Society, Udhna Main Road, Surat– 394 210.

sole Proprietor of ZORKO

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

AHMEDABAD
Milk and Milk Products; Dairy Products; Milk Beverages; Beverages made from Yogurt, Soya, Coconut milk, Soy milk and Rice milk; Flavoured milk beverages; Beverages based on fermented milk substitutes; Creamers for beverages; Flavoured milk powder for making drinks; Edible Oils and Fats; Pickles, Dry Fruit and goods made from these materials; Fruit pulp; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Coconut, Desiccated; Jellies, Jams; Fruits and Potato Chips; Preparations for making soup; Vegetable and Fruit salads; Food products made from meat and fish; Aloe Vera prepared for human consumption; Shrimps, not live; Meat Extracts; Vegetable Juices for Cooking; Prepared and Processed seeds; Edible seeds; Processed and Prepared Peppers; Crystallized ginger; Peanuts, Processed; Eggs; Beans, preserved; Compotes; Processed pulses; Processed betel nuts and Seeds; Scented, Flavoured and Sweet betel nuts; as included in Class – 29.
Trade Marks Journal No: 1952, 15/06/2020

4452638 25/02/2020

WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used

To be associated with:
989667, 1305202

MUMBAI
Processed fruits; Tinned fruits; Bottled fruits; Fruit-based fillings for cakes and pies; Jellies, jams, compotes; Jellies for food; Fruit spreads; Fruit-based spreads; Mushrooms, dried; Processed mushrooms; Dried edible mushrooms; Sweet corn, canned; Processed sweet corn; Beans, canned; Canned peas; Olives, canned; Preserved mushrooms; Cheese powder; Powdered milk; Powdered coconut milk; Powdered cream [dairy products]; Powdered cream; White pudding.
4453895  26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, KIADB Industrial Area, Malur, Kolar - 563130, Karnataka, India.
A company incorporated in India under the Companies Act 2013
Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
PROCESSED FRUITS AND VEGETABLES, EDIBLE OILS.
Trade Marks Journal No: 1952, 15/06/2020 Class 29

4453896 26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, KIADB Industrial Area, Malur, Kolar - 563130, Karnataka, India.
A company incorporated in India under the Companies Act 2013

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
PROCESSED FRUITS AND VEGETABLES, EDIBLE OILS.
4454679   26/02/2020
KANTHETI CHANAKYA RAJ PROPRIETOR OF CHANAKYA YOGA AND AROGYA SAMSTA
GANDHI NAGAR, KOLHUA CHOWK, ROAD NO 03, BARIYA, MUZAFFARPUR, BIHAR 843108
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4387681
KOLKATA
Dried fruits; Dried cherries; Dried pineapple; Dried dates; Dried fruit mixes; Dried fruit-based snacks
RAJ OIL MILLS LIMITED
MILITARY ROAD, MAROL, ANDHERI (E), MUMBAI - 400 059.
Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :31/01/2001
MUMBAI
EDIBLE OILS INCLUDING COCONUT OIL.
4457638  28/02/2020
RAJ WAFERS
PLOT NO.-2, BLOCK NO.A-12, SHAGUN IND. EST., SAYAN-OLPAD ROAD, SURAT – 394130
Partnership Firm

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
4458214  29/02/2020
ABDUL GAFOOR THAVALAN KUZHIYAN
DARUL FALAH HOUSE, MUTHANOOR, TRIPPANACHI (P.O) MALAPPURAM - 673641
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
SMRITI KUMARI PROPRIETOR OF V ELEMENTS
FLAT NO.705, PLOT NO.44B, KRISHNA HEIGHT, SECTOR 19B, ULWE, NAVI MUMBAI, RAIGAD - 410206
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Jams, Fruit jams, Jellies, jams, compotes, Fruit jellies, Pickles, Nut butter
SHOEi

4459269  02/03/2020
SAROJ KUMAR THAKUR
B2/53A, Sewak Park, Uttam Nagar, Delhi – 110 059
Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
DELHI
Dry fruits & Nuts.
Trade Marks Journal No: 1952 , 15/06/2020  Class 29

JANZOR WAVES ENTERPRISES PRIVATE LIMITED
945, JASEEN ROAD, NEAR AAN AAM CINEMA AMRITSAR-1, AMRITSAR G.P.O AMRITSAR, PUNJAB - 143001, INDIA

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Vegetable paste, Tomato paste, Garlic paste, Pre-cooked curry dishe, Pre-cooked curry stew, Prepared vegetable dishes, Prepared meat dishes, Quick-frozen vegetable dishes, Poutine [Canadian dish consisting primarily of French fries topped with gravy and cheese curds].
4460625  29/02/2020
DILBAG SINGH
VILLAGE ALAMPUR, PO SALARPUR, TEHSIL THANESAR, DISTT KURUKSHETRA
PROPRIETOR
Address for service in India/Attorney address:
VIKAS KASHYAP ADV.,
H NO 961/12, LANE NO. 4, KALYAN NAGAR, KURUKSHETRA HARYANA 136118

Proposed to be Used
DELHI
POULTRY, MEAT, MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOK FRUITS AND VEGETABLES, EGG, MILK, CHEESE, BUTTER, OTHER MILK PRODUCTS, OILS AND FAT FOR FOOD
4460724  03/03/2020

PRAKASH RANJAN JHA TRADING AS MILKY TWIST
Village-Alpura, P.S. Rudrapur, Tajpur, Madhubani, Bihar- 847109 IN
Proprietor

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used

KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
4461855  04/03/2020
HUNTER FOODS LIMITED FZCO
P.O. Box: 17022, BG34, 531 St, RA 05, Jebel Ali Free Zone, Dubai, United Arab Emirates
LIMITED LIABILITY COMPANY
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Proposed to be Used
CHENNAI
Potato crisps/potato chips, potato flakes.
4462037   04/03/2020
GOPALJEE DAIRY FOODS PRIVATE LIMITED
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
To be associated with:
3402290, 3633738
DELHI
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29
PRASHI GOLD

4462661  04/03/2020

NILESH KUMAR
R/o KAILASH CHANDRA JAIN WARD NO-02 CHAUBYANA TALBEHAT LALITPUR UTTAR PRADESH 284126
MUSTERED OIL, REFINED OIL, EDIBLE OIL, AND FATS
PROPRIETOR

Proposed to be Used
DELHI
MUSTERED OIL, REFINED OIL, EDIBLE OIL, AND FATS
Trade Marks Journal No: 1952 , 15/06/2020 Class 29

4463547 05/03/2020
ARJUN CHHETRI TRADING AS MEVEDIR
Ground floor, D.B. Basnet Building, Daragoan, Tadong, Gangtok - 737102, Sikkim
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food.
BOTADWALA

4465952  07/03/2020

SABKA FOODS
I-33, SACHIN GIDC, NEAR NEW G.E.B. SUBSTATION, OPP. LAXMI PARK, SACHIN, SURAT-394520

Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Butter; buttercream; buttermilk; cheese; chilled dairy desserts; cocoa butter; cream; edible oils and fats; ghee; lassi; milk and milk products; paneer (milk product); peanut butter; pickles; yogurt.
DISCO
4466396    07/03/2020
SRI KUPPANNA OIL MILLS PRIVATE LIMITED
9/771, KANGAYAM ROAD, MUTHUR, KANGAYAM TALUK, TIRUPUR, ERODE - 638105
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Edible oils.
AL-RAZ KIMIA

4466701  07/03/2020

RAJ KUMAR PROPRIETOR OF SHRI BALAJI TRADERS
Shop NO.36, New Sabzi Mandi, Maqsudan, Jalandhar

Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Dates
MUKESH NARANG
62, NALANDA APARTMENTS, D BLOCK, VIKASPURI, NEW DELHI-110018
ORGANIC PRODUCTS
PROPRIETOR

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;
eggs, milk and milk products; edible oils and fats
AMUDHAM MARACHEKKU ENNAI VANIKAM

4468446  11/03/2020

JANAKIRAMAN.K
M/s. AMUDHAM MARACHEKKU ENNAI VANIKAM, NO: 32/14, R.K.MUTT ROAD, R A PURAM, CHENNAI - 600 028
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/02/2016

To be associated with:
3665871

CHENNAI
Edible oils and fats, Edible oils, Coconut oil for food, Groundnut oil, Ghee, Butter, Sesame oil for food
SHAKMBERY

4470002  12/03/2020

MR. YOGENDRA SHARMA
2 & 3/144, MANOJ KUNJ, S. B. MARG, RAILWAY STATION (WEST), OPP. MATUNGA ROAD, MUMBAI-400 016
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MILK & MILK PRODUCTS INCLUDING GHEE, BUTTERMILK
4470369  12/03/2020
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company is incorporated under the Indian companies Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :08/02/2020
AHMEDABAD
Potato-based snack foods and chips; soy-based snack foods and chips; vegetable based snack foods and chips; nut-based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, vegetables or combinations thereof; including potato chips, potato crisps, vegetable chips, taro chips, crisps, pork snacks, beef snacks, soy-based snacks, legume-based snacks and spreads, dips, cheese; snack mixes
4470370  12/03/2020
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :19/02/2020

AHMEDABAD
Potato-based snack foods and chips; soy-based snack foods and chips; vegetable based snack foods and chips; nut-based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, vegetables or combinations thereof; including potato chips, potato crisps, vegetable chips, taro chips, crisps, pork snacks, beef snacks, soy-based snacks, legume-based snacks and spreads, dips, cheese; snack mixes
4470371 12/03/2020
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company is incorporated under the Indian companies Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since: 19/02/2020
AHMEDABAD
Potato-based snack foods and chips; soy-based snack foods and chips; vegetable based snack foods and chips; nut-based snack foods and chips; ready to eat snack foods consisting primarily of potatoes and chips, nuts, nut products, seeds, vegetables or combinations thereof; including potato chips, potato crisps, vegetable chips, taro chips, crisps, pork snacks, beef snacks, soy-based snacks, legume-based snacks and spreads, dips, cheese; snack mixes
4474064 17/03/2020
JOSE .A.L PROPRIETOR OF CHITHIRA TRADERS
12/456/3 SANTHOSH STREET, OPPOSITE ENFIELD BULLET SHOW ROOM, KURIACHIRA PO, THRISSUR, KERALA 680006
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cooking oil; Edible oil; Spiced oils; Oils for food; Olive oil for cooking; Sunflower oil; Coconut oil for food; Organic coconut oil for use in cooking and food preparation
KONKANUT

4476200   18/03/2020
ANKUSH GAWADE (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHALAXMI AGRO PRODUCTS
At Postal Pal, Godawanewadi, Vengurla, Sindhudurg - 416516, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Processed cashews
ABOOBACKER
THOTTUNGAL, MAPPATUKARA, KULUKKALLUR, PALAKKAD-679337, KERALA, IN
SOLE PROPRIETOR

Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4477189  19/03/2020
UTTARANSH.
96, KRISHNA VIHAR, NEAR SHRI KRISHNA MANDIR, MOHKAMPUR, DEHRADUN.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Coconut flakes Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
LAMJINGBA

4478139  19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
HAPPISAGE
4479243    20/03/2020

LAVANYA PRATHAB
W/O: PRATHAB ANANDARAJ FLAT NO 1 RAMS BRIDGE VIEW APARTMENT O NO 2 N NO 3 CENTRAL AVENUE ROAD
KODAMBKKAM - 600024

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
Tamraparni

4481180    23/03/2020
SUJATA MAID
G1 - 102, Swiss County, Near PCMC School, Thergaon Pune 411033
Dryfruits
Individual
Proposed to be Used
MUMBAI
Cashew and Dry fruits
SPOTATO

4482106    25/03/2020

KAVIPURAPU S K PHALGUNA
Caladia 202, The Botanika, Jayabheri Enclave, Gachibowli, Hyderabad, Telangana - 500032
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
Mahagauri

4483051    28/03/2020
MOHIT GARG PROPRIETOR OF SHREE GANPATI TRADING CO.
Grain Market, Bathinda
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Mustard oil, Soyabean refined oil, Cotton seed refined oil, Palm oil, Palmolein oil, Vegetable oil and Edible oil
4484255  02/04/2020
SATPAUL PROPRIETOR OF BABU RAM SAT PAL
UCHANA MANDI,UCHANA,JIND,HARYANA-126102
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Dried fruits; Dried fruit mixes; Toasted almonds; Processed almonds; Dates, dried; Figs, dried; Cherries, dried; Dried pulses; Dried fruit and vegetables; Dried lichees; Dried berries; Dried mangoes; Preserved fruit; Fruit, processed
P. NITHYA
125/27, J.V Metal Complex Amdal Nagar 2 Nd St, Avalurpetai Road, Tiruvanmalai Road, Tiruvanamalai – 606601, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
EBURYCROWN

4484474  02/04/2020
SH. NITISH JAIN PROPRIETOR OF LAKHMI CHAND AND SONS.
SHOP NO.-4, KHAN MARKET, RAM NAGAR, GHAZIABAD, U.P.-201001.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Oil Cake, Mustard Oil And Fats, Vanaspati Ghee, Jams, Jellies, Pickles, Peanuts, Curd, Yogurt, Skimmed Milk Powder and Soups.
2635554  30/11/2013

MRS. MANISHA VENGURLEKAR W/O. SH. PRASHANT S. VENGURLEKAR

trading as ; VENGY-S FOOD PRODUCTS

A-302, MONT VERT FINESS, PASHAN BANER, PUNE-411021 (MAHARASHTRA)

manufacturer and merchants.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/02/2013

MUMBAI

SPICES, NAMKEEN, TEA, SALT, PREPARATIONS MADE FROM CEREALS.
Trade Marks Journal No: 1952, 15/06/2020

2819049    26/09/2014
HERSHEY CHOCOLATE & CONFECTIONERY CORPORATION
4860 Robb Street, Suite 204 Wheat Ridge, CO 80033, United States of America
Manufactures & Merchants

Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used
To be associated with:
2499427, 2499428, 2499429

DELHI
Candy, chewing gum, confectionery, Peppermint sweets, ice cream, sugar.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
2858440  08/12/2014
YUMPTY SNACKERS PVT. LTD.
18, RABINDRA SARANI, PODDAR COURT, 6TH FLOOR, ROOM NO.13, KOLKATA 700001
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.
Used Since: 02/12/2014

KOLKATA

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
HAATHI KA ANDA
2872253   30/12/2014
MR. ANURAG JAIN
trading as : ANURAG FOOD PRODUCTS
P-33, STREET NO. 13, BIHARI COLONY, SHAHDA, DELHI- 110032
MANUFACTURER
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/11/2014
DELHI
NAMKEENS AND CONFECTIONARY ITEMS
2882060  14/01/2015
SRI NARASUS COFFEE COMPANY LIMITED
trading as ;SRI NARASUS COFFEE COMPANY LIMITED
P.B.NO.701, 16, COURT ROAD,JOHNSONPET, HASTHAMPATTY (POST), SALEM, TAMILNADU, PIN CODE - 636007
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
TMT LAW PRACTICE
32A, KRISHNAN STREET, T.NAGAR, CHENNAI - 600 017.

Proposed to be Used
To be associated with:
469413, 469414, 1905233

CHENNAI
CONDIMENTS, OIL, SUGAR, BISCUITS, BREAD, CANDIES, CONFECTIONARIES, HONEYS, SALT, SAUCE, DATES, FLOUR, SAUCES, FLOUR AND VEGETABLE PREPARATIONS, ESSENCES FOR FOODSTUFFS, FLAVOURINGS, INSTANT MIXES, PASTES AND EXTRACTS
2882497 13/01/2015

VISHU SHARMA

trading as ;ARSH ALLOYS

1186, SECTOR-17, HUDA, URBAN ESTATE, YAMUNA NAGAR-135001, HARYANA

MERCHANT

PROPRIETORSHIP

Address for service in India/Agents address:

K.G. MAHESHWARI AND ASSOCIATES

7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Used Since :01/01/2011

DELHI

PULSES, PEANUT BUTTER AND ITS PROCESSED FOOD PRODUCTS, PROTEIN BARS, BREAKFAST CEREALS, NATURAL HONEY, FRUIT JAMS AND PASTA SAUCE, ALL BEING GOODS INCLUDED IN CLASS 30
2885928   17/01/2015
SHREE JAGANNATH DEWDROPS PVT. LTD.
KALINGA NAGAR, DUBURI, JAJPUR-755026, ORISSA, INDIA.
Manufacturer, Merchant & Trader

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since : 27/06/2013

KOLKATA
Flour, Suji, Maida, Besan, Rice, Dal, Sugar, Green Moong, Black Gram, Noodles, Vermicelli, Papad, Coffee, Tea, Cocoa,
Sagoo, Baking Powder, Salt, Mustard, Zeera, Dhania, haldi, Chilly, Vinegar, Rice Powder, Tapioca, Chuda and Chuda
Powder, Tejpatra, Honey, Kabal Chana, Buta and Chana Sattu, Green and Plain Motar, Guda, Masroom, Methi, Madhuri,
Maka, Bajara, Black Pepper, Labang, Elaichi, Dalchini, Kala Zeera, Black Salt, Barley, Maize, Pulses and Spices, Cereals
and Cereal Preparations, Instant Food Mixes, Wafers, Ice Cream, Bread, Buns, Confectioneries, Biscuits, Pastry,
Chocolate, Malt and Mall Preparations

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark
shall be used as a whole.
2888457    23/01/2015
SHIV KARAN SINGH
E -406 GREATER KAILASH PART II NEW DELHI 110048
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
To be associated with:
2543003
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE
FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLES, YEAST,
BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, (CONDIMENTS), SPICES AND ICE, COFFEE
PRODUCTS, COFFEE BASED BEVERAGES, ICED COFFEE
2926751  20/03/2015

NISHAT FATMA  
ABDUL MAJID 

trading as ;M/S. NISA INDUSTRIES 
PILIBHIT ROAD, TOWN & POST RICHHA, TEHSIL-BAHERI, DISTRICT-BAREILLY, U.P. 
MERCHANTS AND MANUFACTURERS 

Address for service in India/Attorney address: 
S.SINGH & ASSOCIATES 
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9 

Used Since :01/04/2004 
DELHI 
RICE 

Registration of this Trade Mark shall give no right to the exclusive use of "BASMATI RICE"
2937168  07/04/2015
ANAND KAROLIA
trading as ;ANMOL ENTERPRISES
B-67/A, KAMLA NAGAR, KOTRA SULTANABAD, BHOPAL 462003, M.P.
Manufacturer
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :01/04/2015
MUMBAI
Rice, Pulses (Processed)
EAT TREAT ONLINE

2955228  05/05/2015
EATTREAT FOOD PVT.LTD.
C-153 DEFENCE COLOY 2ND FLOOR, NEW DELHI 110024
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
JITENDRA KUMAR & ASSOCIATES
B-52, GROUND FLOOR, GALI NO. 7, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-92

Used Since : 23/04/2015

To be associated with:
2955227

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
2958441  08/05/2015
AMRAPALI BIOTECH INDIA PVT.LTD.
C-BLOCK DDA MARKET, SURAJMAL VIHAR, NEW DELHI 110092
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051
Used Since :13/12/2007
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; CORN FLAKES; YEAST, BAKING - POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2961863  12/05/2015
MR. JITENDRA KUMAR JAISWAL
trading as ;M/S. VAISHNAVI GRIH UDYOG
196/4, Mirpara Road, Liluah, Howrah-711204, West Bengal, India,
Manufacturer & Merchant
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Used Since :01/07/2014
KOLKATA
Snacks being in Class-30
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER
2987465  14/06/2015
MR. AJIT KUMAR MOTWANI
trading as : DELITE FOOD PRODUCTS
B - 2, HAIDER GANJ, GWALIOR - 474 001.
Manufactures, Packer and Merchants
INDIAN NATIONAL
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since : 12/03/2001
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
3007430  14/07/2015
SH. RAJESH SETHI
trading as ;RAJESH TRADING COMPANY
SHOP NO .-16 , 17, HISSAR ROAD, SETHI MARKET , AMBALA CITY (HARYANA)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/05/2012
DELHI
BESAN, RICE & PULSES.
"ANUPRIYA"

3020485  30/07/2015

DHARMENDRA KUMAR

trading as ;DK enterprises

ZERO MILE GULABBAG, NEAR ITI COLLEGE, PURNIA, BIHAR

MANUFACTURER, MERCHANT, TRADER.

Used Since : 10/09/2013

KOLKATA

SPICES, TEA.
NEELU TEA

3022361  03/08/2015
ANJANEE KUMAR SWATANTRA
trading as ;BULBUL PRODUCTION
VILL.DHATTA, PO.DHARHA VIA PS.ROSERA,DIST.SAMASTI PUR,PIN-848210,BIHAR
MERCHANT, TRADERS.
Used Since :02/04/2012
KOLKATA
TEA.
3087790  29/10/2015
BALDEV MENGHANI,
trading as ;PREM TEA COMPANY
ZONE-II, D-7, V. VIHAR, BILASPUR-495001, CHHATTISGARH.
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2015
MUMBAI
TEA
Trade Marks Journal No: 1952 , 15/06/2020           Class 30

3186343    15/02/2016
SEEMA MILIND DATAR
Ganga Nagari, Flat No 56, Near Pratidnya Hall, Karve Nagar, Pune -411052
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2013
MUMBAI
Spices.
3211287  15/03/2016
VIMAL KUMAR SARIN
VIPAN SARIN
trading as; SAHAJ SRIJAN
#276, MODEL TOWN, AMBALA CITY, HARYANA, INDIA. 134003
Manufacturing and Trading

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since: 15/03/2016

DELHI
JAGGERY, SUGAR, RICE, FLOUR, AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY.
SOGANDH
3238973  21/04/2016
PARVEEN KUMAR
A-7/1, HAZARA PARK, KRISHNA NAGAR, (NEAR MAHAVIR MANDIR) DELHI 110051
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :01/01/2016
To be associated with:
3238971
DELHI
TEA, COFFEE, WHEAT FLOUR, BESAN, BREAD, BISCUIT, SALT, SPICES INCLUDING IN CLASS-30
3440798  26/12/2016
GEETANJALI AYURVEDIC PVT. LTD.
C-25, RAMA VIHAR, DELHI-110081 (INDIA)
MANUFACTURER & MERCHANT
COMPANY REGISTERED UNDER THE COMPANY ACT 2013
Used Since : 20/12/2016

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
AISHWARYA

3492050   23/02/2017
PARDEEP KUMAR SAINI
5A/1, ANSARI ROAD, DARYAGANJ, DELHI-110002
MANUFACTURER AND MERCHANTS
AN INDIAN

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
CANDY & TOFFEES INCLUDED IN CLASS 30.
SURESH KUMAR GOENKA
105, Aadhunik Apartment, Plot No. 08, Sector-52, Gurgaon, Haryana-122001
Manufacturing and Trading
RNK Company (Sole Proprietorship)

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Used Since :24/02/2017
DELHI

Tea as included in class 30.
King's Harvest
3527638  14/04/2017
ARUN KUMAR GARG
Mayank Garg, Purani Mandi, Kiccha Road, Sitarganj-262405, Udham Singh Nagar, Uttarakhand
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
FOOD AND FOOD ARTICLES INCLUDING NATURAL SWEETENERS, POHA, RAVA, INSTANT FRIED RICE, VEG BIRYANI,
SPICE EXTRACTS AND OLEORESINS, PARATHA MIXES, EXTRUDED SNACKS, READY TO EAT FOOD PRODUCTS AND
SNACKS; CONFECTIONERY, NAMKEEN, BREADS, BISCUITS, PASTA, CAKES, PASTRY, COFFEE, TEA, COCOA, SUGAR,
RICE, SALT, PULSES, BAKING POWDER, SPICES, WHEAT FLOUR, BESAN, FLOUR PRODUCTS MADE FROM CEREALS,
MUSTARD, HONEY, TREACLE, PEPPER, VINEGAR, KETCH UP AND SAUCES (CONDIMENTS), CHOCOLATES,
ASAFOETIDA, MACARONI, NOODLES, SPAGHETTI, VERMICELLI, YEAST, MONOSODIUM GLUTAMATE BEING GOODS
BAKER'S SELECT

3542175  04/05/2017
ALISHA RETAIL PRIVATE LIMITED
F-2/7, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020
COMPANY

Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY, PASTRY AND CONFECTIONERY PRODUCT LIKE CAKE, SANDWICH
BINDASS SNACKS

3542176  04/05/2017
ALISHA RETAIL PRIVATE LIMITED
F-2/7, OKHLA INDUSTRIAL AREA, PHASE- 1, NEW DELHI- 110020
COMPANY

Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034

Proposed to be Used

DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY AND FOOD PRODUCT LIKE ROASTED DRY FRUITS, SNACKS, NAMKEENS
BINDASS BITES
3542179   04/05/2017
ALISHA RETAIL PRIVATE LIMITED
F-2/7, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020
COMPANY
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Proposed to be Used
DELHI
PREPARATIONS MADE FROM CEREALS, PREPARATIONS MADE FROM MILK, BREAD, CAKE, PASTRY,
CONFECTIONERY AND FOOD PRODUCT INCLUDING SNACKS, NAMKEEN, CHOCOLATE
SOUE & YUM FOODS

3547699    12/05/2017
SH. CHARANJEET SINGH
trading as ;SH. CHARANJEET SINGH
PLOT NO. 013 VILLAGE NARAYANGARH CHUGIAN DISTT MOHALI PUNJAB
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE
MISTY GOLD FOOD PRODUCTS
3564818  06/06/2017
MOHD. FAIZEN
E-107, Kh. No.328 ABL, Fazal Enclave-II, PL-459, T. NOL.4174, Shaheen Bagh, New Delhi - 110 025
Proprietor
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/04/2015
DELHI
Flour and preparations made from cereals, bread, pastry and confectionery and baking powder.
3568479  12/06/2017

UNIVERSAL FOOD
House No 292, street no -7A, Vishnu Garden, Kankhal, Haridwar, PIN-249407
Partnership Firm

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used
DELHI

Namkeen, Sweets, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices included in class 30.
3590274  12/07/2017
SH. RAKESH SINGHAL PROPRIETOR OF RICHA FOOD PRODUCTS.
PLOT NO.-6, GAGANDEEP COLONY, BALSAMAND ROAD, HISAR, HARYANA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

NAMKEEN, SNACKS, PUFFS, RINGS, CHIPS, READY TO EAT SNACK FOODS, BISCUITS, MUSTARD, CONFECTIONERY,
ICES CHOCOLATES, PASTRY, RUSK, SWEETS, SAUCES, HONEY, NOODLES, CAKES INCLUDED IN CLASS 30.
3616111   19/08/2017
ARVIND KUMAR KESHARWANI, TRADING AS M/S- GLOW ADVERTISING
Plot No. 168/9-A, Hind Vihar, Barra-6, Kanpur (U.P.), India.
proprietor
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Proposed to be Used
DELHI
asafoetida (Hing)
3628589  29/08/2017
ANUJ MITTAL
68, Sarai Karori, Raniwala chowk, Near Goverdhan Temple, Khurja-203131
Properitor- Ms. DCM Spice's Company

Address for service in India/Attorney address:
BHAGAT LAW ASSOCIATES
1408/26-A, DARBARI LAL BUILDING, 1ST FLOOR, CHOWK TILAK BAZAR, DELHI-6
Used Since : 20/08/2017

DELHI
Spices, Tea, Coffee, Sugar, Rice, Atta, Flour, Maida, Daliya, Baking Powder, made from cereals.
3661060  23/10/2017
MR. SHAMAL KHAN TRADING AS AFGHAN AGRO SERVICES
House #10, Street #2, Opposite Attorney General Office, Taimani, Kabul, Afghanistan
(Proprietor)
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.
FRUITKI

3691676  30/11/2017

CHARU
702, BLOCK O, MAYA GARDEN PHASE 2, VIP ROAD, ZIRAKPUR, MOHALI, PUNJAB-140603
INDIVIDUAL

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
CAKE, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER AND CHOCOLATES
CHEESE VEG NEPOLEON GRILL SANDWICH

3743761 03/02/2018
MR. JEEVAN RATNAKAR BHAGAT TRADING AS: SUPREME SANDWICH CORNER
SHOP NO. 04, SHREE JOGESHWARI SAHAKARI GRUHRACHANA SANSTHA, C. S. NO. 34, BUDHWAR PETH, PUNE- 411002, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/10/2010
MUMBAI
SANDWICH, PIZZA, BURGERS, BREAD, CONFECTIONERY AND BAKERY PRODUCTS
3837237  18/05/2018
MRS. HEMLATA DWIVEDI
M/s GRACY INDUSTRIES, B-57, Industrial Area, Maharajpura, Pinto Park, Gwalior - 474005 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
SNACKS MADE OF CEREALS; SALTED SNACKS MADE OF CEREALS
4048690  07/01/2019
SAMSUL HAMEED
trading as ;NALAN
NO.444, KRISHNAJIPATTINAM MANAMELKUDI TALUK SUBRAMANYAPURAM-614630, PUDUKKOTAI DISTRICT
TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCIATES
15, KOLAPPATTI ROAD, KAVERY NAGAR, AIRPORT - P.O. TRICHY - 620 007
Used Since :17/10/2018
CHENNAI
MILLET MIX, CEREALS MIX, CHAPPATHY POWDER, FLOUR AND PREPARATIONS MADE FROM CEREALS, JAGGRY
POWDER, HONEY, SPICES, ORGANIC RICE AND CEREALS.
4065235  23/01/2019
SOWJANYA FOODS PRIVATE LIMITED
DOOR NO:1-145, SIDDA RAMPURAM, BUK ANANTAPUR, ANANTHAPUR-515701
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Papads, Sauces, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4071585  30/01/2019
SACHIN KUMAR SINGHAL
713 NITI KHAN-D-1, INDIRAPURAN, GHAZIABAD
INDIVIDUAL
Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour. Maida, Suji, Pulses, Sago, Wheat, Besan, Papad, Spices, Bread, Namkeen,
Biscuits, Salt, Cakes, Powder Milk, Jeera, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, ices, Sweets, Honey,
powder, Vinegar, Flour and Preparations Made From Cereals and Sauces.
The Trademark Act-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Ginger And Garlic Paste Etc, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

The mark should be used as a whole.
4130255 27/03/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
New No. 6 & 8, (Old No. 38 & 39), Front Portion, Bhagirathi Ammal Street, T Nagar, Chennai - 600017
Private Limited
Address for service in India/Attorney address:
NADAR VENILLA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Ketchup, Spices, Ginger paste, Pastries.
4148087 15/04/2019
BABBAR SARVAR ALI KHAN
S/O SARVAR ALI KHAN MILLAT NAGAR, SHASTRI MOHALLA, BEHIND NEW HONDA JALNA MH-431203

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street, Spurtank Road, Chetpet, Chennai - 600031

Proposed to be Used
MUMBAI
Tea *

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADEMARK. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OVER THE OTHER DESCRIPTIVE WORDS...
RAMESH CHANDRA GARG, trading as: SAFAL INDIA
Mahadev Niwas, Nai Abadi, Mandysaur, Madhya Pradesh- 458001
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR,NEAR METRO PILLAR NO 769,MIE PART-A,DELHI ROHTAK ROAD,
BAHADURGARH, HARYANA-124507

Proposed to be Used
MUMBAI

FLOUR AND PREPARATIONS MADE FROM CEREALS (NAMKEEN, NOODLES, PASTA), WHEAT FLOUR, BESAN (GRAM FLOUR); RAWA, MAIDA, SUJI, WHEAT FLOUR, BREAD, PASTRY, COOKIES, BISCUITS, CONFECTIONERY,
CHOCOLATES, BAKERY PRODUCTS, CONDIMENTS, SPICES AS INCLUDED IN CLASS 30
4178353  16/05/2019
MR. SUDHIR KUMAR AGARWAL, (PROPRIETOR) SUDHIR KUMAR ASHISH KUMAR,
40, SHYAMGANJ NEAR ADARSH SWEETS, BAREILLY-243005,
Proprietor
Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :01/04/2003
DELHI
SPICES
- 
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4214755    24/06/2019
J. VIKNESH, PROPRIETOR TRADING AS CAKE TRACK
NO.8, MAIN ROAD, ROADMANNANDAL, KALLAKURICHI (T.K), VILLUPURAM (D.T), TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2, NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
CAKES, ALMOND CAKES, ECCLES CAKES, FRUIT CAKES, RICE CAKES, ICED CAKES, CREAM CAKES, CHOCOLATE
CAKES, MILLET CAKES, PLUM CAKES, CANDY CAKE DECORATIONS, ICE CREAM CAKES, CHOCOLATE DECORATIONS
FOR CAKES, WHEAT-BASED SNACKS, TAPIOCA-BASED SNACKS, SAMOSA (INDIAN SNACK FOOD), PUFFED CORN
SNACKS, CEREAL-BASED SNACK FOODS
PUZZOLANA

4222656  02/07/2019

PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm

Address for service in India/Agents address:

PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI
Chocolate; Chocolate products; Chocolate sweets; Chocolate desserts; Filled chocolates; Chocolate bars; Chocolate confections; Filled chocolate bars; Coffee, tea, cocoa and artificial coffee; Sugar; Rice; Flour; Cereal preparations; Bread; Confectionery; Ice; Honey; Yeast, baking-powder; Vinegar; Salt; Mustard powder [spice]; Spices.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2754155.
4239154   18/07/2019
MJEGADHEESVARAN TRADING AS SRI SAI MASALA
D.NO.1/401 L, THOTTATHUPALAYAM, POOLUVAPATTI POST, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals, Pan masala, Powdered spices, Dhania powder (coriander), Chilli powder,
Cinnamon powder, Curry powder, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa(Wheat Product),
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar,
Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes and Sambar Powder.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4342593   08/11/2019
HARSHAD PATIL
C - 203 KANCHANGANGA SHIVANAND GARDENS
PROPRIETOR

Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Soceity, Sinhagad Road, Opp. Parvati Water Work, Pune-411030. Maharashtra.

Proposed to be Used

MUMBAI
BAKERY PRODUCT INCLUDING BISCUIT, WAFER, CHOCOLATE, PASTRY, BREAD, PIZZA AND CONFECTIONERY;
SPICES, INSTANT MIX POWDER, FLOUR PREPRATIONS, CEREALS, CREAM, SWEETS, NAMKEENS, PAPAD, NOODLES,
COCO, ICE, HONEY, CANDY;
4369523   06/12/2019
GAURAV LAXMIKANT RANA
S.NO.286/3, PLOT NO.19, VISHAL COLONY, GURUDATT NAGAR, JALGAON, 425001, DIST. JALGAON, MAHARASHTRA, INDIA
INDIAN NATIONAL, SOLE PROPRIETOR OF CHANDULAL ICECREAM

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :06/02/2018

MUMBAI
ICE CREAM, ICE CREAM DESSERTS.
4370124  06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :01/04/2016
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4373027    10/12/2019
M/S AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD.,
2735/9, Mohan Lal Palace, Naya Bazar, Delhi- 110 006
(A company duly incorporated under Indian Companies Act. 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :07/09/2019
DELHI
Rice
4386432  23/12/2019
AZARODDIN RAJJAK SHAIKH
CHAUGAON ROAD, SATANA, 423301, DIST. NASHIK, MAHARASHTRA, INDIA.
INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
spices, chilli powder, turmeric powder, coriander powder, garam masala, whole spices, ground spices, tea, snacks.
4388921   25/12/2019
M/S. GHANSHYAM MASALA MILL
Ptol No. 12, 13. Vinayak Nagar, Khavda Road, Bhuj - 370001, Kachchh, Gujarat.
Partnership Firm
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :25/01/2017
AHMEDABAD
Spices
4390052   26/12/2019
SARVESHWAR FOODS LIMITED
SARVESHWAR HOUSE, BELOW GUMAT, JAMMU (J&K)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2007

DELHI
Rice.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4390261 26/12/2019

BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE

Address for service in India/Agents address:

PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI

Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
4390262  26/12/2019

BTW INDIA PVT. LTD.
A-14, FOOD ZONE, LAWRENCE ROAD, INDUSTRIAL AREA, DELHI – 110035.
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
Trade Marks Journal No: 1952, 15/06/2020 Class 30

4393742 30/12/2019
MR. KAPIL KANADE
Trimurti Chowk, Nashik – 422008
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Spices, Namkeen, Pickle & Chutney.
4396837    03/01/2020
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate
Used Since :30/08/2018
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
MILTON CONFECTIONERY LLP
C-60, UDYOG KUNJ, PANKI INDUSTRIAL AREA, SITE-5, KANPUR 208005, UTTAR PRADESH
Limited Liability Partnership

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Used Since : 15/11/2019

DELHI
TOFFEES, HARD BOILED TOFFEES, LOLLIPOPS, CANDIES AND CONFECTIONERY
4398331 04/01/2020
VASUBHAI J. SAVLANI TRADING AS POONAM CONFECTIONERY WORKS
151+152/3, NEAR BANK OF BARODA, G.I.D.C., NARODA, AHMEDABAD-382330, GUJARAT, INDIA
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 11ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
AHMEDABAD
Confectionery (Non-medicated), Chocolate and Candy
4400265  07/01/2020
JAJARAA FOODS AND INGREDIENTS PRIVATE LIMITED
FLAT NO. 302, 7D MATASYA GANDHA GROUP, SECTOR - 7, VIDHYADHAR NAGAR, NEAR JALVAYU VIHAR, JAIPUR - 302039, RAJASTHAN
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :01/12/2008
AHMEDABAD
LONGI MIRCH POWDER, SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, ICE CREAM, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), PROCESSED HERBS
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4401746 08/01/2020
MOHD. TALIB PROPRIETOR OF GUDDU BAKERY.
D-27, B-1, TRONICA CITY INDUSTRIAL AREA, LONI, GHAZIABAD, UTTAR PRADESH-201103.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RUSK, TOAST, BREAD, BISCUIT, NAMKEEN, PASTRY, COOKIES, PUFF, POPCORN, CHIPS, READY TO EAT SNACK FOODS AND CHOCOLATE.
AVALGO

4417205    23/01/2020
VITAZ FOOD AND BEVERAGES PRIVATE LIMITED
Plot No. E-162, GIDC Electronic Estate, Sector-26, Gandhinagar, Gujarat, India - 382026
PRIVATE LIMITED COMPANY
Proposed to be Used
AHMEDABAD
Candy.
4424093  29/01/2020
PRIYANKA
C/O ASHUTOSH KUMAR, VIVEKANAND MEERPUR, PUKHRAYAN (DEHAT) KANPUR DEHAT, UTTAR PRADESH 209111
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Ice cream, Ice cream mixes
HAARTZ

4430748  05/02/2020

M/S DESIRE CONFECTIONERY PVT. LTD
P.H.NO.26, SURVEY NO. 332/3/9, R. D. UDHYOG NAGAR, NEAR SITA SHREE, PALDA, INDORE(M.P.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT 1956.

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P.) -452007

Proposed to be Used

MUMBAI
Chocolates, compound chocolates, milk chocolates, dark chocolates, white chocolates, chocolate paste, all other cocoa preparations, toffees, sugar boiled candies, panned confectioneries, sugar confectioneries caramels, lollipops, jellies, bubble gums, mint candies and gums (non medicated), chewing gums and confectionery, wafers, bakery products, extruded corn snacks, extruded wheat snacks, farsan (cereal based snacks), noodles & ready to eat cereals included in class-30.
GOPAL SINGH RATHORE
363-D, SCHEME NO. 51, NEAR SANGAM NAGAR, INDORE (M.P.)-452006
INDIVIDUAL

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
NAMKEENS, SEV, MIXTURE, CHEWDA & SALTED FOOD PREPARATION, WAFERS, FLOUR BASED CHIPS, CHIPS
(CEREAL PRODUCTS), GRAIN BASED CHIPS, VEGETABLE FLAVOURED CORN CHIPS, PUFFS, CONFECTIONERY,
BAKERY PRODUCT, FRYMES, POP CORN, SNACKS, SNACKS MANUFACTURED FROM CEREALS, FOODS INCLUDED IN
CLASS-30.
LONGI

4430751  05/02/2020
M/S VISHWAKARMA GRAH UDYOG PVT. LTD.
103, NANDLALPURA, INDORE (M.P.)
A COMPANY DULY INCORPORATED

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
To be associated with:
3726555

MUMBAI
NAMKEEN, SEV, MIXTURE, CHEWDA & SALTED FOOD PREPARATION, CONFECTIONERY, BAKERY PRODUCT, COFFEE,
TEA, COCOA, & ARTIFICIAL COFFEE, RICE, TAPIOCA, SAGO, FLOUR PREPARATION MADE FROM CEREALS, EDIBLE
ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS),
SPICES, ICE INCLUDED IN CLASS 30.
4432589  06/02/2020
ABHISHEK TYAGI
52, SECTOR-18, HUDA, JAGADHRI, HARYANA-135003
INDIVIDUAL
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
BHUIJA (CEREAL BASED FRIED SNACKS)
SARVSEHAT

4432591    06/02/2020

ABHISHEK TYAGI
52, SECTOR-18, HUDA, JAGADHRI, HARYANA-135003
INDIVIDUAL

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI
BHUJIA (CEREAL BASED FRIED SNACKS)
Trade Marks Journal No: 1952, 15/06/2020 Class 30

4433689  07/02/2020
MR. K. GANESH, SOLE PROPRIETOR OF M/S. ELITE VEGGIES
New No.6/1, Old No.2A, East Krishnappa Garden, 3rd Street, Old Washermenpet, Chennai – 21
INDIVIDUAL

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWAREPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI

SPICES, SPICE POWDER, GARAM MASALA, TURMERIC, COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, PREPARATIONS MADE FROM CEREALS, BISCUITS, HONEY, SALT, AROMATIC PREPARATIONS FOR FOOD, CONDIMENTS, FLOUR OF MILLETS AND PRESERVED GARDEN HERBS
VOLO

4436460  10/02/2020
PG DAUGHTERS FIRST CARE PRIVATE LIMITED
40 JAIPUR HOUSE AGRA UP 282010 IN
THROUGH IT'S DIRECTOR PRABHAT CHANDRA GUPTA

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.

Proposed to be Used

DELHI

ALL SPICES, WHOLE SPICES AND SPICES POWDER, BLEND SPICES, MIX SPICES, SNACKS, NAMKEENS, BESAN (GRAM FLOUR), Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); OF ALL KINDS BEING INCLUDED IN CLASS-30
PAYAS
4436461  10/02/2020
PITAMBARI PRODUCTS PRIVATE LIMITED
3rd Floor, Hemendra Co-op. Hsg. Society, Gokhale Road, Thane 400 602
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Jaggery, Sweetener
4437164  11/02/2020
MR. RANJEETKUMAR SHAHU TRADING AS S R FOODS
OPP NANUMAL BUILDING, BAJERIA SANTRA MARKET, NAGPUR - 440018, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THAN (E)-400603
Proposed to be Used
MUMBAI
SWEETS, NAMKEEN.
4437583  11/02/2020
SRIRAM BALAKUMAR
NO 19, GRACE GRANDE APARTMENTS, F2, 12TH STREET, THIRUMALAI PRIYA NAGAR, PUDUR, AMBATTUR, CHENNAI - 600053
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Honey, Spices, Processed herbs
4438129  12/02/2020
RADHIKA R.K. NAIR
Utharas, Karipayil Road, Rajagiri P.O., South Kalamassery, Ernakulam, Kerala, India-683 104
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI

Rice; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
4440300   13/02/2020
NARWAL FOOD PRODUCTS PVT. LTD.
OFFICE 221, SECOND FLOOR, MANALI TOWER, PLOT NO.-110, GANDHIDHAM, GUJARAT.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
AHMEDABAD
RICE, PASTA AND BISCUITS.
KAUNTEYA JAISWAL PROPRIETOR OF MAA SHARDA FOOD PRODUCTS.
INDUSTRIAL AREA, AJIRMA, MANENDRAGARH ROAD, AMBIKAPUR (C.G) PINCODE 497001

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA, 214 RATNAMANI COMPLEX INDORE 452001

Proposed to be Used
MUMBAI
SPICES, FLOUR AND PREPARATION MADE FROM CEREALS, SOYA BADI, TEA, BAKING POWDER, SALT. (SENDHA NAMAK) VENEGAR, SAUCES, RICE FLAKES (POHA), PAPAD, BADI, PICKLES.
SYAAMAL

4440659  13/02/2020

SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT.- KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

To be associated with:
4392259

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BHUJIA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE
CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
SIYAMAL

4440663   13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
2826858

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BHUJIA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
SHAHZAD AHMAD  
PURANA QUILLA, SIWAN, BIHAR - 841226, INDIA  
Proprietor

Address for service in India/Agents address:  
MRS. MEENA BANSAL 
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used  
KOLKATA  
Coffee, coffee-based beverages; tea, teabased beverages; tea bags, tea pouches, tea packets, tea and coffee of all types included in class 30.
Trade Marks Journal No: 1952, 15/06/2020 Class 30

4445864  18/02/2020
MR. RAJAT GULSAHAN CHHABDA
Village Maldongri, Tal-Bramhapuri, Dist-Chandrapur-441206.
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Rice.
KALABATI (WORD)

4445974   19/02/2020

BINAPANI SAHOO
INFRONT OF RANIHAT HIGH SCHOOL, RANIHAT (TELI SAHI), PO. BUXI BAZAR, PS. MANGALABAG, PIN- 753001,
CUTTACK, ODISHA, INDIA
PROPRIETARY

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
RICE
4446062  19/02/2020
MR. C. SIVAKUMAR, TRADING AS M/s. S M T TRADERS.
23/13, PKM Complex, Old Bus Stand, Opp Daily Market, Perundurai, Erode-638 052, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Brown Sugar, Palm Sugar, Palm Jaggery and Palm Jaggery Powder.
Haven House

4446652    19/02/2020

SHWETA ACHANTANI
GH-4, IC Gurgaon One Complex, Sec-22, Old Delhi Gurgaon Road, Gurgaon -122015, Haryana

INDIVIDUAL

Address for service in India/Attorney address:

HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasha, Kolkata, West Bengal 700107

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD PEPPER, VINEGAR, SAUCES, SPICES; ICE
4448624   20/02/2020
MANSI MISHRA
Millennia Foods Development Corporation, 26/23, East Punjabi Bagh, New Delhi
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :10/05/1989

DELHI
Spices, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread,
pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments
CHETTINAD AACHI

4449362    21/02/2020

ANBARASAN M
434, Achravakkam Road, Sembakkam Post, Thiruporur Taluka, Chinglepet District - 603108, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Muesli snacks, Salt, Spices, Baked goods, Cakes, Biscuits, Chocolate, Coffee beverages, Tea beverages, Dairy ice cream
4449743  21/02/2020
AISHWARYA CHINMAY, PROPRIETOR OF M/S KASHAYAM BLENDS
5, Floor-1, 102, Madhav Wadi, Mumbai Marathi Granth Sangrahlaya Marg, Dadar Rly Stn. Mumbai, Maharashtra - 400014
PROPRIETOR

Address for service in India/Attorney address:
PRAVEEN K & ASSOCIATES, COMPANY SECRETARIES
PRAVEEN K & ASSOCIATES (Company Secretaries) C-53, Tyagi Vihar, Near Saraswati Public School, Nangloi, New Delhi - 110041

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4452639  25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India, Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
To be associated with:
1305203, 2597923, 3529414

MUMBAI
Fruit jellies [confectionery]; Custard powder; Cocoa powder; Yeast powder; Baking-powder; Chocolate powder; Powders for making ice cream; Powdered mixes for the preparation of chocolate drinks; Chocolate powder for the preparation of chocolate-based drinks; Condiments; Sauces [condiments]; Vinegar, sauces [condiments]; Savoury sauces used as condiments; Cocoa-based condiments and seasonings for food and drink; Mixes for making cakes; Custard-based fillings for cakes and pies; Prepared cocoa beverages; Cocoa-based ingredients for confectionery products; Tea; Green tea; Slimming tea; Tea substitutes; Instant tea.
Trade Marks Journal No: 1952, 15/06/2020 Class 30

4453831 26/02/2020
JITENDRA KUMAR AGARWAL TRADING AS OM TRADERS
486/155, DALIGANJ, LUCKNOW
Sole Proprietorship
Address for service in India/Attorney address:
ADV MOHIT DHINGRA
F-11, First Floor, LDA Market, Vivek Khand-2, Gomti Nagar, Lucknow - 226010
Used Since :01/07/2017
DELHI
TEA, SUGAR, RICE, DALIA, PAPAD, SPICES, ROASTED CHANNA DAL, FLOUR PREPARATIONS MADE FROM CEREALES; ATTA, KUTTU ATTA, SINGHARA ATTA, SALTS, BEGAN, MAIDA, SUJI, SATTU & CHANNA SATTU, CORNFLOUR, PULSES INCLUDING ARHAR DAL, CHANNA DAL, MASOOR DAL, MATAR DAL, RAJMA, URAD DAL, RICE FLOUR, POHA, PASTA, MACRONI, VERMICELLI INCLUDED IN CLASS 30
4453899  26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, KIADB Industrial Area, Malur, Kolar - 563130, Karnataka, India.
A company incorporated in India under the Companies Act 2013

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
RICE, UPMA, IDLY, VADA, UTTAPAM, DOSA & SPICES.
FRESHIFY
4454397   26/02/2020
SAI AQUA (IN) PVT LTD
24-1-21, WEAVERS COLONY NEAR RAJA THEATHRE, RAJAHMUNDRY, EAST GODAVARI - 533101

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since : 27/07/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Muthiamma’s

4454934  26/02/2020
KIZHAKOODAN SREERAJ
KIZHAKOODAN SREERAJ, PROPRIETOR OF DELLMARC FOOD PRODUCTS, AMBADATH BUILDING, 9/65C, DELLMARC FOOD PRODUCTS, NELLAYI, NELLAYI, THRISSUR DISTRICT, PIN CODE: 680305, KERALA

Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nf Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionery, ices, sugar, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices, ice.
4455491  27/02/2020
AXRA LIFE SCIENCES PVT LTD
4 PALAK APARTMENT L J COLLAGE ROAD VASTRAPUR AHMEDABAD 380015.
Private Limited Company
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052
Used Since: 27/09/2017
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
LALJI

RAJKUMAR AGRAWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS LALJI AGRAWAL

Subhash Chowk, Satna, Madhya Pradesh- 485001

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

To be associated with:

3082442

MUMBAI

Flour and preparations made from cereals (atta, rawa, maida, suji, besan)
HABEEB RAHMAN CHOYICHAN KANDY
CHOYICHANKANDY, OORKADAVU, KARUMARAKKAD (P.O), 673640 PIN
ALL KINDS OF PERIODICALS AND BOOKS
Individual

Proposed to be Used

CHENNAI

Ice cream, Ice cream sticks, sip-up, ice cubes
OM PRAKASH TANWANI  
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.  
INDIVIDUAL  

Address for service in India/Attorney address:  
S.SINGH & ASSOCIATES  
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used  
To be associated with:  
1544561  
DELHI  
Namkeen, puff, dal moth and confectionery products
SHREE ACHARYADHENU

4456704  27/02/2020
ASHOK KUMAR TRADING AS M/S. MARVEL TRADERS
55, PHASE-1, CHANDAN NAGAR, HISSAR, HARYANA-125001
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/02/2020

DELHI
Sugar, coffee, tea, cocoa, rice, flour, maida, suji, spices, biscuit, salt, confectionery, chocolates, poha, pastry and rusk
4458219  29/02/2020
VENUGOPAL R SOLE PROPRIETOR OF BIO MAGNUM
NO 43/A 5TH CROSS ATTUR AKSHAYA NURSING HOME,YELAHANKA ATTUR MAIN ROAD,BANGALORE,560064
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamml Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Food flavourings, other than essential oils, Vanilla flavourings for food or beverages, Saffron [seasoning], Vanilla
flavourings for culinary purposes, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago;
Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other
edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and
other condiments; Ice [frozen water]
4458669   29/02/2020
MANISH KUMAR
WA-185 B, 2nd Floor, Gali No 5, Near Sita Ram Mandir, WA-Block, Shakarpur, Delhi 110092
Proprietor

Address for service in India/Attorney address:
RATNESH KUMAR & CO.
Office No 106, B-7, Saraswati Complex, Subhash Chowk, Laxmi Nagar, Delhi 110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
RAPIDO

4459200  02/03/2020
MR. NIPUN GUPTA
trading as ;MR. NIPUN GUPTA
7/28, ROOP NAGAR, MALKA GANJ, NORTH DELHI-110007, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LEX AZURE JURIS
C-27, GEETANJALI ENCLAVE, NEW DELHI-110017, INDIA.

Proposed to be Used

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PAST AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER) PAAN MASALA (AS MINT FOR BREATH FRESHENING)
JASHITA
4459557    02/03/2020
PAWAN KUMAR TRADING AS ARJUN TRADERS
GALI NIM WALI, NEAR SBI, FAROZEPUR CITY-152002 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Aniseed, Namkeen (cereal based fried snacks) & Bhujia (cereal based fried snacks).
4459793  02/03/2020
PULIKATHARA RAJAGOPALAN MANOJ
B-190/NA SREEVASTA GARDENS THUDIYALUR COIMBATORE 641034
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
NUSAIBA
4460291   02/03/2020
ISHWAR CHAND BANSAL.
HOUSE NO.-24, ROAD NO.-73, WEST PUNJABI BAGH, NEW DELHI-110026.
INDIVIDUAL NAME
Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092
Proposed to be Used
DELHI
RICE, SPICES AND TEA.
GULMIRZA

4460292  02/03/2020
ISHWAR CHAND BANSAL.
HOUSE NO.-24, ROAD NO.-73, WEST PUNJABI BAGH, NEW DELHI-110026.
INDIVIDUAL NAME
Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092

Proposed to be Used
DELHI
RICE, SPICES AND TEA.
RUBAYA

4460294  02/03/2020

ISHWAR CHAND BANSAL.
HOUSE NO.-24, ROAD NO.-73, WEST PUNJABI BAGH, NEW DELHI-110026.

INDIVIDUAL NAME

Address for service in India/Attorney address:
KP AND ASSOCIATES
A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092

Proposed to be Used

DELHI

RICE, SPICES AND TEA.
BUZZ MAX PRODUCTS PVT LTD
308, Plot No. 2, Sector 5, Aggarwal Tower Mlu Plaza, Dwarka New Delhi 110075
private ltd company

Address for service in India/Attorney address:
RAJIV RANJAN PRASAD
CHAMBER NO 475, PATIALA HOUSE COURTS NEW DELHI, INDIA

Proposed to be Used
DELHI
CHOCOLATE, CHOCOLATES NON-MEDICATED CONFECTIONERY, BISCUITS, CAKES, PASTRY, WAFERS, SNACK FOODS, ICE CREAM AND ICE CONFECTIONS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE AND ALL BEING GOODS INCLUDED IN CLASS 30.
4460723    03/03/2020
INTREND MARKETING LLP
406, EUREKA CHS, HIRANANDANI ESTATE, THANE 400607, INDIA,
A Limited Liability Partnership incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/02/2020

MUMBAI
Sweets; Chocolate confectionary; Bakery goods
Proposed to be Used
MUMBAI
SPICES, SPICES IN THE FORM OF POWDERS, MIXED SPICES, CURRY SPICES, TURMERIC, TURMERIC FOR FOOD, SUGAR, PICKLE RELISH, SWEET PICKLE [CONDIMENT], CHUTNEYS, SAVORY SAUCES, CHUTNEYS AND PASTES.
ZKL

4462990   04/03/2020
GURMOHAN ARORA TRADING AS GM SALES CORPORATION
B-28, JJ ENCLAVE, PUNJABI BAGH, DUGRI, LUDHINA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2020

DELHI
Spices including Salt, Turmeric, Chilli Powder, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery & Bakery Goods.
4463548 05/03/2020
ARJUN CHHETRI TRADING AS MEVEDIR
Ground floor, D.B. Basnet Building, Daragoan, Tadong, Gangtok - 737102, Sikkim
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
SIKOTAR

4463887   05/03/2020
RAKESH N. PARMAR trading as M/s. Sikotar Trading Company
A/25, A.P.M.C. Market – 1, Phase - 2, Sector 19, Vashi, Navi Mumbai – 400 703, Maharashtra, India
Proprietor

Address for service in India/Attorney address:
KRISHNA KUMARAN U G MENON
302, gurudham CHS LTD, PLOT NO.65/66, SEC - 4, NEW PANVEL(E) 410206

Proposed to be Used

MUMBAI
spices; powdered spices; garam masala; edible spices; coffee; tea; cereals for use as flavours in foodstuffs; chili powder;
onion powder; baking-powder; yeast powder; sauce powder, chocolate powder; curry powder; garlic powder; custard powder, cocoa powder; cake powder; baking powder; pudding powders; dhania powder; pepper powder; mixed spice powder, ginger; tea masala; ice cream powders; hot pepper powder spice; dried sauces; idli paste (foodstuff made of rice powder) sambhar powder
BBJ ENTERPRISES PVT. LTD.
C/O Buddhadev Das, Vill-Silinda Purba, P.O.-Silinda, Nadia-741223, West Bengal.
A Company incorporated under the Companies Act, 2013.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Noodles.
4464465 05/03/2020
MR. SURESH KUMAR GHANSHYAM DASS SINGHAL MANUFACTURE AS VIJAY ENTERPRISES
220/221, Chikhali Dev Sthan, Kalmana Road, Nagpur- 440 035
SOANHUT
Address for service in India/Attorney address:
TILAKRAJ KHUNGAR
211,212 ashapura appt wardhman nagar nagpur
Proposed to be Used
MUMBAI
SOANPAPDI
BHAGWATI BUTTER GOLD
4466343  07/03/2020
BHAGWATI FOODS PRIVATE LIMITED
305 MANGALAM- A, 24 HEMANTA BASU SARANI, KOLKATA-700001
BODY INCORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :15/02/1983
To be associated with:
1029364, 4466341
KOLKATA
BISCUITS, CONFECTIONERIES, CAKES, COOKIES, WAFERS
T TIME

4466344   07/03/2020
BHAGWATI FOODS PRIVATE LIMITED
305 MANGALAM- A, 24 HEMANTA BASU SARANI, KOLKATA 700001
BODY INCORPORATE

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :15/02/1983

To be associated with:
960369
KOLKATA
BISCUITS, CONFECTIONERIES, CAKES, COOKIES, WAFERS
AABROO

4466610  07/03/2020

ANSHUL GOYAL

939, SECTOR-9, URBAN ESTATE, ATAL PARK ROAD, KARNAL-132001, HARYANA.

INDIVIDUAL NAME

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4468476  11/03/2020
ALKA FOODS PVT. LTD.
26, PRITAM BHAWAN, S.S.I. LAGHU UDYOGR NAGAR, G.T. KARNAL ROAD, DELHI-110033.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/03/2020
DELHI
Confectionery (non-medicated), toffees, candies, lollypops, chocolates, jellies (fruits-confectionery), namkeen, mixtures, bujia, chips, wafers, puffs, balls and other snacks foods, ready to eat foods products, Tea and Coffee, Salty Preparations, Chewable tablets, Churan, Churan Tablets Confectionery, Sugar and Ber Preparations, Sugar Boiled Confectionery and Spices included in class 30.
4469277    11/03/2020
HARSHA YADALAM
143/27, 4th Cross, 7th Main, 2nd Block, Jayanagar, Bangalore, Karnataka - 560011
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4469406   12/03/2020
MR. BHARAMAGOUZA DALAWAI
NULAGERI, KALAGONDA, HAVERI, HIREKERUR, KARNATAKA, 581111, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
P. SAILAKSHMI
NO.250/8, 1ST FLOOR, KAMALAM, APARTMENTS, KALI AMMAN KOIL STREET, NATESAN NAGAR, VIRUGAMBakkAM,
CHENNAI-600092.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE AND PREPARATIONS MADE THEREFROM SUCH AS RICE CAKES, ARTIFICIAL
COFFEE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING READY TO EAT
SNACK FOODS MADE FROM FLOUR, ATTA, MAIDA, RICE, GRAM, CORN, WHEAT INCLUDING PASTA, MACARONI,
PIZZAS, NOODLES, PAPAD, WAFERS CHIPS, CRISPY SNACKS, RICE CAKES, POPCORN, CORNFLAKES, MAIZEFLAKES,
OATFLAKES, VERMICELLI, SPAGHETTI, TORTILLAS, TACOS, SEMOLINA, BREAD, GINGERBREAD, COOKIES, BISCUITS,
ULTRA THIN BISCUITS, MALT BISCUITS, CRACKERS, PASTRY, AND CONFECTIONERY, LOZENGES, MINT FOR
CONFECTIONARY, BUBBLE GUM AND CHEWING GUM, PEPPER MINT SWEETS, MARZIPAN, PRALINES, PUDDINGS,
TARTS, ICES, HONEY, TREACLES, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS),
SPICES, ICE.
EcoCel

4469572  12/03/2020

AMIT RAJ SINHA, TRADING AS AMIT RAJ SINHA FAMILY TRUST
H.No: 40, Ushodaya Enclave, Madinaguda, Hyderabad-500049(T.S.)
Trust

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Ready to eat cereals & puddings, chocolate based ready to eat food bars, ready to eat savory snack foods made from maize meal formed by extrusion, ready to eat cereal derived food bars.
RED PARK
4470049   12/03/2020
SHIVAM VERMA
NEAR PUNJAB NATIONAL BANK, RAILWAY ROAD DADRI, G.B.NAGAR UP, 203207
TEA BUSINESS
INDIVIDUAL
Used Since :01/01/2020
DELHI
TEA, COFFEE, SALT, SPICES, SUGAR
ISHA FOODS
4470368    12/03/2020
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company is incorporated under the Indian companies Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :06/09/2008
To be associated with:
2225412
AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India.
A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice cakes, rice crackers, crackers, pretzels, puffed snacks, popped popcorn, snack food dipping sauces; grain-based snack foods; bread snacks; corn-based snack foods and chips; flour-based snack foods and chips; bagel chips
ISHA SNACKS PVT LTD
Block No. 72 & 86, Besides Varmora Factory, L & T Factory Lane, Vasna-Chancharwadi, Ahmedabad 382213, Gujarat, India. A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHIRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice cakes, rice crackers, crackers, pretzels, puffed snacks, popped popcorn, snack food dipping sauces; grain-based snack foods; bread snacks; corn-based snack foods and chips; flour-based snack foods and chips; bagel chips
PARUVATHA VATHANA M, PROPRIETOR, RUCY PRODUCTS ENTERPRISES
1/502, 8TH CROSS STREET, SINGARA THOTTAM, VANDALUR, CHENNAI 600048
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
SPICES
SHIVKARAN
4470564   12/03/2020
ANKIT VEERANI, TRADING AS MAA REWA PACKING
MALIMOHGAON, NEAR HP GAS COMPANY, MANDLA (M.P.) - 481661
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :10/01/2020
MUMBAI
TEA, SPICES, SOYA BADI, FLOUR PREPARATIONS AND AATA INCLUDED IN CLASS 30.
4470727  13/03/2020

MR. ANAND CHANDRAKANT PREMJI, TRADING AS M/S. KAILASH ASSOCIATES.
60/F, Sedianthottam, G.N.Mills (Post), Coimbatore - 641 029, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used
CHENNAI
Tea, Coffee, Chocolates, Cardamom, Spices.
Nivera

4471247  13/03/2020

GOVIND SOLANKI
S/o Mansha Ram, Ghanchiyo Ke Chabutare Ke Pas Bagra Tehsil Jalore, Bagra Jalor, Rajasthan - 343025

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
AVEAN

4472556    14/03/2020
AVEAN INTERNATIONAL PRIVATE LIMITED
202, Kapadia Apartment, 39 SV Road, Vile Parle (West), Mumbai - 400056, Maharashtra, India
SMALL ENTITY - PVT LTD COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Used Since :02/11/2015

To be associated with:

3040995

MUMBAI
Chocolate-covered peanuts; Chocolate-coated peanuts; Peanut confectionery; Sugared peanuts; Chocolate coating;
Chocolate-coated almonds; Chocolate-covered almonds; Chocolate covered nuts; Chocolate flavoured coatings;
Chocolate coated nuts; Chocolate-coated dried fruits; Almonds covered in chocolate; Almond confectionery; Roasted
corn; Processed corn; Butterscotch confectionery; Chocolate wafers; Wafers
4472870  15/03/2020
SUNITA GANDHI
Plot no 29, Pioneer Society, Agne Layout, Khamla, Nagpur
Spice manufacturing and trading
Individual
Proposed to be Used
MUMBAI
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
DELCAKES.IN

4473669  16/03/2020
AMEETA MAHAJAN. TRADING AS DELICIAE.
61 Viraj Silverene, 321 Hill Road, Bandra (West), Mumbai- 400 050.
Proprietrix-Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :11/11/2016

MUMBAI
Cakes, pastries, chocolates, confectionary, bakery goods; preparations for making bakery products being goods included in class 30.
4475796   18/03/2020
MR. KEPARAJU.
Khatha No. 1903/2727, GF, SriRanga Nilaya, 80 feet Road, KEB Layout, Batawadi, Tumkur-572103.
Proprietor of: Aadhya Agri Visions.
Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Rice
LACY BULBULE
4477457  19/03/2020
SERVESHWAR FOOD PRODUCTS PVT.LTD.
OPP. WATERWORKS, DHAKPURA ROAD HATHRAS, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001
Used Since :26/07/2008
To be associated with:
1468628
DELHI
NAMKEEN & CNFECTIONARY INCLUDED IN CLASS 30
SERVESHWAR FOOD PRODUCTS PVT LTD.  
OPP. WATERWORKS, DHAKPURA ROAD HATHRAS, U.P.  
PRIVATE LIMITED COMPANY  
Address for service in India/Attorney address:  
MADAMSER & CO.,  
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001  
Used Since: 26/06/2008  
To be associated with:  
1468628  
DELHI  
NAMKEEN & CONFECTIONARY INCLUDED IN CLASS 30  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
HEXOZ
4477463  19/03/2020
SERVESHWAR FOOD PRODUCTS PVT.LTD.
OPP. WATERWORKS, DHAKPURA ROAD HATHRAS, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MADAMSER & CO.,
FLAT NO.E.GF SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001
Used Since :26/06/2008
DELHI
NAMKEEN & CONFECTIONARY INCLUDED IN CLASS 30
LUVIT FRUTINO

4478993 20/03/2020

GLOBAL CONSUMER PRODUCTS PRIVATE LIMITED
No. 302, Annasalai, Teynampet, Chennai – 600006, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

Confectionery: Chocolates and chocolate based ready to eat candies and snacks; Chocolates containing nutrients; Baked goods; Snack bars containing a mixture of grains and cereals [confectionery]; coffee, tea, biscuits, cookies, bread, breadcrumbs, buns, cakes, Vegetable burger sandwiches, Turkey burger sandwiches, sandwiches, chewing gum, condiments, salt, corn flakes, maize flakes; custard; edible ices; Essences for foodstuffs, except etheric essences and essential oil; fruit jellies[confectionery]; fruit jelly candy; ice cream; ketchup; macaroni; mayonnaise; noodles; pancakes; pasta; pastries; pizzas; popcorn; puddings; rusks; sauces; spaghetti; spices; vinegar; waffles; rice or cereal based snacks; cake mixes; candy; chutneys[condiments]; barley flour; processed oats for human consumption; maize flour; soya flour; rice; cornflour; wheat flour, linseed for culinary purposes; flaxseed for culinary purposes; malt for human consumption; muesli; pesto; sago; sushi; yeast; Husked rice; Husked oats; Husked barley; processed grains; flour.
HAPPISAGE

4479244  20/03/2020

LAVANYA PRATHAB
W/O: PRATHAB ANANDARAJ FLAT NO 1 RAMS BRIDGE VIEW APARTMENT O NO 2 N NO 3 CENTRAL AVENUE ROAD
KODAMBKKAM - 600024

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
BURN TO HELL

4481178 23/03/2020
M/S COPENHEGAN HOSPITALITY & RETAILS
Booth No.10, Sector-9-D, Chandigarh
Active Partnership Firm

Address for service in India/Attorney address:
ANKUR BANSAL
C-88 Greenwoods City sector-45, Gurgaon, Haryana-122003
Used Since: 01/07/2013

DELHI
PIZZA
COUNTRY SIDE

4481460  24/03/2020
M/S COPENHEGAN HOSPITALITY & RETAILS
Booth No.10, Sector-9-D, Chandigarh
Active Partnership Firm

Address for service in India/Attorney address:
ANKUR BANSAL
C-88 Greenwoods City sector-45, Gurgaon, Haryana-122003
Used Since :01/07/2013

DELHI

PIZZA
SPRING FLING
4481461  24/03/2020
M/S COPENHEGAN HOSPITALITY & RETAILS
Booth No.10, Sector-9-D, Chandigarh
Active Partnership Firm
Address for service in India/Attorney address:
ANKUR BANSAL
C-88 Greenwoods City sector-45, Gurgaon, Haryana-122003
Used Since :01/07/2013
DELHI
PIZZA
CADBURY DAIRY MILK IN SPREADABLES

4482093  25/03/2020

CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom
a company organized and existing under the laws of the United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

To be associated with:
4211029, 4318401

DELHI
Non – Medicated Confectionery, Chocolate, Chocolate Confectionery, sugar confectionery, Frozen confectionery, Ice cream, Ices, Frozen Desserts, Deserts, Chilled deserts, Cakes, Biscuits, Bakery products, cheese cakes, donuts, waffles, candy, sweets, chewing gum, cocoa; cocoa beverages; chocolate beverages; cookies; brownies;; wafers; chocolate spreads; frozen yoghurt; chilled desserts; dough products; preparations made from cereals; breakfast cereal; popcorn; sherbets; honey; puddings; snack products in the form of popcorn and corn crisps; snack products based on corn, rice, barley, rye or pastry.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
FenuMix

4482099  25/03/2020

PINNACLE BIOCEUTICALS LLP
Mascots, Times Square Building, 7th And 8th Floor, Western Express Highway, Andheri East, Mumbai City - 400069, Maharashtra
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Processed herbs, Spices
GULLO

4483697  31/03/2020
PANKAJ SHARMA
Madhav Vihar Colony, Iglas Adda, Hathras, Uttar Pradesh – 204101
INDIVIDUAL (PROPRIETOR OF SHRI RADHY FOOD PRODUCT)

Address for service in India/Agents address:
SAKSHI VARSHNEY
DURGA VASTRA LOK BABRALA, SAMBHAI, UTTAR PRADESH-202421
Used Since: 14/10/2014
DELHI
Namkeen, Puffs, kachari Snacks, Chooran, Chooran goli, Chips, wafers, Sav, Papad, Biscuits, Vermicelli, Confectionery items, Bakery Products excluding Rice.
MEGHA DESHPANDE PROPRIETOR OF LEOZ CONSOLIDATED
608, OM HEIGHTS, RAJENDRA NAGAR, INDORE - 452012
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Chocolate fillings for bakery products, Cakes, Ice cream cakes, cocoa and artificial coffee; Rice, pasta and noodles;
Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream,
sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs;
Vinegar, sauces and other condiments;
4484256  02/04/2020
SATPAUL PROPRIETOR OF BABU RAM SAT PAL
UCHANA MANDI, UCHANA, JIND, HARYANA-126102
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Spices; Cloves [spice]; Cinnamon [spice]; Paprika [spice]; Curry spices; Curry powder [spice]; Tea *; Green tea; Chai tea; Artificial tea; Lime tea; Black tea; Plain flour; Flour *; Rice flour; Corn flour; Semolina; Sugar *; Biscuits; Oat biscuits; Cereals, processed; Flour and preparations made from cereals; Processed grains; Coffee; Artificial coffee; Brewed coffee; Sweets [candy]; Chocolate; Chocolate products; White chocolate; Black chocolate; Dark chocolate; Chocolate cookies; Ice cream; Flavored ices; Macaroni; Mustard; Honey; Noodles; Instant noodles; Oat-based food; Palm sugar; Spaghetti; Tomato sauce; Turmeric *; Star anise; Aniseed; Frozen yoghurt [confectionery ices]; Tortillas; Rice; Brown rice; Chips [cereal products]; Processed corn; Roasted corn; Corn flakes
Morabiya

4484306  02/04/2020

SHAH MAHAVIR HARISHBHAI
614,G.B.Road,Navapura,Mandvi-Kachchh, Gujarat,India, Pin-370465
Masala Gruh Udhyog
Individual

Proposed to be Used

AHMEDABAD

SPICES INCLUDING MASALA AND MASALA PEANUTS
4484339  02/04/2020

AJAY GOYAL PROPRIETOR OF FUTURE AGRO INTERNATIONAL INC.
MAINKHANDSA ROAD, NEAR SECTOR-10A, SHAKTI PARK, GURGAON, HARYANA-122001.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

sauces (condiments); Tomato sauce, Ketchup [sauce], Fruit sauces, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, spices; ice.
4484370  02/04/2020
ARJUN BALASAHEB MARKAD
machhindranath road, shikatembhi vasti, pathardi, madhi, Ahmadnagar, Maharashtra -414102
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
MINIMOI

4484559  03/04/2020
ARENDELLE PVT. LTD
X-59, Ground Floor, Okhla Phase 2, New Delhi -110020
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001

Proposed to be Used
DELHI
Ice creams and frozen desserts / gelato
4487980  16/04/2020
MR. PRAVEEN KUMAR BUYYANI
SAI SAKTHI TOWERS, NEW NGOS COLONY, JANMA BHOMI ROAD, NIZAMABAD, SUBHASH NAGAR, TELANGANA – 503002 – INDIA
An Individual

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
To be associated with:
4392514, 4415762

CHENNAI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
Bioseed

2574820  02/08/2013

DCM SHRIRAM LTD
2ND FLOOR KIRTI MAHAL TOWER 19 RAJENDRA PLACE NEW DELHI 10008
MANUFACTURER & MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT 1956

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
AGRICULTURAL SEEDS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1442068 and 1442069.
NILANJAN SINGHA
trading as ;ANNA PURNA BIOTECH
VILL.TANTIPARA-II,P.O.TANTIPARA,P.S.RAJNAGAR,DIST.BIRBHUM
MANUFACTURER & MERCHANT.
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :07/07/2014
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
3050801  09/09/2015
SUBHASHCHANDRA JAIN
trading as ;JITENDRA DALL MILL
159, SAJAN NAGAR, INDORE- [M.P.].
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Used Since :01/03/1975
MUMBAI
PULSES (UNPROCESSED) INCLUDED IN CLASS 31
3155688  11/01/2016
HARISH AIYER
MRS. APARNA RAMCHANDRA
trading as ; VANAKHETI AGRO AND GREEN TECHNOLOGIES RESEARCH ORGANIZATION LLP
A- 403 TECHNO CITY PLOT NO. X-4/1, X-4/2, TTC INDUSTRIAL AREA MAHAPE, NAVI MUMBAI- 400710
MANUFACTURER AND TRADER
A PARTNERSHIP FIRM

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT INCLUDED IN CLASS 05
AISHWARYA
3492051  23/02/2017
PARDEEP KUMAR SAINI
5A/1, ANSARI ROAD, DARYAGANJ, DELHI-110002
MANUFACTURER AND MERCHANTS
AN INDIAN
Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
PAN MASALA, FLAVOURED PAN MASALA, BETEL NUT, SUPARI, SCENTED SUPARI, SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
3630172  08/09/2017
GAURAV PALIWAL
trading as ;GALAXY FOOD PRODUCTCS
133/129 A TP NAGAR KANPUR-23 (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
GOODLUCK TRADE NMARK CO.
128/564, (FLAT NO. 3), K-BLOCK, KIDWAI NAGAR, KANPUR-2080111 (UP)

Proposed to be Used
DELHI
SWEET SUPARI, MAUTH FRESHNOR.
ARJ

3641870  22/09/2017
ANSUL INDUSTRIES LLP
FLAT NO. 35, 2ND FLOOR, A-10, POCKET-2, GROUP-2, NARELA, DELHI-110040

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
FRESH BETEL NUTS
3661061 23/10/2017
MR. SHAMAL KHAN TRADING AS AFGHAN AGRO SERVICES
House #10, Street #2, Opposite Attorney General Office, Taimani, Kabul, Afghanistan
(Proprietor)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals, fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals and malt.
FORAGEN SEEDS PRIVATE LIMITED
MIG-34, KHB COLONY MOKA ROAD, GANDHINAGAR BELLARY, KARNATAKA- 583103, India
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since : 22/03/2019

CHENNAI
Fodder; Flax meal [fodder]; Animal foodstuffs; Milk-based animal foodstuffs; Forage; Straw [forage]; Strengthening animal forage; Rice meal for forage; Lime for animal forage; Cattle food; Mineral salts for cattle; Seeds; Seedlings; Unprocessed seeds; Raw seeds; Horticultural seeds; Crop seeds; Agricultural seeds; Plant seeds; Grass seeds; Flower seeds; Hydroponic seeds; Wildlife seed mixtures; Seeds for planting; Seeds for growing vegetables; Seeds for horticultural purposes; Seeds for growing fruits and vegetables; Unprocessed seeds for agricultural purposes; Seed germ for botanical purposes; Seeds for growing herbs; Seeds for agricultural purposes.

The mark should be used as a whole and Subject to restrict the area to South India only.
KUBERA F1

4270350  21/08/2019

EAST WEST SEEDS INDIA PRIVATE LIMITED
GUT NO.66, VILLAGE NARAYANPUR (BK), TQ. GANGAPUR, AURANGABAD-431133, MAHARASHTRA INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRUITS, VEGETABLES, VEGETABLE SEEDS, GRAIN,
NATURAL PLANTS AND FLOWERS, FOOD STUFF.
4274291    24/08/2019
KRISHNAKANTHAN TRADING AS KRISHNA EXIM
NO.1, R.K.S.COMPLEX, THIRUKOVILUR ROAD, ARAVINDHAR NAGAR, THENMATHUR, THIRUVANAMALAI - 606 603, THIRUVANAMALAI DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Seeds, Seedlings, Hydroponic seeds, Raw seeds, Agricultural seeds, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Grains [cereals], Fresh fruits and vegetables, fresh herbs, Fresh coconuts, Foodstuffs and beverages for animals.
NIMRAT

4432403  06/02/2020

SH. JASPINDERJIT SINGH PROPRIETOR OF M/S SHUBH NUTRITION HEALTH CARE
PATTI UPPAL, BAHBAL CHAK, GURDASPUR-143518, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/01/2020

DELHI

CATTLE FEED AND OIL CAKE.
LEAFICS
4432434    06/02/2020
MADIRI SANDHYA RANI PROPRIETOR OF M/S. ACHYUT SRIYAN ENTERPRISES
H.No: 3-5/51/2/H, Srinagar Colony, Ramanthapur, Hyderabad, Telangana, India 500013
A Proprietorship Concern
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
SEEDS, FLOWER SEEDS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FRESH FRUITS, NUTS,
VEGETABLES AND HERBS, UNPROCESSED OIL SEEDS, MALTS AND UNPROCESSED CEREALS, UNPROCESSED FLAX
SEEDS, PLANT SEEDS, CROP SEEDS, NATURAL SEEDS, FRUIT SEEDS, SEEDS FOR VEGETABLES, EDIBLE SEEDS
(UNPROCESSED)
4436730   11/02/2020
DEEPAK KUMAR
trading as; ON TRE
1533, SECTOR 45, GURGAON-122003, HARYANA, INDIA.
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURE AND FORESTRY PRODUCTS, FRESH HERBS, FRESH FRUITS AND VEGETABLES
DRAKSHBHUMI

4436738  10/02/2020
DRAKSHBHUMI AGRO FARMER PRODUCER COMPANY LIMITED
2/43 K NEAR TARLEKAR BUILDING SUBSTATION ROAD SAVALAJ TALUKA TASGAON SANGLI 416311

Body incorporate

Address for service in India/Agents address:
AMIT NAMDEV PATIL
MAHALAXMI CENTRE, 3RD FLOOR, FLAT NO.T-1, SHAHUPURI VYAPARI LANE, NEAR SHAHUPURI TALIM, KOLHAPUR-416001, MAHARASHTRA.

Proposed to be Used
MUMBAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
APNA SWADESHI

4438104    12/02/2020
M/S. BHANGDIA OIL INDUSTRIES
Plot No. 28/1, Morenagar, Satana, Tal – Baglan, Nashik – 423 301.
Partnership Firm

Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used
To be associated with:
3928837
MUMBAI
Unprocessed Peanuts, Fresh Pulses, Fresh Lentils & Oil cakes.
NUTONIC

4442263  14/02/2020
MALEK ALFAFMIYA JAHIMIYA
21, GF, Shreeji Complex, Ellis Bridge, Ahmedabad
Poultry Feed Supplements
Individual

Proposed to be Used
AHMEDABAD
Bird Food and Foodstuffs and beverages for Animals.
THE KUT STORE
4444250   17/02/2020
MADHULIKA MAHESH REFRIGERATION LLP
L-53, Bal Udhyan Road, Uttam Nagar, New Delhi - 110059
Dealing in Frozen Foods, fresh vegetables and fruits, fish, meat products, ice cream etc
LLP
Proposed to be Used
DELHI
FRESH VEGETABLES AND FRESH FRUITS.
Trade Marks Journal No: 1952, 15/06/2020 Class 31

4446513 19/02/2020
ADARSH AGRICULTURE PVT LTD
18/2 R K NURSERY KAYA GHAT ROAD KAYA GHAT RAIGARH 496001 CHHATTISGARH
Used Since: 01/10/2014

MUMBAI
HORTICULTURAL AND FORESTRY PRODUCTS, NATURAL PLANTS AND FLOWERS; INCLUDED IN CLASS 31
4450354    22/02/2020
KRUSHIVEDANT ORGANIC FARMERS PRODUCER COMPANY.
Vedant Empire, Akole Road, Near B.Ed College, Sangamner, Tal Sangamner, Dist. Ahmednagar -422605.
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Agricultural, Horticultural And Forestry Products And Grains Not Included In Other Classes; Live Animals; Fresh Fruits And Vegetables; Seeds, Natural Plants And Flowers; Foodstuffs For Animals, Malt.
FURREAL

4451935  24/02/2020

TATA CHEMICALS LIMITED.
Bombay House, 24, Homi Mody Street, Fort, Mumbai – 400 001.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Food for dogs, food preparations for dogs, pet foods, edible chews for animals being goods included in class 31.
4452632  25/02/2020
KUSUM AGARWAL D/O KUNJBIHARI LAL AGARWAL
51/199 PRATAP NAGAR SECTOR 5, SANGANER, JAIPUR
PROPRIETORSHIP
Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004
Proposed to be Used
AHMEDABAD
Agricultural, horticultural and forestry products, fresh fruits and vegetables; seeds; natural plants and flowers included in Class 31
4452640    25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
MUMBAI
Fresh fruits and vegetables; Fresh fruits and vegetables, fresh herbs; Seeds; Plant seeds; Seeds for hydroponics; Cereal seeds, unprocessed; Raw and unprocessed grains and seeds; Herbs, fresh; Fresh garden herbs; Potted fresh herbs; Organic fresh herbs; Natural plants and flowers.
4458655  29/02/2020
REMIK AGRI SEEDS PRIVATE LIMITED
GODOWN NO.6, PROPERTY NO. 1545, SHREEJI FARM ESTATE, NR. FOREST NURSERY, N. H. NO. 8, ASALALI, TALUKA DASCROI, AHMEDABAD-382427, GUJARAT, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, Siddhart Nagar, Thane (E)-400603
Used Since :08/09/2017
AHMEDABAD
SEEDS.
4463549  05/03/2020
ARJUN CHHETRI TRADING AS MEVEDIR
Ground floor, D.B. Basnet Building, Daragoan, Tadong, Gangtok - 737102, Sikkim
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
Trade Marks Journal No: 1952, 15/06/2020 Class 31

VIDYA SAGAR MISHRA S/O GHANSHYAM MISHRA
HOUSE NO.13, VILL - DOKA TOLI PISKA NAGRI, RANCHI, JHARKHAND - 835303, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
4466785  08/03/2020
MUKESH NARANG
62, NALANDA APARTMENTS, D BLOCK, VIKASPURI, NEW DELHI-110018
ORGANIC PRODUCTS
PROPRIETOR

Proposed to be Used

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4474142 17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVING ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, LIVE PLANTS AND FLOWERS, FOOD-STUFFS FOR ANIMALS MALT,
NYAALKARAN

4476363  18/03/2020
NYAALKARAN BIZCORP PRIVATE LIMITED,
Office No. 3, First Floor, Ashutosh Ament, Ghanshym Nagar, Bhuj – 370001, Kutchh, Gujarat.
Private Limited Company, (A company incorporate under the company Act)
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
Agnetics

4476560  18/03/2020
RAJAMOHAN CHANDIRASEKARAN
A5 301 Sreevatsa Global Village, Athipalayam Road, Chinnavedampatty, Coimbatore, Tamil Nadu - 641049
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/10/2006

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4477191  19/03/2020

UTTARANSH
96, KRISHNA VIHAR, NEAR SHRI KRISHNA MANDIR, MOHKAMPUR, DEHRADUN.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS, FRESH VEGETABLES,
SEEDS, FRESH PULSES, LIVE PLANTS AND FLOWERS, FOOD STUFF FOR ANIMAL, MALT, COCONUTS, FODDER, LIVE
ANIMALS; LIVE FISH, FOODSTUFFS FOR POULTRY, FRESH BETEL NUTS, SUPARI (BETEL NUTS) INCLUDED IN CLASS
31.
LAMJINGBA

4478142   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
KUNINDA

4478901    20/03/2020
KUNINDA AGRO PRIVATE LIMITED
C/O RADHIKA SINGH CHACHAR KHICHA HASANPUR FARM, SITARGANJ, UDHAM SINGH NAGAR
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CS MANOJ KUMAR AGARWAL
M-9 BDA COLONY, TIBRINATH COMPLEX, BAREILLY

Proposed to be Used
DELHI

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE PRODUCTS, AND AGRICULTURAL PRODUCE
WHIMZEES

4484242  02/04/2020
Paragon Pet Products Europe B.V.
Orionweg 8 NL-9641 MN, Veendam, NETHERLANDS
A Netherlands Limited Liability Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Foodstuffs for animals; snacks for animals, namely, pet treats and consumable pet chews.
4484257  02/04/2020
SATPAUL PROPRIETOR OF BABU RAM SAT PAL
UCHANA MANDI, UCHANA, JIND, HARYANA-126102
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Fresh pulses; Pulses and nuts prepared for animal consumption; Unprocessed grains; Raw grains; Grains [cereals]; Grains for animal consumption; Raw and unprocessed grains and seeds; Malt for brewing and distilling [unprocessed grain]; Raw cereals; Unprocessed cereals; By-products of the processing of cereals, for animal consumption; Animal feed; Animal feed preparations; Animal foodstuffs; Protein-enriched feed for animal consumption; Animal foodstuffs for the weaning of calves
2374067  02/08/2012
INBEV BELGIUM SPRL
Boulevard Industriel 21, 1070 BRUSSELS, Belgium
Manufacturers and Merchants

Address for service in India/Attorney address:
BHARAT DASWANI
Daswani House, Green Acres, 23 B Ahiripukur 1st Lane, Kolkata 700019
Used Since :01/10/2010

KOLKATA
Beers
HEMANT BOTHRA
NIRANJAN JAIN
trading as ;SAI FOOD & BEVERAGES
4TH MILE,SEVOKE ROAD,SALUGARA,SILIGURI-734008
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :02/05/2014
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ONE SIP DOES IT ALL
2887310  21/01/2015
C.A.PHANEENDRA
SURABHI BEV INDIA, SHED B, PLOT L9 AND 10, INDUSTRIAL ESTATE B.H.ROAD, TUMKUR - 572103, KARNATAKA
Proprietor, Manufacturer, Promotor, Advertiser, Merchandiser, and Trader
AN INDIAN REGISTERED PROPRIETERSHIP
Address for service in India/Attorney address:
K.S. DEVARAJ
8, FLAT NO. C-3, II FLOOR, HI-TECH THIRUMALA APARTMENTS, ANGADI THIMMAIAH ROAD, BASAVESWARA LAYOUT, N.S. HALLI, R.M.V. II STAGE, BANGALORE 560 094,
Used Since :01/01/2015
CHENNAI
SWEETNED CARBONATED AND NON CARBONATED BEVERAGES, NON ALCOHOLIC BEVERAGES, CARBONATED WATER, FLAVOURED WATER, HERBAL WATER, VITAMIN WATER, ENERGY DRINKS, PACKAGED DRINKING WATER
There is no exclusive right over the terminology in mark and it should be used as a tag line.
APPOLLO

2889694  27/01/2015

APPOLLO DISTILLERIES AND BREWERIES PRIVATE LIMITED
trading as ;APPOLLO DISTILLERIES AND BREWERIES PRIVATE LIMITED
EMPEE TOWERS, NO.59, HARRIS ROAD, PUDUPET, CHENNAI-600002
MANUFACTURE AND MERCHANTS
Used Since :01/05/2012

CHENNAI
BEER BEING GOODS
FENIX

2916346  01/03/2015
NIRANJANA BEVERAGES PVT. LTD.
trading as ;NIRANJANA BEVERAGES PVT. LTD.
NEW GODOWN, MAHARANI ROAD, GAYA (BIHAR)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/03/2011
KOLKATA
Packaged Drinking Water.
SUMMERSIP
2936579  04/04/2015
DILIP ANAND
SUNIL MEDICAL AGENCIES, 1ST FLOOR, NEELAMBARA COMPLEX, REWA-M.P. 486001
MANUFACTURING/TRADING/MARKETING
INDIAN NATIONAL
Address for service in India/Attorney address:
LOKESH KUMAR AGGARWAL
B-101, B.G.S. Block, Tis Hazari, Delhi-110054
Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
MARCEL SATIRE

2970217  23/05/2015
ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :01/05/2015

DELI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
ROYAL PASSION

3258854  13/05/2016
ROHIT SHARMA
H. NO. 539, SECTOR-12, PANCHKULA, HARYANA-134112
MANUFACTURER

Address for service in India/Attorney address:
CS PARVEEN KUMAR
909, GALI NO. 3, JAIN BAGH COLONY, SONEPAT 131001, HR

Proposed to be Used
DELHI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3601348  28/07/2017
SUZAL AQUA MINERALS PRIVATE LIMITED
SUZAL AQUA MINERALS PRIVATE LIMITED, VPO JOSHI, DISTT. PANIPAT
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HARYANA

Proposed to be Used
DELHI
SODA WATER, PACKAGED DRINKING WATER, FRUIT JUICES, SOFT DRINKS AND MINERAL WATER INCLUDED IN CLASS-32
3694419  04/12/2017
DEVON METALS PVT. LTD.
K-12, Kailash Colony, New Delhi - 110048.
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Proposed to be Used
DELHI
Juices
AKSHAY PAL SHARMA
1429, AGRA ROAD, MATHURA - 281001
Individual

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :13/04/2008

To be associated with:
2102263

DELHI
fruit drinks and fruit juices; syrups and other preparations for making beverages.
4370127  06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since: 01/04/2016

KOLKATA
Mineral and aerated waters and other non-alcoholic beverages; Non-alcoholic malt beverages; Malt syrups for beverages; fruit drinks and fruit juices; Aloe Vera Juice; Wheatgrass juice (non-alcoholic); syrups and other preparations for making beverages.
4391103  27/12/2019
NARANBHAI CHHAGANBHAI LIMBASIYA
trading as ;NCL WELLNESS
32, SHRIRANG NAGAR, OPP. GAYATRIDHAM, KALAVAD ROAD, NANAMAVA, RAJKOT, - 360005 GUJARAT INDIA
Used Since :01/04/2017

AHMEDABAD
FRUIT DRINKS, FRUIT JUICE DRINKS, POWDERS USED IN THE PREPARATION OF FRUIT BASED DRINKS, POWDER
USED IN THE PREPARATION OF SOFT DRINKS, NON - ALCOHOLIC DRINKS INCLUDED IN CLASS - 32

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4391360    27/12/2019
RK AGARWALS SWEETS AND SNACKS
NO.32, KASTHURIBAI NAGAR, 3RD CROSS STREET, ADYAR, CHENNAI - 600020
Active Partnership Firm
Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
Flat No.101, H.No. 12-44, Sri Lakshmi Nilayam, Lane No.1, Road No.1, P & T Colony, Boduppal, Hyderabad-, Telangana-500092.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS OTHER NON-ALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; FRUITS DRINKS & FRUITS JUICES SYRUPS

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4398068  04/01/2020
KANCHAN KISHU INDUSTRIES PRIVATE LIMITED
KANCHAN KISHU INDUSTRIES PRIVATE LIMITED, AT-HARPUR ALOTH, SAMASTIPUR - 848101, BIHAR, INDIA

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
KOLKATA
beers mineral and aerated waters and other non-alcoholic beverages fruit beverages and fruit juices syrups and other preparations for making beverages
4432291  06/02/2020
SATISH SHIVAJI MASKE TRADING AS AGRANI AQUA
Near DCC BANK, A/P - Savlaj, Tal - Tasgaon, Dist – Sangli- 416312
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/04/2016
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SWISSTAIN
4433902  07/02/2020
AVINASH TIWARI
Shivaji Nagar village Maidani, Rewa (M.P) - 486001
INDIVIDUAL
Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Packaged Drinking water, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4434451   07/02/2020
ABDUL SAMAD PROPRIETOR OF M/S. NATURAL CARE
H NO 5-408 /25-B, KHAJA COLONY GULBARGA, GULBARGA, KARNATAKA-585104
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
CHENNAI
Mineral and Aerated Waters, Fruit Beverages and Fruit Juices in Class 32
THE INSIDE STORY

4440564    13/02/2020
SEVEN SKIES CORPORATION
E-301, KUKREJA PALACE, VALLABH BAUG LANE EXTN, GHATKOPAR ( E ), MUMBAI 400075.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; MINERAL AND AERATED WATERS; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
SYAAMAL

4440660 13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4392261

DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SIYAMAL

4440664    13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
4392261

DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
THE NOSH HOUSE

4450166   21/02/2020

VEGCAPERS FOOD PRIVATE LIMITED
1st Floor, No.29, 4th Cross, Kasavanahalli Main Road, Off Sarjapur Main Road, Bengaluru - 560035 (Karnataka)
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :23/11/2017

CHENNAI

Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; smoothies; lemonades.
4452641   25/02/2020
WEIKFIELD PRODUCTS CORPORATION LLP
3A, 3,d Floor, Vascon Weikfield Chambers, Nagar road Pune 411014, Maharashtra, India,
Limited liability partnership

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
To be associated with:
277676, 277677

MUMBAI
Syrups for beverages; Syrups for lemonade; Syrups for making lemonade; Syrups for making beverages; Syrups for making soft drinks; Syrups for making fruit-flavoured drinks; Syrups for making non-alcoholic drinks; Syrups and other preparations for making beverages; Concentrates, syrups and powders used in the preparation of soft drinks; Fruit-flavored drinks; Fruit-flavored beverages; Fruit-flavored carbonated beverages; Essences for making flavored mineral water, not in the nature of essential oils.
Trade Marks Journal No: 1952,  15/06/2020  Class 32

4453352  25/02/2020
MITESH AGARWAL, TRADING AS: S. R. BEVERAGES
159, RABINDRA SARANI, 2nd FLOOR, KOLKATA-700007, WEST BENGAL, INDIA.
sole proprietorship firm

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER
MITESH AGARWAL, TRADING AS: S.R. BEVERAGES.
159, RABINDRA SARANI, 2nd FLOOR, KOLKATA-700007, WEST BENGAL, INDIA.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
MINERAL WATER, FRUIT JUICES; FRUIT AND JUICE BASED BEVERAGES; FRUIT DRINKS AND SOFT DRINKS CONTAINING FRUIT JUICES; FROZEN FRUIT BEVERAGES AND FROZEN FRUIT-BASED BEVERAGES; FRUIT CONCENTRATES AND PUREES USED AS INGREDIENTS OF BEVERAGES; BEVERAGE CONCENTRATES AND SYRUPS FOR MAKING FROZEN BLENDED BEVERAGES; SPARKLING FRUIT AND JUICE BASED BEVERAGES AND SODA BEVERAGES; VEGETABLE FRUIT JUICES; VEGETABLE-BASED BEVERAGES; BEVERAGES CONTAINING VEGETABLE JUICES; LIQUID AND POWDERED BEVERAGE MIXES; FLAVORING SYRUPS FOR MAKING TEA AND HERBAL TEA-BASED BEVERAGES; WATER, MINERAL WATER, SPARKLING WATER, DRINKING WATER WITH VITAMINS, AND OTHER NON-ALCOHOLIC DRINKS; SOFT DRINKS; SODA POP BEVERAGES; FLAVORING SYRUPS FOR MAKING BEVERAGES; FLAVORED AND UNFLAVORED BOTTLED WATERS; ENERGY DRINKS; SOY-BASED BEVERAGES NOT BEING MILK SUBSTITUTES; SOY DRINKS AND SOY-BASED BEVERAGES; NUT MILK AND NUT JUICE.
MEAKIN'S 10000 ULTRA PREMIUM SUPER STRONG BEER

4456330   27/02/2020
MOHAN MEAKIN LIMITED
MOHAN NAGAR GHAZIABAD UP
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
beer included in class 32.
4458173  29/02/2020
SHISH RAM KHARESIYA
KHASRA NO. 59/12/2 WZ 916 G/F RAJNAGAR-2, NEAR BATA CHOWK, PALAM CHOWK SOUTH WEST DELHI
PROPRIETOR

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
WHITE HILLS

4458577   29/02/2020

ALCOBREW DISTILLERIES INDIA PRIVATE LIMITED

C-423, SARITA VIHAR, NEW DELHI: 110 076.

PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:

SURESH & CO.

11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used

DELHI

BEER AND NON- ALCOHOLIC BEVERAGES, MINERALS AND AERATED WATERS, SOFT DRINKS, SHERBETS, JUICES, SQUASHES, SYRUPS CONCENTRATE.
FLACKY

4461109  03/03/2020

DILIP KUMAR
S/O - LAXMI CHAND SAHU, 89, DURGA COLONY, J S FOURWHEEL MOTORS, DELHI ROAD, ALWAR, ALWAR
(RAJASTHAN) - 301001

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Fruit juice, Fruit drinks and juices, Mixed fruit juices, Fruit juices and fruit beverages, Non-alcoholic fruit juice drinks,
Fruit-based drinks, Fruit-flavored beverages, Fruit syrups for making beverages
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since : 24/10/2016
To be associated with:
2977078
DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated waters and other non-alcoholic drinks
4461853  04/03/2020

ARJUN KHANNA  
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003  
Individual  
Address for service in India/Attorney address:  
D.S. ASSOCIATES  
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA  
Used Since :19/08/2019  
To be associated with:  
2977078  
DELHI  
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
EBY CHERIAN
S/O: CHERIAN C D , CHIRACKAL EDACKUNNU KARUKUTTY , PADUVAPURAM, ERNAKULAM, KERALA -683576

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Soft drinks; Sarsaparilla [soft drink]; Colas [soft drinks]; Soft drinks, non-carbonated; Coffee-flavoured soft drinks; Fruit-flavoured soft drinks; Fruit-flavored soft drinks; Low calorie soft drinks; Low-calorie soft drinks; Non-carbonated soft drinks; Coffee-flavored soft drinks; Ramune [Japanese carbonated soft drinks]; Soft drinks flavoured with tea; Syrups for making soft drinks; Soft drinks flavored with tea; Fruit-based soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Concentrates used in the preparation of soft drinks; Syrups used in the preparation of soft drinks; Powders used in the preparation of soft drinks; Concentrates, syrups and powders used in the preparation of soft drinks; Soda water; Cream soda; Soda pops; Ramune [Japanese soda pops], Agave juice [beverage]; Agave juice beverages; Alcohol-free beer; Alcohol-free wine; Alcoholic ginger beer; Alcohol-reduced beer; Aloe vera drinks; Alcohol-free beer; Alcohol-free wine; Alcoholic ginger beer; Alcohol-reduced beer; Aloe vera drinks; Apple juice; Apple juice drinks; Concentrates for making beverages
What's up

4466767  07/03/2020
MAYA RANI Proprietor of MM FOODS & BEVERAGES
Roshan Lal, J-124, Near Khayala Road, Vishnu Garden, Tilak Nagar, West Delhi, Delhi- 110018,
Proprietor

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used
DELHI
BEVERAGES & SOFT DRINKS INCLUDED IN CLASS 32
MUKESH NARANG
62, NALANDA APARTMENTS, D BLOCK, VIKASPURI, NEW DELHI-110018
ORGANIC PRODUCTS
PROPRIETOR

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4468479    11/03/2020
FRUIT JUMP INDIA PVT. LTD.
6, K.M. STONE, JIND ROAD, HANSI, DISTT.-HISAR, HARYANA-125033.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
EUREKA

4474962  17/03/2020
EUREKA LABS LIMITED
Eureka House, A-30/2 Second Floor, West Jyoti Nagar, Shahdara, Delhi-110094
COMPANY INCORPORATED UNDER COMPANIES ACT 1956
Address for service in India/Attorney address:
ABHINAV BHATIA
C-255, SECOND FLOOR, PRASHANT VIHAR NEW DELHI - 110085
Used Since :13/03/1989
To be associated with:
4474546
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
NYAALKARAN

4476364  18/03/2020
NYAALKARAN BIZCORP PRIVATE LIMITED,
Office No. 3, First Floor, Ashutosh Ament, Ghanshym Nagar, Bhuj – 370001, Kutchh, Gujarat.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS, BEERS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4477185 19/03/2020
NILAGASTHI FOOD & AGRO
Flat No. 15, Pushpa Park, Jakhadi Nagar, Petha Nagar Road, Indira Nagar, Nashik - 422009
A Registered Partnership Firm

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Beer, Syrups, Beverages And Preparations For Making Beverages, Non-Alcoholic Fruit Extracts, Fruit Juicies; Soft Drinks & Soda Water.
LAMJINGBA

4478141  19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4480421  21/03/2020
DEVANS MODERN BREWERIES LIMITED
Bohr, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4480422    21/03/2020
DEVANS MODERN BREWERIES LIMITED
Bohri, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
4168675, 4480421

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4480423    21/03/2020
DEVANS MODERN BREWERIES LIMITED
Bohri, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
492042, 2263109, 2263110, 2263112

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4481054   23/03/2020
DEVANS MODERN BREWERIES LIMITED
Bohri, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Used Since : 16/04/2018

To be associated with:
2263112

DELHI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4481055  23/03/2020
DEVANS MODERN BREWRIES LIMITED
Bohri, Talab-Tillo, Jammu - 180002, Jammu & Kashmir
An Indian company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :22/10/2014
To be associated with:
2263112
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4484136 01/04/2020
B.B. PHARMA COMPANY LIMITED
NO. 999 MOO 18 KHLONG NUEANG, KHONGLONG LUANG, PHATHUM THANI 12120 THAILAND
A company incorporated under the laws of Thailand

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI
Energy drinks, plant beverages, herbal drinks not for medicinal purpose
JOLLY FRESH ICONIC

4484338    02/04/2020
AJAY GOYAL PROPRIETOR OF FUTURE AGRO INTERNATIONAL INC.
MAINKHANDSA ROAD, NEAR SECTOR-10A, SHAKTI PARK, GURGAON, HARYANA-122001.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates for making beverages; Syrups, Flavourings and other preparations for makings beverages included in class 32.
2970589  25/05/2015
GLOBUS SPIRITS LTD.
trading as ;GLOBUS SPIRITS LTD.
F-0, GROUND FLOOR, THE MIRA CORPORATE SUITES PLOT NO 1 & 2 ISHWAR NAGAR, MATHURA ROAD, NEW DELHI 110065
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since :06/04/2015
DELHI
WHISKY, BRANDY ,RUM, GIN, VODKA WINE , COUNTRY SPIRITS AND OTHER ALCOHOLIC BEVERAGES
2970592  25/05/2015  
GLOBUS SPIRITS LTD.  
trading as ;GLOBUS SPIRITS LTD.  
F-0, GROUND FLOOR, THE MIRA CORPORATE SUITES PLOT NO 1 & 2 ISHWAR NAGAR, MATHURA ROAD, NEW DELHI 110065  
MERCHANTS & MANUFACTURERS  
Address for service in India/Agents address:  
SUNDEEP KUMAR PARASHAR  
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.  
Used Since :06/04/2015  
To be associated with:  
2970591  
DELHI  
WHISKY, BRANDY, RUM, GIN, VODKA WINE, COUNTRY SPIRITS AND OTHER ALCOHOLIC BEVERAGES
3698747  09/12/2017
TRISH IMPEX PRIVATE LIMITED
7, (PART A FIRST FLOOR), ARJUN NAGAR,KOTLA MUBARAKPUR, NEW DELHI- 110003
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER)
NO EXCLUSIVE RIGHT OVER THE TERM "AFRICA" APPEARING ON LABEL...
4370819  07/12/2019
BHARATH RAMANUJ
H.NO 19 A, AIRFORCE NAVY COLONY, NEAR MES COLLEGE, ZUARINAGAR, MORMUGAO, SOUTH GOA - 403726
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Alcoholic beverages [except beers]
UNITED CHOICE

4454588    26/02/2020
SRIDEVE LOKESH BEVERAGES PRIVATE LIMITED
133-11-1341, 5 LANE, SRIRAM NAGAR, AMARAVATHI ROAD, GUNTUR - 522334, ANDHRA PRADESH, INDIA.

Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
LIQUORS [ALCOHOLIC BEVERAGES]; WINE; WHISKY; RUM; BRANDY; GIN; VODKA.
LORDS SAMRAT

4455295  27/02/2020
LORDS DISTILLERY LIMITED
Shadiabad Road, Nandganj, Saidpur, Ghazipur – 233311, Uttar Pradesh, India
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since : 01/07/2005

To be associated with:
3431104, 4455293

DELHI
Alcoholic beverages; Alcoholic preparations for making beverages.
4456333  27/02/2020
MOHAN MEAKIN LIMITED
MOHAN NAGAR GHAZIABAD UP
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
The ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
273256, 273257, 432911

DELHI
rum included in class 33.
RAUNAK RAVINDRANATH SUKALE PROPRIETOR OF CHAUMONT WINE AND BEVERAGE'S COMPANY
FLAT 103 PLOT NO.66 SANTOSHI NIWAS ASHOK NAGAR ROAD DATTARY COLONY BHANDUP
(EAST),MUMBAI,GREATER MUMBAI(MAHARASHTRA), -400042

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Wines; Alcoholic preparations for making beverages
OZEKI CORPORATION
4-9, Imazudezaike-cho, Nishinomiya, Hyogo, Japan
A Company incorporated under the Laws of Japan

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Sake; sake substitutes; rice alcohol; alcoholic beverages, except beer
4471985  14/03/2020
JOHN DISTILLERIES PRIVATE LIMITED
No.110, Pantharpalya, Mysore Road, Bangalore-560 039
Manufacturer and Marketer

Address for service in India/Agents address:
G. RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Whisky and Alcoholic Beverages
4474144    17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006

Proposed to be Used
AHMEDABAD
WINES, SPIRITS AND LIQUEURS,
2893217  05/02/2015
SHIVAM&BETELNUT PVT.LTD.
A-204A, 1ND FLOOR, NORTH EX MALL,, SECTOR-9, ROHINI,DELHI - 110085,DELHI, INDIA
MANUFACTURER, MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED IN INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :03/01/2015
MUMBAI
TOBACCO, SMOKERS ARTICLES; MATCHES BOOKS OF CIGARETTE PAPERS, CASES, CIGARETTE, CIGAR LIGHTERS,
CIGARETTE PAPER, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, MOUTHPIECES FOR CIGARETTE HOLDERS,
CIGARETTES, POUCHES (TOBACCO), SNUFF BOXES, TOBACCO POUCHES IN CLASS 34
2900702  12/02/2015
Md. Badrul Hoque
trading as :GANGA ENTERPRISE
HOUSENAGAR,SAMSHERGANJ,DISTRICT-MURSHIDABAD,PIN-742201,WEST BENGAL
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/02/2015
KOLKATA
Biris and Tobacco Products
3048462 07/09/2015

NURJAHAN KHATUN
trading as; 1NO. JAMAL BIRI FACTORY
BILASIPARA TOWN WARD NO.4 (SURYAKHATA), P.O.& P.S.BILASIPARA, DIST. DHUBRI, ASSAM
MANUFACTURER AND MERCHANT
PROPRIETOR

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.
Used Since: 23/06/2006

KOLKATA
TOBACCO, SMOKERS' ARTICLES.
NIRALA

4381897  18/12/2019

NIRALA SALT LIMITED
F-3-4-5, HIRAWALA INDUSTRIAL AREA, KANOTA, DIST. JAIPUR (RAJASTHAN)-303012
Limited

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/07/1976

AHMEDABAD
TOBACCO POWDER AND PASTE.
A. ABDUL KHADER, SOLE PROPRIETOR, TRADING AS NEW AK BEEDI FACTORY
168-169, QUAIDA MILLATH SALAI, PALAKARAI, TRICHY - 620 008, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
BEEDIES
4398469 05/01/2020
A. ABDUL KHADER, SOLE PROPRIETOR, TRADING AS NEW AK BEEDI FACTORY
168-169, QUAIDA MILLATH SALAI, PALAKARAI, TRICHY - 620 008, TAMIL NADU.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
BEEDIES
SYAMAL

4440653  13/02/2020

SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

To be associated with:
1316439, 2759250, 2823178, 3104267, 3112362, 3113873, 3588803

DELHI

SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI & TOBACCO PRODUCTS.
SHYAMLAL

4440668  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI & TOBACCO PRODUCTS.
SRIKANT

4459085  01/03/2020
NILESH GUPTA
B-5, C. C. COLONY, NEAR RANA PRATAP BAGH, DELHI - 110007
INDIVIDUAL
Address for service in India/Attorney address:
AMIT KUMAR PARIKH
OFFICE NO. 207, D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
ZARDA, GUTKHA, CHEWING TOBACCO, FLAVOURED TOBACCO, KHAINI, SNUFF, JAFARANI ZARDA, NASWARE
INCLUDED IN CLASS-34
4459337 02/03/2020
S.IGNATIAMARY TRADING AS KAKA MATCH FACTORY
No.6/689, MATHURA MALINGA PURAM, PADANTHANGAL, SATTUR - 626203
PROPRIETORSHIP
Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.
Used Since :07/05/2018
CHENNAI
SAFETY MATCHES
RIVA\n4465642  06/03/2020
PATEL RAKESHKUMAR KANTILAL - M/S R K PRODUCTS
3/3/143, RAMPURA, UNJHA -15, SIDDHPUR, MEHSANA, GUJARAT, INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since : 01/03/2020
AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES.
BLUE SKY

4470552   12/03/2020
RAO SRINIVASA RAMA RAO
#206, JAGANNADH RESIDENCY, ACHYUTHA REDDY LANE, VIDYANAGAR ADIKMET, HYDERABAD 500044 TELANGANA, INDIA
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
MANUFACTURED TOBACCO AND CIGARETTES
4470724  13/03/2020
MR.S.SAMSUDHEEN., TRADING AS M/S.K.K.KATHIRAVAN PHOTO BEEDI COMPANY.
38/17, Royel Nagar, 3rd Street, Saramedu, Karumbukadai, Coimbatore-641008, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Beedi (Conical smoking stick made with leaves and raw tobbacco), Smokers' articles.
MD. SARIFUL ISLAM
Village: Bikour, Domohana, Uttar Dinajpur, West Bengal - 733215.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
4335727
KOLKATA
Biri, Cigarette, Pan Masala, Gutka, Matches.
MICKY

4475946  18/03/2020

MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi – 110024
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI

Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
AAVA

4475952    18/03/2020

MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi – 110024
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
SHIKHA SINGH TRADING AS M/S SHIKHA ENTERPRISES
127/U/278 A-NIRALA NAGAR KANPUR-14
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
TOBACCO
Trade Marks Journal No: 1952 , 15/06/2020           Class 34

4513002    28/05/2020
FARID BISWAS PROPRIETOR OF SHANKAR BIRI WORKS
GORUHAT ,WARD NO.7 DHULIYAN MURSHIDABAD W.B - 742202
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :08/07/2019
KOLKATA
Tobacco; Tobacco substitutes